

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

Original Application No.200/2014

(C.W.P. No. 3727 /1985)

(I.A. No.340 /2022)

In the matter of:

M.C. Mehta

..... Applicant

Versus

Union of India & others.

..... Respondents

A REPORT IN THE FORM OF AFFIDAVIT IN COMPLIANCE WITH THE SOLEMN ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI, DATED 06.12.2023.

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Filed by


Madhumita Bhattacharjee

Advocate

for the State of West Bengal



12 FEB 2024


AMITABHA GHOSHAL
NOTARY
Govt. of W. B.
Regd. No. 24/2007

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No.200/2014

(C.W.P. No.3727 /1985)

(I.A. No. 340 /2022)

In the matter of:

M.C. Mehta

..... Applicant

Versus

Union of India & others.

..... Respondents

A REPORT IN THE FORM OF AFFIDAVIT IN COMPLIANCE WITH THE SOLEMN ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI, DATED 06.12.2023.

I, Smt. Mukta Arya, daughter of Radhey Shyam Arya, aged about 42 Years, by faith –Hindu, by occupation service and working as the District Magistrate and Collector, Hooghly, having Office at New Administrative Building, P.O. & P.S. Chinsurah, District Hooghly, Pin-712101, do hereby solemnly affirm and state as under:-

1. That, I am the District Magistrate and Collector, Hooghly, I am well acquainted with the facts and circumstances of the case to swear, sign and affirm this Affidavit.
2. That, this report in the form of Affidavit is filed in compliance of Solemn Order dated 06.12.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi.
3. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide Solemn Order dated 24.11.2023 has directed each of the District to disclose information in respect to the following: -

- (a) Sewage,
- (b) Municipal Solid Waste Disposal.
- (c) Construction and Demolition waste.
- (d) Industrial Effluent Discharge.
- (e) Regulation of Flood Plain Zone.
- (f) Bio Medical Waste.
- (g) Mining.

4. That there are 12 Gram Panchayats under 2 Blocks i.e. Balagarh Block and Chinsurah Mogra Block and 10 Urban Towns namely, Chandannagore, Baidyabati, Bansberia, Bhadreswar, Champdani, Konnagar, Hooghly Chinsurah, Rishra, Serampore, Uttarpara-Kotrung adjoining the River Ganga in the District of Hooghly.

5. That, in compliance of Solemn Order dated 06.12.2023 and 24.11.2023 passed by the Hon'ble Nation Green Tribunal, Principal Bench, New Delhi, letter was sent to the Blocks adjoining River Ganga under District Hooghly for submission of desired reports vide Memo. No.7973(2)/MNB/HZP/23 dated 27.12.2023.

A copy of such letter is annexed herewith and marked as annexure- 'R/2'.

6. That in compliance of Solemn Order dated 06.12.2023 passed by the Hon'ble Tribunal a letter was sent to the Environmental Engineer, WBPCB, Hooghly Regional office vide Memo. No. 32/R.M. dated 09.01.2024 with a request to send a report specifically on Industrial Effluent discharge.

A copy of such letter is annexed herewith and marked with letter 'R/3'.

7. That, in compliance of Solemn Order dated 06.12.2023 passed by the Hon'ble Tribunal a letter was sent to the Executive Engineer-II, Lower Damodar Irrigation Division, Hooghly vide Memo.No.31/R.M. dated 09.01.2024 to send a report specifically on Regulation of Flood Plain Zone.

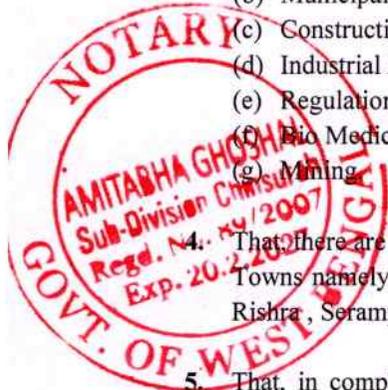
A copy of such letter is annexed herewith and marked with letter 'R/4'.

8. That in compliance of Solemn Order dated 06.12.2023 passed by the Hon'ble Tribunal a letter was sent to the Additional District Magistrate & District Land and Land Reforms , Hooghly, Hooghly vide Memo.No.30/R.M. dated 09.01.2024 to send a report specially on mining.

A copy of such letter is annexed herewith and marked with letter 'R/5'.

9. That, report as received from the Blocks namely, Chinsurah-Mogra and Balagarh Block adjoining River Ganga under Hooghly District vide Memo No. 240 dated 24.01.2024 and Memo No. 480 dated 08.02.2024 respectively are mentioned herein below:

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AMITABHA GHOSHAL
NOTARY
Govt. of W. B.
Regd. No. 144/2007

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Block: CHINSURAH-MOGRA,
Name of Gram Panchayat: CHANDRAHATI-I.

I. Sewage:-

- Sewage generation under Chandrahti-1 G.P. is 1860 Kg per day (Approx.) (Considering a person produces 128 gm of wet feces per day)
- A quantity of sewage treated with the vertical filters constructed along the drains in some places and Dewats in two places as per the availability of land.
- No sewage treatment plant has been constructed till now under Chandrahati 1 GP area.
- Notwithstanding two dewats have been set up across tow drains since Sewage treatment Plant is not available, quantity of discharged treated sewage particularly for fecal coliform is not mentionable.
- Panchayat body is looking for vested land for setting up of sewage treatment plant to meet the gap regarding treatment of sewage.
- Nothing to mention regarding Hotels, Dharmashalas and ashram discharging untreated affluent as they have Septic tanks and Soakpits on their own.
- For measuring quality of water in terms of fecal coliform in reiver and tributaries, no expertise is available in the Panchayat's dispensation and could not afford to provide any date in this regard.

II. Municipal Solid Waste Disposal:

Not Applicable since the area falls under Panchayat Jurisdiction.

III. Construction and Demolition waste:

- As Chandrahati-I does not fall under the legacy of Urban settlement, the solid waste generated via construction and demolition is negligible. None of the waste is dumped in the river adjoining locations.
- At present the Gram Panchayat does not have any contingency plan for disposal of such waste as the amount generated is negligible.

IV. Industrial Effluent discharge:

- One number of industrial units discharging treated effluent in the river Kunti – a tributary of the river Ganga.
- Total daily generation of Industrial waste 34.12 MT/Day.
- The manner of treatment of the Industrial Waste in through WB WML.
- pH maintained from 5.5 to 9.0 by adding Quick Lime & Caustic (Chemical Treatment).
- The per day generation of Industrial waste amounts to 23600 m3/day.

V. Regulation of Flood Plain Zone:-

- The District of Hooghly does not fall under the category of a 'valley' as such no Flood Plain Zone is demarcated in the district of Hooghly.
- The Discharges generated by the encroachers are directly discharging the waste at the river Kunti Tributaries of the Ganges. A small habitation resides at the bank of the Ganges. As such the problem is manageable.

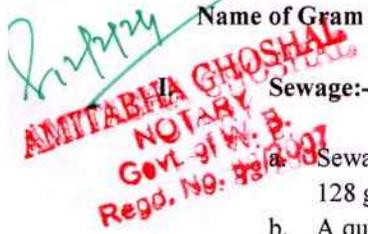
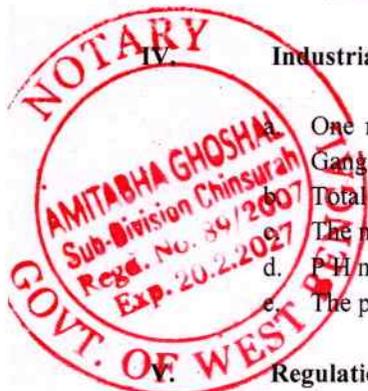
VI. Bio Medical Waste:

- Per day total generation of Bio Medical Waste under G.P. area is Two KG approx.
- Bio Medical Waste are initially stored in BMW pit & then sent to the Plastic Management Unit under district dispensation.

Block: CHINSURAH-MOGRA,
Name of Gram Panchayat: CHANDRAHATI-II.

Sewage:-

- Sewage generation under Chandrahti-1 G.P. is 1918 Kg per day (Approx.) (Considering a person produces 128 gm of wet feces per day)
- A quantity of sewage treated with the vertical filters constructed along the drains in some places as per the availability of land.
- No sewage treatment plant has been constructed till now under Chandrahati-II GP area.
- Since Sewage treatment Plant is not available, quantity of discharged treated sewage particularly for fecal coliform is Nil.
- Panchayat body is looking for vested land for setting up of sewage treatment plant to meet the gap regarding treatment of sewage.



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- f. Nothing to mention regarding Hotels, Dharamshala and ashram discharging untreated affluent as they have Septic tanks and Soak pits on their own.
- g. For measuring quality of water in terms of fecal coliform in reiver and tributaries, no expertise is available in the Panchayat's dispensation and could not afford to provide any date in this regard.

II. Municipal Solid Waste Disposal:

Not Applicable since the area falls under Panchayat Jurisdiction.

III. Construction and Demolition waste:

- a. As Chandrahati-II does not fall under the legacy of Urban settlement, the solid waste generated via construction and demolition is negligible. None of the waste are dumped in the river adjoining locations.
- b. At present the Gram Panchayat do not have any contingency plan for disposal of such waste as the amount generated is negligible.

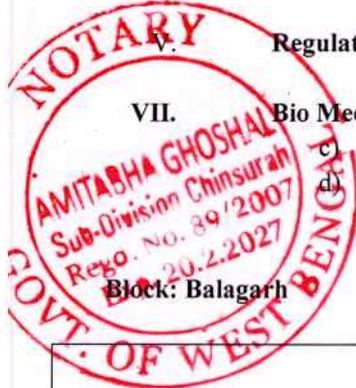
IV. Industrial Effluent discharge:

- a. Two number of industrial unit discharging treated effluent in the river Ganga.
- b. Total daily generation of Industrial waste 34.12 MT/Day.
- c. The manner of treatment of the Industrial Waste in through WB WML.
- d. PH maintained from 5.5 to 9.0 by adding Quick Lime & Caustic (Chemical Treatment).
- e. The per day generation of Industrial waste amounts to 23600 mw/day.

Regulation of Flood Plain Zone: - Not Applicable.

VII. Bio Medical Waste:

- c. Per day total generation of Bio Medical Waste in Chandrahati – II Gram Panchayat 750gms.
- d. The manner of its treatment and disposal-Bio Medical Waste weekly disposed to Mogra Rural Hospital.



Name of the Gram Panchayat: SRIPUR

Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant –hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	GP wise details as provided in DPR.
b) Quantity of solid waste treated per day. In each/town of the district	150 KG
c) The gap in treatment of solid waste	3 Days
d) Legacy waste and the time bound plan to treat legacy waste	30 Kg and time 30 days
e) The manner of Utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Collecting, Dumping for 30 Days, Cutting, sieving

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f) Current status of dumping of solid waste with reference to Location	Outside of village
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	No such Industry in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin
Name of the Gram Panchayat: GUPTIPARA – I	
Report	Remarks
Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant –hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12

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II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	5.26 Ton
b) Quantity of solid waste treated per day. In each/town of the District	0
c) The gap in treatment of solid waste	7 Days
d) Legacy waste and the time bound plan to treat legacy waste	2 ton and time 7 Days
e) The manner of Utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Collected waste is staged in place for 7 days then the staged waste turns in fertilizer. Then this fertilizer was done marketing for sale.
f) Current status of dumping of solid waste with reference to Location	Solid Waste Management Unit tagged with Charkrishnabati GP
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C & D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

Name of the Gram Panchayat: SIJA KAMALPUR

Report

Remarks

I. Sewage

a) Per day generation of Sewage in each city/town within the District

80-100 K.L. (as applicable)

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b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for faecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant-hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	150 GM per day head. Total population of GP = $21472 \times 1500 / 1000000 = 3.22$ Ton (already DPR approved for decentralized solid waste management project, tagged with centralized unit of DN 1 GP)
b) Quantity of solid waste treated per day. In each/town of the district	0 BUT AT PRESENT THE WASTE IS TREATED AT HOUSE HOLD
c) The gap in treatment of solid waste	7 Days
d) Legacy waste and the time bound plan to treat legacy waste	1.5 ton and time 7 Days
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	Collected waste is tagged in place for 7 days and then the staged waste turns in to Fertilizer then this fertilizer was done marketing for sale
f) Current status of dumping of solid waste with reference to Location	NA
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C & D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
Regulation of Flood Plain Zone:	
c) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated

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d) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	No Bio-Medical Waste
c) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
d) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

Name of the Gram Panchayat: GUPTIPARA-II

Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	12 kg
b) Quantity of solid waste treated per day. In each/town of the district	Construction work completed
c) The gap in treatment of solid waste	Construction work completed
d) Legacy waste and the time bound plan to treat legacy waste	Construction work completed but not running
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	Construction work completed but not running
f) Current status of dumping of solid waste with reference to Location	Construction work completed but not running
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit

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b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

Name of the Gram Panchayat: JIRAT

Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	6.61 TON (Solid waste management tagged with Sripur Balagarh unit & segregation unit & storage shade tender process in our gram panchayat)
b) Quantity of solid waste treated per day. In each/town of the district	3.87 Ton collect from 4 nos IMIS village
c) The gap in treatment of solid waste	7 Days

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d) Legacy waste and the time bound plan to treat legacy waste	2.74 Ton (Tender Floated for this work) and 7 Days
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	Collected waste is tagged in place for 7 days then the tagged waste turns in Fertilizer then this Fertilizer was done marketing for sale
f) Current status of dumping of solid waste with reference to Location	Solid waste unit tagged with Sripur Balagarh GP
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin
Name of the Gram Panchayat: DUMURDAHA-NITYANANDAPUR-II	
Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise

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f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	1.3852 TON (SOLID WASTE MANAGEMENT UNIT UNDER TENDER PROCESS IN OUR GRAM PANCHAYAT)
b) Quantity of solid waste treated per day. In each/town of the district	NOT STARTING
c) The gap in treatment of solid waste	NOT STARTED
d) Legacy waste and the time bound plan to treat legacy waste	NOT STARTED
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	NOT STARTED
f) Current status of dumping of solid waste with reference to Location	NOT STARTED
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

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Name of the Gram Panchayat: SOMRA-II

Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for faecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	GP wise details as provided as provider in DPR
b) Quantity of solid waste treated per day. In each/town of the district	GP wise details as provided as provider in DPR
c) The gap in treatment of solid waste	GP wise details as provided as provider in DPR
d) Legacy waste and the time bound plan to treat legacy waste	GP wise details as provided as provider in DPR
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	GP wise details as provided as provider in DPR
f) Current status of dumping of solid waste with reference to Location	GP wise details as provided as provider in DPR
III. Construction and Demolition waste:	
g) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
h) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
f) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
g) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
h) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
i) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
j) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit

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V. Regulation of Flood Plain Zone:	
c) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
d) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	No Bio-Medical Waste
c) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
d) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

Name of the Gram Panchayat: DUMURDAHA-NITYANANDAPUR-I	
Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	(0.08 KLD/PER HH, SO TOTAL HOUSE HOLD FOR DNI GP IS 4124) i.e. = (0.08X4124=329.92 KL/DAY) (NO SUCH TYPE OF COMMUNITY SEWAGE TREATMENT PLANT IN OUR AREA. BUT EVERY HOUSEHOLD TREATED THEIR SEWAGE INDIVIDUALLY BY SEPTIC TANK OR LEACH PIT)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our GP jurisdiction, Water is treated through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	(150 GM PER DAY PER HEAD. TOTAL POPULATION OF GP = 16078X150/1000000 = 2.41 TON (ALREADY COMPLETED CENTRALIZED SOLID WASTE MANAGEMENT PROJECT)
b) Quantity of solid waste treated per day. In each/town of the district	NOT STARTED
c) The gap in treatment of solid waste	NOT STARTED
d) Legacy waste and the time bound plan to treat legacy waste	NOT STARTED
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	NOT STARTED
f) Current status of dumping of solid waste with reference to Location	NOT STARTED
III. Construction and Demolition waste:	

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e) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
f) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
k) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industrial Unit in GP area
l) Total daily generation of such industrial waste within the District	No such Industrial Unit in GP area
m) The manner of treatment of the Industrial waste so generated	No such Industrial Unit in GP area
n) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industrial Unit in GP area
o) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industrial Unit in GP area
V. Regulation of Flood Plain Zone:	
e) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
f) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
e) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
f) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin
Name of the Gram Panchayat: CHARKRISHNABATI	
Report	Remarks
I. Sewage:	
a) Per day generation of Sewage in each city/town within the District	110 K.L/DAY (NO drain connected with the Ganga River, No such type of high water treatment plant in our area our panchayat completed Tender Process to collect Swage waterlike structure Vertical Filter Chamber with Silt Chamber and Soak pit)
b) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
d) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern

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g) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	CONSTRUCTION COMPLETED BUT NOT RUNNING
b) Quantity of solid waste treated per day. In each/town of the district	CONSTRUCTION COMPLETED BUT NOT RUNNING
c) The gap in treatment of solid waste	CONSTRUCTION COMPLETED BUT NOT RUNNING
d) Legacy waste and the time bound plan to treat legacy waste	CONSTRUCTION COMPLETED BUT NOT RUNNING
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	CONSTRUCTION COMPLETED BUT NOT RUNNING
f) Current status of dumping of solid waste with reference to Location	CONSTRUCTION COMPLETED BUT NOT RUNNING
III. Construction and Demolition waste:	
g) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
h) The detail of pant established for the treatment of C & D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
p) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
q) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
r) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
s) The discharge/effluent analysis from the CETP and BTP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit
t) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
g) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
h) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
g) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Basin
h) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Basin

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Name of the Gram Panchayat: SOMRA-I

Report	Remarks
I. Sewage:	
h) Per day generation of Sewage in each city/town within the District	80-100 K.L. (as applicable)
i) Quantity of sewage treated per day. City/town wise	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
j) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town:	As no Treatment Plant- Process is same as whole
k) Quantity of discharged treated sewage from each STP. Particularly for fecal coliform	No Plant-hence does not arise
l) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant -hence does not arise
m) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging Untreated effluent and the action taken against them	No such Concern
n) Water quality in river and its tributaries in abutting Districts/towns in terms of faecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (Running 3 Nos of Plant):	
a) Per day generation of Solid waste in each city/town within the District	12 KG
b) Quantity of solid waste treated per day. In each/town of the district	TENDER IS FLOATED FOR SWM UNIT
c) The gap in treatment of solid waste	TENDER IS FLOATED FOR SWM UNIT
d) Legacy waste and the time bound plan to treat legacy waste	TENDER IS FLOATED FOR SWM UNIT
e) The manner of Utilization of the treated waste as well as Rejects arising out of remediation of legacy waste	TENDER IS FLOATED FOR SWM UNIT
f) Current status of dumping of solid waste with reference to Location	TENDER IS FLOATED FOR SWM UNIT
III. Construction and Demolition waste:	
a) Total per day generation of C & D Waste within the District	No such C & D waster creation as no plant exists in GP area
b) The detail of pant established for the treatment of C &D Waste including the existing capacity and capacity Utilization	No plant in GP area
IV. Industrial Effluent Discharge:	
a) Number of industrial unit discharging their effluent Treated/untreated in river Ganga and its tributaries and Details of defaulting industrial units	No such Industry/in GP area Industrial Unit
b) Total daily generation of such industrial waste within the District	No such Industry/in GP area Industrial Unit
c) The manner of treatment of the Industrial waste so generated	No such Industry/in GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No such Industry/in GP area Industrial Unit

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e) Per day generation of industrial solid waste and Manner of its treatment and disposal in the district	No such Industry/in GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and extent of encroachment on the flood plain zone in the District	No such Encroachment found, Hence not Demarcated
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District	No such Encroachment found, Hence not Demarcated
VI. Bio medical Waste:	
No Bio-Medical Waste	
a) The per day total generation of bio medical waste In the district	No Bio-Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal	No Bio-Medical waste is discharged in the River Bassin

A copy of such report as received from Balagarh and Chinsurah- Mogra Block is annexed herewith and marked with letter

10. That Urban Development and Municipal Affairs Department, Govt. of West Bengal has provided vide Memo No. 2009/UDMA-15011(15)/11/2023-LS-MA Sec-Dept. of UDMA dated 24.01.2024 a report of Sewage and Bio-Medical Waste and forwarded water Quarterly report for October 2023 to December 2023 in respect to Fresh Water, Legacy Waste and Construction and Demolition Waste as received from State Urban Development Agency Department, Govt. of Bengal vide email dated 25.01.2024 and 18.01.2024. The details of the reports are mentioned herein below: -

SEWAGE:

SL. No.	Name of Town	Day (in MLD)*	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)			Quality of discharged treated sewage particularly for Feecal Coliform	Time bound plan to meet up the gap
				Number of STP	Built up Capacity in MLD	Capacity Utilization in (%)**		
		[a]	[b]	[c]			[d]	[e]
1	Bansberia	12.09	0.27	1	0.30	95.00%	<p>A] Treated Water is being re-used for different purposes as per policy prepared by UDMA Dept. (June 2020)</p> <p>B] Balance treated water is being discharged in surface water body</p>	<p>a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019.</p> <p>b) Old STPs are compliant with the standard set by MoEFF & CC in its notification dated 13-10-2017</p>
2	Hooghly-Chinsurah	21.06	-	-	-	-		
3	Chandannagar	20.83	10.00	2	22.66	44.13%		
4	Bhadreswar	12.81	2.98	1	7.60	39.20%		
5	Champdani	13.33	-	-	-	-		
6	Baidyabati	15.27	4.62	1	6.00	77%		
7	Serampore	22.05	-	-	-	-		
8	Rishra	15.21	-	-	-	-		
9	Konnagar	9.20	16.2	1	22.0	73.60%		

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10	Uttarpara - Kotrung	20.98						
	Total	162.83		6	58.56			

- Sewage generation is based on the estimated population in Urban areas as of 2022 taking 2011 census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

** Utilization capacity is worked out on the basis of as on date design flow of each STP.

A copy of such report as received from the UDMA Department, Govt. of west Bengal, is annexed herewith and marked with letter 'R/7'.

Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them:

Report as received from ULB's adjoining River Ganga under Hooghly District in respect to operation of Hotels, Ashram and Dharamshala is mentioned herein below:

SL No.	Name of Town	Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them:
1	Bansberia Municipality	9 Hotels and 4 small Ashram (without proper consent) and no Dharamshala are operating in jurisdiction of Bansberia Municipality. Already installed Double Stand Bin as required to gather their solid waste and installed iron net into all the drains connect with those places. Sufficient S.W.M. worker engaged for collecting solid waste material, cleaning untreated effluent from connecting drains on a regular basis twice daily and send it S.W.M.Project area.
2	Bhadreswar Municipality	Some small hotels and Ashram operated within the jurisdiction of Bhadreswar Municipality and there are generating waste handover to our Municipal Nirmal Bandhu through two separate bins (wet & dry) as per SWM rules.
3	Baidyabati Municipality	15 Hotels and 5 Ashrams and no Dharamshala present within the jurisdiction of Baidyabati Municipality. They operated with proper consent and waste treated properly, segregated waste collected from all the hotels and Ashrams in daily wise with proper manner.
4	Chandannagore Municipal Corporation	10 hotels, 8 Ashrams and no Dharamshala present within the jurisdiction of Chandannagore Municipal Corporation. They have their own conventional sewage disposal system at present. In order to upgrade the operational methodology, with respect to the proper consent and discharge of treated effluent, Chandannagore Municipal Corporation is issuing notices to the respective owners/bodies for compliance of the relevant N.G.T directives within a period of three months.
5	Hooghly-Chinsurah Municipality	5 hotels and 7 Ashram and no Dharamshala operated within the jurisdiction of Hooghly Chinsurah Municipality. Hotels are operating with proper consent from the Municipal authority and regularly collecting segregated solid waste from the Hotels and disposed of under SWM Programme. The authorities of the ashrams have been requested to provide necessary documents whether they are running with proper consent of the competent authorities or not. However, Municipal authorities collecting segregated solid waste from them regularly.
6	Champdani Municipality	Nil
7	Konnagar Municipality	No institution discharges untreated effluent in Konnagar Municipality.
8	Rishra Municipality	No such Hotel, Dharamshala etc. operating and discharging untreated effluent.
9	Serampore Municipality	Nil
10	Uttarpara-Kotrung Municipality	There is only one Hotel in the name of Reda Taste within the jurisdiction of this Municipality who are operating without proper consent and discharging untreated effluent at Ganga. There is no other Dharamshala and Ashram presently operated within the jurisdiction of this Municipality. However, a letter bearing Memo.No.201/R.M. dated 05.02.2024 issued to Uttarpara Kotrang Municipality with a request to submit report regarding what action has been taken against the said Hotel Reda Taste.

A copy of such report as received from the ULB's adjoining river Ganga under Hooghly District is annexed herewith and marked with letter 'R/8'.

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Water Quality report as received from WBPCB provided by UDMA Department, Govt. of West Bengal WBPCB including Fecal Coliform for the month of Oct 2023 - Dec 2023 is mentioned herein below: -

Water Quality report for the month of October 2023 as received from WBPCB provided by UDMA Department, Govt. of West Bengal as provided by WBPCB is mentioned herein below: -

River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Strept Oococi (MPN/ml)
Ganga	Tribeni	7.36	5.9	1.05	11000	5400	230
Ganga	Tribeni	7.94	6.5	2.6	7900	2400	170
Ganga	Serampore	7.3	5.7	2.7	46000	17000	790
Ganga	Serampore	7.42	6.8	2.65	49000	17000	940

Water Quality report for the month of November 2023 as received from WBPCB provided by UDMA Department, Govt. of West Bengal as provided by WBPCB is mentioned herein below: -

River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Strept Oococi (MPN/ml)
Ganga	Tribeni	7.5	6.5	2.5	5400	1700	130
Ganga	Tribeni	7.6	7.6	1.8	9200	3500	130
Ganga	Serampore	7.11	7.3	2.4	46000	14000	790
Ganga	Serampore	7.76	7.0	2.6	49000	17000	700

Water Quality report for the month of December 2023 as received from WBPCB provided by UDMA Department, Govt. of West Bengal as provided by WBPCB is mentioned herein below: -

River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Strept Oococi (MPN/ml)
Ganga	Tribeni	7.96	7.8	2.9	3500	1300	79
Ganga	Tribeni	7.94	8.2	1.6	2400	1100	70
Ganga	Serampore	7.72	7.6	2.9	49000	17000	940
Ganga	Serampore	7.29	8.2	2.8	33000	13000	700

A copy of such water quality report along with Graphical presentation of the Water Quality of the River Ganga from July 2023 to December 2023 as received from by UDMA, Department, Govt. of West Bengal provided by WBPCB are annexed herewith and marked with letter 'R/S'

Fresh Waste Processing Status in respect to District Hooghly for October 2023 to December 2023 as received from Department of SUDA provided by UDMA Department, Govt. of West Bengal is mentioned herein below:

SL No.	District	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of Wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total in TPD	Waste Processing in TPD Total	Processing Gap	Tender Status	Dumping of daily waste at location
1.	Hooghly	Baidyabati	66.45	23	66.45	66.45	65	1.45	LoA Cum Work order issued	Earlier Legacy waste sites
2.	Hooghly	Bansberia	40	22	37.00	40	29.5	10.5	Work Started	Earlier Legacy waste sites

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3.	Hooghly	Bhadreswar	22	22.53	22	22.53	22.53	22.53	0	LoA Cum Work order issued	Earlier Legacy waste sites
4.	Hooghly	Champdani	22	19.06	22	13.04	3.238	20	-0.94	LoA Cum Work order issued	Earlier Legacy waste sites
5.	Hooghly	Chandannagore M.C.	33	71.44	33	71.44	71.44	71.44	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
6.	Hooghly	Hooghly-Chinsurah	30	75	30	39.78	75	39.78	35.22	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
7.	Hooghly	Konnagar	20	25.4	20	24.12	25.4	25	0.4	LoA Cum Work order issued	Earlier Legacy waste sites Earlier Legacy waste sites
8.	Hooghly	Rishra	23	53.87	21	51.97	53.87	45	8.87	LoA Cum Work order issued	Earlier Legacy waste sites
9.	Hooghly	Serampore	29	95	29	18.82	95	78	17	LoA Cum Work order issued	Earlier Legacy waste sites
10.	Hooghly	Uttarpara-Kotrung	24	89.945	24	89.95	89.945	40	49.945	LoA Cum Work order issued	Earlier Legacy waste sites
TOTAL			248	558.695	246	435.095	542.873	436.25	122.445		

A copy of such report as received from the Department of SUDA provided by UDMA Department, Govt. of west Bengal, is annexed herewith and marked with letter 'R/10'.

Information as received from Department of SUDA, Govt. of West Bengal provided by the UDMA Department, Govt. of West Bengal in respect to SWM Vehicle and Equipment, installation of Screen at the Drains, IHHL and ODF status are mentioned herein below: -

SL No.	DISTRICT	BINS Supplied	Battery Operated Tripper Separated Supplied	TOTAL FUEL OPERATED Tripper, Separated Supplied	TRI-CYCLE VAN supplied	BACK HOE LOADER	DUMPER	MOVABLE COMPACTOR, Large, 14 cum	MOVABLE COMPACTOR, SMALL, 8 cum	STATIONARY COMPACTOR, 10.5 cum	HOOK LOADER	Community Bin
1.	Baidyabati	Hooghly	79800	12	15	154	1	1	2			528
2.	Bhadreswar	Hooghly	56000	12	14	100	1	1	2			528
3.	Champdany	Hooghly	68000	4	4	100		1	2			528
4.	Chandannagore MC	Hooghly	95242	14	16	140	1	1	2	1	1	858
5.	Hooghly-Chinsurah	Hooghly	92042	5	5	80	1	1	2	1		720
6.	Konnagar	Hooghly	48374	5	4	72	1	1	1			420
7.	Rishra	Hooghly	60138	10	14	95	1	1	2			552
8.	Serampore	Hooghly	84000	6	5	132	1	1	2	1		696
9.	Uttarpara-Kotrung	Hooghly	104370	5	16	195	1	1	2			576

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Serial No	Name of the Ganga Town	No. of Nallahs discharging into Ganga	Nallahs having screens	No. of Nallahs where Screen yet to be installed	Date for completing installation of Screens	How many screens are temporary?	Date for making screens permanent	Whether regular cleaning arrangement exists	Remarks
1.	Baidyabati	24	24	0	-	0	NA	Yes	
2.	Bansberia	16	16	0	-	0	NA	Yes	
3.	Bhadreswar	6	6	0	-	0	NA	Yes	
4.	Champdany	3	3	0	-	0	NA	Yes	
5.	Chandannagore MC	9	9	0	-	0	NA	Yes	
6.	Hooghly-Chinsurah	42	42	0	-	0	NA	Yes	
7.	Konnagar	6	6	0	-	0	NA	Yes	
8.	Rishra	4	4	0	-	0	NA	Yes	
9.	Serampore	15	15	0	-	0	NA	Yes	
10.	Uttarpara-Kotrung	9	9	0	-	0	NA	Yes	

IHHL and ODF status

SL No.	District	ULB	Initial Target	Final Revised Target	Construction Completed	Online uploaded	ODF Inspection done by Gol Third Party Org.	ODF Certified by Gol Third Party Org.	Self-Declared as ODF
1.	Hooghly	Baidyabati	1303	632	632	629	Yes	Yes	Yes
2.	Hooghly	Bansberia	2993	1140	1140	1140	Yes	Yes	Yes
3.	Hooghly	Bhadreswar	3006	1200	1200	1200	Yes	Yes	Yes
4.	Hooghly	Champdany	2666	2315	1780	1633	Yes	Yes	Yes
5.	Hooghly	Chandannagore MC	2860	144	144	144	Yes	Yes	Yes
6.	Hooghly	Hooghly-Chinsurah	6355	710	707	651	Yes	Yes	Yes
7.	Hooghly	Konnagar	409	47	47	47	Yes	Yes	Yes
8.	Hooghly	Rishra	1716	616	616	616	Yes	Yes	Yes
9.	Hooghly	Serampore	1821	582	547	547	Yes	Yes	Yes
10.	Hooghly	Uttarpara-Kotrung	2409	183	183	183	Yes	Yes	Yes

A copy of such report as received from the Department of SUDA provided by UDMA Department, Govt. of west Bengal, is annexed herewith and marked with letter 'R/11'.

Legacy Waste Processing Status in respect to District Hooghly for October 2023 to December 2023 as received from SUDA forwarded by UDMA Department, Govt. of West Bengal is mentioned herein below:-

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
1	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	214950	2.91	Good Earth for land filling; RDF being carried to Integrated Cement plant
	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Completed	126266	6.00	
3	HOOGHLY	Baidyabati	1	52.00	2,20,794	Started/			

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4	HOOGHLY	Champdany				March, 2025		
5	HOOGHLY	Rishra						
6	HOOGHLY	Serampore						
7	HOOGHLY	Uttarpara-Kotrung						
8	HOOGHLY	Konnagar						
9	HOOGHLY	Bhadreswar	1	0.42	14,238	Started/September, 2024	2150	0.1
10	HOOGHLY	Bansberia	2	2.79	7354.00	Tender finalised/September, 2024		
TOTAL			6	67	242386	0	343366	9

A copy of such report as received from the Department of SUDA forwarded by UDMA Department, Govt. of west Bengal, is annexed herewith and marked with letter 'R/12'.

Construction and Demolition Waste in respect to District Hooghly for October 2023 to December 2023 as received from SUDA forwarded by UDMA Department, Govt. of West Bengal is mentioned herein below:

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Hooghly	Baidyabati	7	0	
2	Hooghly	Bansberia	6	0	
3	Hooghly	Bhadreswar	5.58	0	
4	Hooghly	Champdany	6	0	
5	Hooghly	Chandannagore MC	9.25	0	
6	Hooghly	Hooghly Chinsurah	9.63	0	
7	Hooghly	Konnagar	3.85	0	
8	Hooghly	Rishra	5.98	0	
9	Hooghly	Serampore	7.68	0	
10	Hooghly	Uttarpara Kotrung	6.89	0	

A copy of such report as received from the Department of SUDA forwarded by UDMA Department, Govt. of west Bengal, is annexed herewith and marked with letter 'R/13'.

11. That, a report vide Memo No.65-2/WBPCB/HGY/OC(41)2006 dated 17.01.2024 as received from the Environmental Engineer & In-Charge Hooghly Regional Officer, WBPCB in respect to Industrial Effluent Discharge is mentioned herein below: -

a. That, there are 11 nos. identified Grossly Polluting Industries (GPIS) which discharge their treated industrial effluent into the river Hooghly. Out of them, M/S Dankuni Coal Complex has closed down. The State Board monitors these Units on a regular basis besides third party monitoring which is conducted by reported institution engaged by CPCB. As per office records of Hooghly Regional Office, WBPCB, there are 349 nos. of Red category industries and 1967 nos. of Orange category industries within the district of Hooghly.

b. Details of effluent and solid waste generated from GPIS mentioned herein below"-

SL No.	Name of Unit	Waste water Generated in KLD (Kilo Liter per Day)	ETP (Effluent Treatment Plat)	Effluent analysis report		Industrial solid Waste generation and manner of its disposal
		(b)	(c)	(d)		(e)
	Ms. ITC LTD (P.S.P.D) Unit: Tribeni	17495	ETP exists and treated effluent complies with environmental norms.	BOD (3 Days @ 27 °C)	Not Done	Fly Ash - 6060MT/month – Disposal to brickfields & land filling. Cinder As- 1500MT/month - Land filling.
				COD	19.61mg/L	
				Copper	BDL	
				Iron	0.40 mg/L	
				O&G	BDL	

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				Phosphate -P	0.02 mg/L	
				pH (Units)	7.40	
				TDS (@180°C)	698.00 mg/L	
				Cr (Total)	BDL	
				TSS	12.00 mg/L	
				SAR	2.29 Units	
				BDL: Below Detection Limit.		
				Last effluent analysis report dt.09.11.2023 compliant with prescribed standards		
2.	M/s. PMC Rubber Chemicals India Pvt.Ltd.	220	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	Not Done	Spent Solvents - 1200 Kg/month – Disposal to authorized recycler. Spent Oil-30kg/month- Disposal to authorized recycler. Distillation Residues - 24 MT/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility(CHWTSDF). ETP Sludge - 0.12 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Ash -1500 Kg/month – Land filling.
				COD	12.64 mg/L	
				Cyanide	BDL	
				O&G	BDL	
				Phenols	BDL	
				pH (Unit)	7.06	
				TSS	36.00 mg/L	
				BDL: Below Detection Limit.		
				Last effluent analysis report dt.31/10/2023 compliant with prescribed standards.		
3.	M/S. Berger Paints India Ltd.	65	ETP exists and treated effluent complies with environmental norms.	Arsenic	BDL	Wooden Box - 01 MT/month – Disposal to local vendor. Carton Box - 04 MT/month – Disposal to local vendor. ETP Sludge – 0.917 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Sweeping Dust – 0.291 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Solvent Recovery Residue – 0.231 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Spent Oil-0.034Ton/month Disposal to authorized recycler.
				BOD (3Days @ 27 °C)	Not Done	
				Chromium (6+)	BDL	
				COD	27.78 mg/L	
				Copper	BDL	
				Lead	BDL	
				Nickel	BDL	
				O&G	1.20 mg/L	
				Phenols	0.24 mg/L	
				pH (Unit)	7.27	
				Total Chromium	BDL	
				TSS	22.00 mg/L	
				Zinc	BDL	
				BDL: Below Detection Limit.		
				Last effluent analysis report dt.09/11/2023 compliant with prescribed standards.		
4.	M/s. Mother Dairy Calcutta	1380	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	15.01 mg/L	Plastic Waste - 11.3 MT/month – Disposal to authorized recycler.
				O&G	1.20 mg/L	
				pH (Unit)	7.24	
				TSS	48.00 mg/L	
				Last effluent analysis report dt.03/11/2023 compliant with prescribed		

AMITABHA GHOSHAL
NOTARY
Govt. of W. B.
Regd. No. 30/2007

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				standards.		
5.	M/s. Bandel Thermal Power Station (B.T.P.S.)	549642.79	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @27 °C)	7.02 mg/L	Bottom Ash -12521 Ton/month-Used in road construction activities etc. and land filling. Fly Ash - 50084 Ton/Month-Disposal to brick fields and sale.
				COD	65.66 mg/L	
				O&G	BDL	
				pH(Unit)	7.31	
				TSS	30.00 mg/L	
				BDL: Below Detection Limit.		
				Last effluent analysis report dt.02/11/2023 compliant with prescribed standards.		
6.	M/s. Bengal Beverages Pvt. Ltd.	700	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	Not Done	Wooden Scrap - 50 MT/month – Disposal to local vendor. Carton Paper -35 MT/month – Disposal to local vendor. Plastic Waste - 45 MT/month – Disposal to authorized recycler. Broken Glass - 120MT/month Disposal to authorized recycler.
				Cadmium	BDL	
				COD	16.70 mg/L	
				Lead	BDL	
				O&G	BDL	
				pH (Unit)	7.39	
				TSS	26.00 mg/L	
				BDL: Below Detection Limit.		
Last effluent analysis report dt.08/12/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)						
7.	M/s. Bengal Beverages Pvt. Ltd (Unit-II)	590	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	Not Done	Wooden Scrap -10 MT/month – Disposal to local vendor. Plastic waste - 20MT/month – Disposal to authorized recycler. Carton Paper - 500Kg/month – Disposal to local vendor.
				Cadmium	BDL	
				COD	10.44 mg/L	
				Lead	BDL	
				O&G	BDL	
				pH (Unit)	7.66	
				TSS	64.00 mg/L	
				BDL: Below Detection Limit.		
Last effluent analysis report dt.08/12/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)						
8.	M/s. Cygnet Industries Ltd.	11670	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	17.43 mg/L	ETP sludge (Zinc bearing) - 1.154 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Process Wastes - 14.252MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Lime & Salt Bags - 0.144MT/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Construction & Demolition (C&D) Wastes - 1.25 MT/month –Disposal to authorized recycler. Boiler Cinder – 52.50MT/month –Land filling. Cardboard Paper -
				COD	39.22 mg/L	
				Copper	BDL	
				Iron	0.30 mg/L	
				O&G	BDL	
				Phosphate – P	0.04 mg/L	
				pH(Unit)	7.52	
				Total Chromium	BDL	
				TSS	32.00 mg/L	
				Zinc	0.65 mg/L	
				Sulfide	NT	
				BDL: Below Detection Limit.		
				NT: Not Traceable.		
Last effluent analysis report dt.09/11/2023 compliant with prescribed standards.						



[Signature]
AMITABHA GHOSHAL
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 Govt. of W. B.
 Regd. No. 89/2007

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					1.54MT/month – Disposal to local vendor. Metallic Scrap -7.61 MT/month - Disposal to local vendor. Rejected Bearing - 0.185MT/month - Disposal to local vendor. Non-metallic scrap – 0.307MT/month - Disposal to local vendor. Solid wastes containing Sulphur –12.67 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Lead Scrap –1.69 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Drums, Jars - 144 Pcs/month – Disposal to authorized recycler. Electrical goods/Cable - 0.097 MT/month - Disposal to authorized recycler.																												
9.	M/s. Nalco Water India Limited.	34	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD (3Days @ 27 °C)</td> <td>13.07 mg/L</td> </tr> <tr> <td>COD</td> <td>133.34 mg/L</td> </tr> <tr> <td>Copper</td> <td>BDL</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>Phosphate – P</td> <td>0.20 mg/L</td> </tr> <tr> <td>pH (Unit)</td> <td>6.16</td> </tr> <tr> <td>TSS</td> <td>94.00 mg/L</td> </tr> <tr> <td>Zinc</td> <td>0.08 mg/L</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">Last effluent analysis report dt.07/11/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)</td> </tr> </table>	BOD (3Days @ 27 °C)	13.07 mg/L	COD	133.34 mg/L	Copper	BDL	O&G	BDL	Phosphate – P	0.20 mg/L	pH (Unit)	6.16	TSS	94.00 mg/L	Zinc	0.08 mg/L	BDL: Below Detection Limit.		Last effluent analysis report dt.07/11/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)		<p>Scrap containers-10000kg/month –Disposal to authorized recycler. ETP Sludge – 0.435 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p>								
BOD (3Days @ 27 °C)	13.07 mg/L																																
COD	133.34 mg/L																																
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Last effluent analysis report dt.07/11/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)																																	
10.	M/S. Grasim Industries Ltd.(Unit Jayashree Textiles)	2100	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>Ammoniacal Nitrogen</td> <td>6.80 mg/L</td> </tr> <tr> <td>BOD (3Days @ 27 °C)</td> <td>Not Done</td> </tr> <tr> <td>COD</td> <td>19.05 mg/L</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>Phenols</td> <td>BDL</td> </tr> <tr> <td>pH (Unit)</td> <td>5.97</td> </tr> <tr> <td>TDS (@180°C)</td> <td>368.00 mg/L</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> </tr> <tr> <td>TSS</td> <td>32.00 mg/L</td> </tr> <tr> <td>SAR</td> <td>6.21</td> </tr> <tr> <td>Sulfide</td> <td>NT</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">NT: Not Traceable.</td> </tr> <tr> <td colspan="2">Last effluent analysis report dt.07/11/2023 compliant with prescribed standards.</td> </tr> </table>	Ammoniacal Nitrogen	6.80 mg/L	BOD (3Days @ 27 °C)	Not Done	COD	19.05 mg/L	O&G	BDL	Phenols	BDL	pH (Unit)	5.97	TDS (@180°C)	368.00 mg/L	Total Chromium	BDL	TSS	32.00 mg/L	SAR	6.21	Sulfide	NT	BDL: Below Detection Limit.		NT: Not Traceable.		Last effluent analysis report dt.07/11/2023 compliant with prescribed standards.		<p>ETP sludge -20 Ton/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Waste Flax dust & Boiler Ash -750Ton/month – Land filling.</p>
Ammoniacal Nitrogen	6.80 mg/L																																
BOD (3Days @ 27 °C)	Not Done																																
COD	19.05 mg/L																																
O&G	BDL																																
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BDL: Below Detection Limit.																																	
NT: Not Traceable.																																	
Last effluent analysis report dt.07/11/2023 compliant with prescribed standards.																																	

A copy of such a report as received from Environmental Engineer, Hooghly Regional Office, WBPCB is annexed herewith and marked with 'R/14'.

12. That, a report in respect to Regulation of Flood Plain Zone as received from the Executive Engineer, II, Lower Damodar Irrigation Division, Singur, Hooghly vide Memo. No. 46 dated 10.01.2024 is mentioned herein below: -

- a. If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in District: -No such flood zone relates with River Ganga under district Hooghly.

- b. The details of direct discharge of pollutants by the encroachers by the side of river Ganga and its tributaries- No such record is available at the office of Lower Damodar Irrigation Division, Singur, Hooghly.

A copy of such report as received from the Environmental Engineer, Hooghly Regional Office, WBPCB is annexed herewith and marked with letter- 'R/15'.

That, a report in respect to Bio Medical Waste as received from UDMA Department vide email dated 17.01.2024 is mentioned herein below:

Bio Medical Waste: -

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	Hooghly	634	1694.91	1694.91

A copy of such report as received from the UDMA Department is annexed herewith and marked with the letter 'R/16'.

13. That, a report in respect to Mining received from the Additional District Magistrate & District Land & Land Reforms Officer, Hooghly vide Memo. No.IX-08/NGT/438/MM, dated 22.01.2024. It appears from the said report that in the district of Hooghly, regular action is being taken as per guidelines as well as the provisions for penal measures laid down in the Acts and Rules related to sand mining. Cases have been registered against vehicles that are found not maintaining the rules and locking of vehicles has been done in the WBMDTCL portal. Penalty has been realized against 110 number of vehicles from February 2023 to January 2024 and total 92,15,000 has been realized. Moreover, in the case of vehicles that are locked through the portal, but no penalty has been paid, cases have been sent to Regional Transport Officer, Hooghly, who has proposed to different RTOs for blacklisting of vehicles through VAHAN database.

A copy of such report as received from the Additional District Magistrate & District Land & Land Reforms Officer, Hooghly is annexed herewith and marked with letter 'R/17'.

14. That, District Ganga Protection Committee, Hooghly has taken every measure towards implementation of strategy for abating pollution and spreading awareness.

15. That, the statements made in para 2 to 16 are true to my knowledge and based on the information derived from the available office records and rest is my humble submission before the Hon'ble National Green Tribunal.



Mukta Anand
Deponent.

VERIFICATION

I, the deponent above named do hereby verify that the content of the above Affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Identified by me

Mukta Anand
Deponent

Advocate

[Signature]
AMITABHA GHOSHAL
NOTARY
Govt. of W. B.
Regd. No. 9/2007

[Signature]
SOLELY AFFIRM &
DECLARED BEFORE ME

12 FEB 2024

12 FEB 2024

OFFICE OF THE HOOGHLY ZILLA PARISHAD
P.O. - CHINSURAH, DIST.- HOOGHLY

Memo No. 7973 (2)/MNB/HZP/23

Date: 27/12/2023

**To : 1-2) The Executive Officer,
Chinsurah Mogra, Balagarh Panchayat Samiti, Hooghly**

Sub : O.A. 200 of 2014 in the matter of MC.

Enclosed please find herewith the letter of the Additional District Magistrate (Gen). Hooghly regarding the subject referred above vide his memo no 3453/R.M dated- 22.12.2023 which will speak for itself.

You are requested to send parawise statement (Ganga adjoining GP wise) to this end by 5th January'2024 positively.

Encl :- As stated above.

Aditya
**Additional Executive Officer
Hooghly Zilla Parishad**

Memo No. 7973 (2)/1(2)/MNB/HZP/23

Date: 27/12/2023

Copy forwarded for information to the:

- 1) The CA to the Hon'ble Sabhadhipati, Hooghly Zilla Parishad.
- 2) The CA to the District Magistrate, Hooghly.

Aditya
**Additional Executive Officer
Hooghly Zilla Parishad**

Government of West Bengal
Office of the District Magistrate & Collector, Hooghly
Revenue Munshikhana Section
(Email: revenue.munshikhana@gmail.com)

Memo No: 32 /R.M

Dated: 9.01.2024

From : The District Magistrate & Collector,
Hooghly

To : The Environmental Engineer,
West Bengal Pollution Control Board,
Himalaya Bhavan, Dankuni, Hooghly.

Sub: Seeking report regarding different issues in connection with ULB's under Hooghly District in compliance with Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-Union of India & Ors.

Enclosed please find herewith the Orders dated 06.12.2023 and 24.11.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in connection with O.A. 200 of 2014. Some information is required in regard to different issues mentioned herein below in order to submit report before the Hon'ble NGT (Principal Bench), New Delhi in compliance with the Order dated 06.12.2023 passed in connection with O.A. 200 of 2014 in the matter of M.C. Meheta-vs-Union of India & Ors.

Different issues: -

Industrial Effluent discharge:

- Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.
- Total daily generation of such industrial waste within the District.
- The manner of treatment of the industrial waste so generated.
- The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.
- The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

Accordingly, you are requested to report furnishing the information on the issues referred above.

Encl:

- Copy of Order dated 06.12.2023.
- Copy of Order dated 24.11.2023.

Additional District Magistrate (Dev.)

Hooghly.

Dated: 9.01.2024

Memo No: 32/1(3)/R.M

Copy forwarded for information to:

- Officer-in-Charge Municipal Affairs, Hooghly.
- C.A. to the District Magistrate, Hooghly.
- P.A. to the Additional District Magistrate (Dev.), Hooghly.

For District Magistrate &
Collector, Hooghly.



Annexure - R74 32192

Government of West Bengal
Office of the District Magistrate & Collector, Hooghly
Revenue Munshikhana Section
(Email: revenue.munshikhana@gmail.com)

Memo No: 31 /R.M

Dated: 9.01.2024

From : The District Magistrate & Collector,
Hooghly

To : The Executive Engineer,-II
Government of West Bengal
Lower Damodar Irrigation Division,
Singur, Hooghly.

Sub: Seeking report regarding different issues in connection with ULB's under Hooghly District in compliance with Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-Union of India & Ors.

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Different issues: -

Regulation of Flood Plain Zone:

- If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.
- The details of direct discharge of pollutants by the encroachers by the side of river Ganga and its tributaries.

Accordingly, you are requested to report furnishing the information on the issues referred above.

Encl:

- Copy of Order dated 06.12.2023.
- Copy of Order dated 24.11.2023.


Additional District Magistrate (Dev.)

Hooghly.

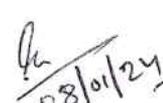
MTH

Dated: 9.01.2024

Memo No: 31/1(3)/R.M

Copy forwarded for information to:

- Officer-in-Charge Municipal Affairs, Hooghly.
- C.A. to the District Magistrate, Hooghly.
- P.A. to the Additional District Magistrate (Dev.), Hooghly.


For District Magistrate &
Collector, Hooghly.

MTH



Government of West Bengal
Office of the District Magistrate & Collector, Hooghly
Revenue Munshikhana Section
(Email: revenue.munshikhana@gmail.com)

Memo No: 30 /R.M

Dated: 9.01.2024

From : The District Magistrate & Collector,
Hooghly

To : The Additional District Magistrate & District Land & Land Reforms Officer,
Hooghly.

Sub: Seeking report regarding different issues in connection with ULB's under Hooghly District in compliance with Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-Union of India & Ors.

Madam,

Enclosed please find herewith the Orders dated 06.12.2023 and 24.11.2023 passed by Hon'ble NGT(Principal Bench), New Delhi in connection with O.A. 200 of 2014. Some information is required in regard to different issues mentioned herein below in order to submit report before the Hon'ble NGT (Principal Bench), New Delhi in compliance with the Order dated 06.12.2023 passed in connection with O.A. 200 of 2014 in the matter of M.C.Meheta-vs-Union of India & Ors.

Different issues: -

Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of encroachment of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.

Accordingly, you are requested to kindly report furnishing the information on the issues referred above.

Encl:

1. Copy of Order dated 06.12.2023.
2. Copy of Order dated 24.11.2023.

Yours faithfully,

[Signature]
8/1/24

Additional District Magistrate (Dev.)

Hooghly.

Dated: 9.01.2024

Memo No: 30/1(3)/R.M

Copy forwarded for information to:

1. Officer-in-Charge Municipal Affairs, Hooghly.
2. C.A. to the District Magistrate, Hooghly.
3. P.A. to the Additional District Magistrate (Dev.), Hooghly.

[Signature]
08/01/24

For District Magistrate &
Collector, Hooghly.



Ph. No. 2684-3776 / 2684-6239/ 2684-3453

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
CHINSURAH-MOGRA DEVELOPMENT BLOCK
KOLA :: P.O.- MOGRA :: DIST.- HOOGHLY

Date: 24/01/24

Memo No. 240

To
Additional Executive Officer,
Hooghly Zilla Parishad
Dist. Hooghly.

Sub : Compliance report of Chandrahati-I and Chandrahati-II Gram Panchayat in connection with O.A. No. 200 before Hon'ble National Green Tribunal.

Madam ,

Enclosed please find here with the report duly prepared and submitted by Chandrahati-I and Chandrahati-II Gram Panchayat in connection with O.A. No. 200 before Hon'ble National Green Tribunal.

This is for your kind information .

Thanking you.

Yours Faithfully

24/1/24
Block Development Officer
Chinsurah - Magra Development Block
Mogra, Hooghly

Encl : As stated

Memo No. 240/1(1)

Date: 24/01/24

Copy forwarded for information to:

The Additional District Magistrate (General)

24/1/24
Block Development Officer
Chinsurah - Magra Development Block
Mogra, Hooghly

Office of the
CHANDRAHATI-1 GRAM PANCHAYAT
P.O. NAYASARAI, DIST HOOGHLY, PIN 712513, W.B.

Memo No. 406/Chandrahati-I/2023-24

Date : 22-01-2024

Answer for Queries of National Green Tribunal

I. Sewage

- a) Sewage generation under Chandrahati I GP is 1860 Kg per day (Approx.)
(Considering a person produces 128 gm of wet feces per day)
- b) A quantity of sewage treated with the vertical filters constructed along the drains in some places and Dewats in two places as per the availability of land.
- c) No sewage treatment plant has been constructed till now under Chandrahati I GP area.
- d) Notwithstanding two dewats have been set up across two drains since Sewage treatment Plant is not available , quantity of discharged treated sewage particularly for fecal coliform is not mentionable.
- e) Panchayat body is looking for vested land for setting up of sewage treatment plant to meet the gap regarding treatment of sewage.
- f) Nothing to mention regarding Hotels, Dharmashalas and ashram discharging untreated affluent as they have Septic tanks and Soakpits on their own.
- g) For measuring quality of water in terms of fecal coliform in river and tributaries , no expertise is available in the Panchayat's dispensation and could not afford to provide any data in this regard.

II.

Municipal solid waste disposal

- a) Not applicable, since the area falls under Panchayat jurisdiction.
- b) Not applicable, since the area falls under Panchayat jurisdiction.
- c) Not applicable, since the area falls under Panchayat jurisdiction.
- d) Not applicable ,since the area falls under Panchayat Jurisdiction.
- e) Not applicable ,since the area falls under Panchayat Jurisdiction.
- f) Not applicable ,since the area falls under Panchayat Jurisdiction.

Answers of Hon'ble National Green Tribunal Queries

III. Construction and Demolition waste :

- a. As Chandrahati-I does not fall under the legacy of urban settlement, the solid waste generated via construction and demolition is negligible. None of the waste are dumped in the river adjoining locations.
- b. At present the Gram Panchayats are not having any contingency plan for disposal of such waste as the amount generated is negligible.

IV. Industrial Effluent discharge.

- a. ~~Five~~ ^{One} number of industrial unit discharging treated effluent in the river Ganga.
- b. Total daily generation of Industrial waste 34.12 MT/Day
- c. The manner of treatment of the Industrial waste is through WB WML
- d. PH maintained from 5.5 to 9.0 by adding Quick Lime & Caustic (Chemical treatment)
- e. The per day generation of Industrial waste amounts to 23600 m³/day

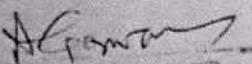
V. Regulation of Flood Plain Zone.

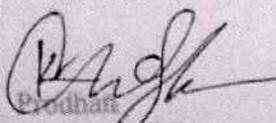
f. The district of Hooghly does not fall under the category of a 'Valley' as such no Flood Plain Zone is demarcated in the district of Hooghly.

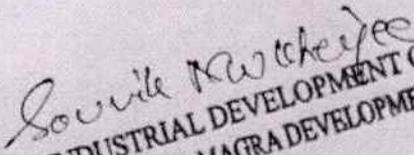
g. The discharges generated by the encroachers are directly discharging the waste at the river Kunti tributaries of the Ganges. A small habitation resides at the bank of the Ganges. As such the problem is manageable.

VI. Bio Medical Waste:

- a) Per day total generation of Bio Medical Waste under G.P area is two kg approx.
- b) Bio Medical Wastes are initially stored in BMW Pit and then sent to Plastic Waste Management Unit located in Mogra-I G.P. under district dispensation.


Nirman Sahayak
Chandrahati I No. G. P.
Nayasarai, Hooghly


Pradhan
Chandrahati (I) G.P.
Nayasarai, Hooghly


Souvik Karmacharya
INDUSTRIAL DEVELOPMENT OFFICER
CHINSURAH-MAGRA DEVELOPMENT BLOCK



PH.- 2684 6023
 OFFICE OF THE
CHANDRAHATHI (2) GRAM PANCHAYAT
 P.O.- CHANDRAHATHI, P.S.- MOGRA, DIST.- HOOGHLY, W.B., PIN- 712504

Memo No.

Date

Answer for Queries of National Green Tribunal

- I. Sewage
- Sewage generation under Chandrahathi II GP is 1918 Kg per day (Approx.) (Considering a person produces 128 gm of wet feces per day)
 - A quantity of sewage treated with the vertical filters constructed along the drains in some places as per the availability of land.
 - No sewage treatment plant has been constructed till now under Chandrahathi II GP area.
 - Since Sewage treatment Plant is not available, quantity of discharged treated sewage particularly for fecal coliform is Nil.
 - Panchayat body is looking for vested land for setting up of sewage treatment plant to meet the gap regarding treatment of sewage.
 - Nothing to mention regarding Hotels, Dharmashalas and ashram discharging untreated affluent as they have Septic tanks and Soakpits on their own.
 - For measuring quality of water in river and tributaries, no expertise is available in the Panchayat's dispensation and could not afford to provide any data in this regard.

II.

Municipal solid waste disposal

- Not applicable, since the area falls under Panchayat jurisdiction.
- Not applicable, since the area falls under Panchayat jurisdiction.
- Not applicable, since the area falls under Panchayat jurisdiction.
- Not applicable, since the area falls under Panchayat Jurisdiction.
- Not applicable, since the area falls under Panchayat Jurisdiction.
- Not applicable, since the area falls under Panchayat Jurisdiction.

AB
 Executive Assistant
 Chandrahathi-2 Gram Panchayat
 Chandrahathi, Hooghly

Sebarman
 Prodhan
 Chandrahathi (2) Gram Panchayat
 Chandrahathi, Hooghly
 24/01/24



PH.- 2684 6023

OFFICE OF THE
CHANDRAHATI (2) GRAM PANCHAYAT
 P.O.- CHANDRAHATI, P.S.- MOGRA, DIST.- HOOGHLY, W.B., PIN- 712504

Memo No.

Date

Answers of Hon'ble National Green Tribunal Queries

III. Construction and Demolition waste :

- As Chandrahati-II I does not fall under the legacy of urban settlement, the solid waste generated via construction and demolition is negligible. None of the waste is dumped in the river adjoining locations.
- At present the Gram Panchayats are not having any contingency plan for disposal of such waste as the amount generated is negligible.

IV. Industrial Effluent discharge.

- Two number of industrial unit discharging treated effluent in the river Ganga.
- Total daily generation of Industrial waste 34.12 MT/Day
- The manner of treatment of the Industrial waste is through WB WML
- PH maintained from 5.5 to 9.0 by adding Quick Lime & Caustic (Chemical treatment)
- The per day generation of Industrial waste amounts to 23600 m3/day

V. Regulation of Flood Plain Zone.

Not Applicable

VI. Bio Medical Waste :

- The per day total generation of Bio Medical Waste in Chandrahati-II Gram Panchayat 750 gms.
- The manner of its treatment and disposal- Bio Medical waste weekly disposed to Mogra Rural Hospital.

Executive Assistant
 Chandrahati-2 Gram Panchayat
 Chandrahati, Hooghly

Prodhon 24/01/24
 Chandrahati (2) Gram Panchayat
 Chandrahati, Hooghly



Government of West Bengal
Office of the Block Development Officer
Balagarh Development Block
Balagarh: Hooghly

Memo No-480

Date-08.02.2024

To
The Additional Executive Officer
Hooghly Zilla Parishad

Subject: Compliance report in connection O.A.200/2014

Reference: Memo No.6517(7)-PRD-24018/1/2021 Dt-08.11.2023 of Mission Director, SBM(G)
 &Additional Secretary to the Govt.of W.B.

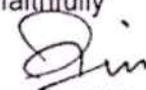
Sir,

With reference to the above I am sending herewith the Compliance report in connection O.A.200/2014. The report is duly been prepared by concerned Gram Panchayats of this Block. This is for your kind perusal and taking necessary action.

Thank you.

Encl: As stated

Yours faithfully


 Block Development Officer
 Balagarh Development Block
 Balagarh: Hooghly

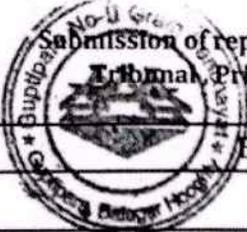
Memo No-480/1(1)

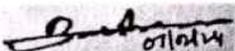
Date-08.02.2024

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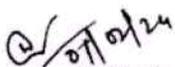
1. The Sub-Divisional Officer, Sadar, Hooghly for kind information.

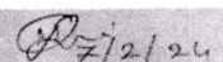

 Block Development Officer
 Balagarh Development Block
 Balagarh: Hooghly

 Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors	
Balagarh Development Block/ GP NAME:GUPTIPARA 2	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	12 KG
b) Quantity of solid waste treated per day, in each city/town of the District.	Construted work completed
c) The gap in treatment of solid waste.	Construted work completed
d) Legacy waste and the time bound plan to treat legacy waste.	Construted work completed but not running
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Construted work completed but not running
f) Current status of dumping of solid waste with reference to location.	Construted work completed but not running
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C&D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin


01/01/24

Nirman Sahayak
Guptipara No-II Gram Panchayat
Guptipara, Balagarh, Hooghly

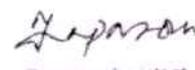

07/01/24
Executive Assistant
Guptipara No.-II Gram Panchayat
Guptipara, Hooghly


07/01/24
Prodhhan
Guptipara No-II Gram Panchayat
Guptipara, Balagarh, Hooghly

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green	
Balagarh Development Block/ GP NAME:SRIPUR BALAGARH	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	GP WISE DETAILS AS PROVIDED AS PROVIDED IN DPR
b) Quantity of solid waste treated per day, in each city/town of the District.	150 KG
c) The gap in treatment of solid waste.	3 days
d) Legacy waste and the time bound plan to treat legacy waste.	30 kg and time 30 days
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	COLLECTING , DUMPING FOR 30 DAYS, CUTTING , SEIVING
f) Current status of dumping of solid waste with reference to location.	OUTSIDE OF VILLAGE
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C&D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
No Bio- Medical waste	
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin



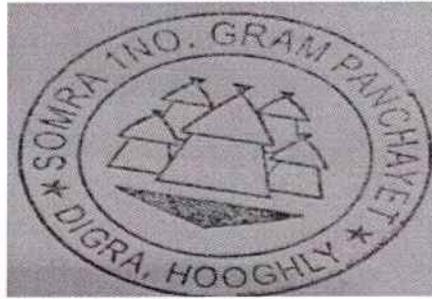

 Nirman Shayak
 Sripur Balagarh Gram Panchayat
 Sripur Bazar, Hooghly


 Executive Assistant
 Sripur Balagarh Gram Panchayat
 Sripur Bazar, Hooghly


 Mousumi Nandi Barik
 Sripur Balagarh Gram Panchayat
 Sripur Bazar, Hooghly

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal , Principal Bench , New Delhi in the matter of MC Mehta vs Union of India & Ors	
Balagarh Development Block/ GP NAME:SOMRA I	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposalin each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	12 KG
b) Quantity of solid waste treated per day, in each city/town of the District.	TENDER IS FLOATED FOR SWM UNIT
c) The gap in treatment of solid waste.	TENDER IS FLOATED FOR SWM UNIT
d) Legacy waste and the time bound plan to treat legacy waste.	TENDER IS FLOATED FOR SWM UNIT
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	TENDER IS FLOATED FOR SWM UNIT
f) Current status of dumping of solid waste with reference to location.	TENDER IS FLOATED FOR SWM UNIT
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No Such CD waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin



Executive Assistant (Addl Charge)
Somra-I Gram Panchayat
Natagarh, Digra, Hooghly

Nirman Sahayak
Somra I No. Gram Panchayat
P.O. Digra, Dist. Hooghly

Pradhan
Somra-I Gram Panchayat

GRAM PANCHAYAT:- DUMURDAHA NITYANANDAPUR -1 BLOCK: BALAGARH, DIST :- HOOGHLY.	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	(0.08 KLD/PER HH, SO TOTAL HOUSE HOLD FOR DN1 GP IS 4124) i.e. = (0.08 X 4124 = 329.92 KL/DAY) (NO SUCH TYPE OF COMMUNITY SEWAGE TREATMENT PLANT IN OUR AREA , BUT EVERY HOUSEHOLD TREATED THEIR SEWAGE INDIVIDUALLY BY SEPTIC TANK OR LEACH PIT)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our GP jurisdiction , Water is treated through proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant - process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant - hence dose not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant - hence dose not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	(150 GM PER DAY PER HEAD. TOTAL POPULATION OF GP = 16078 X 150 /1000000 = 2.41 TON (ALREADY COMPLETED CENTRALIZED SOLID WASTE MANAGEMENT PROJECT)
b) Quantity of solid waste treated per day, in each city/town of the District.	Not Started
c) The gap in treatment of solid waste.	Not Started
d) Legacy waste and the time bound plan to treat legacy waste.	Not Started
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Not Started
f) Current status of dumping of solid waste with reference to location.	Not Started
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C & D waste creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No Plant in GP area
IV. Industrial Effluent discharge	
a) Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industrial unit in GP area
b) Total daily generation of such industrial waste within the District.	No such Industrial unit in GP area
c) The manner of treatment of the industrial waste so generated.	No such Industrial unit in GP area
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industrial unit in GP area
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industrial unit in GP area
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found . Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found . Hence not demarcated
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the District.	No Bio Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal.	No Bio Medical waste is discharged in the River Basin

Nirman Sahayak
16/01/24
Nirman Sahayak
Dumurdaha Nityanandapur G.P. No. 1
Dumurdaha, Balagarh, Hooghly



U.A. Proshan
U.A. Proshan
Dumurdaha-Nityanandapur
Gram Panchayat No -1
Hooghly

Executive Assistant
16/01/2024
Executive Assistant
Dumurdaha- Nityanandapur
1 No. Gram Panchayat
Dumurdaha, Balagarh, Hooghly

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal , Principal Bench , New Delhi in the matter of MC Mehta vs Union of India & Ors

Balagarh Development Block

Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 K.L. (as applicable)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal: (RUNNING 3 NOS OF PLANT)	
a) Per day generation of Solid waste in each city/town within the District.	1.3852 TON (SOLID WASTE MANAGEMENT UNIT UNDER TENDER PROCESS IN OUR GRAM PANCHAYAT)
b) Quantity of solid waste treated per day, in each city/town of the District.	NOT STARTING
c) The gap in treatment of solid waste.	NOT STARTED
d) Legacy waste and the time bound plan to treat legacy waste.	NOT STARTED
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	NOT STARTED
f) Current status of dumping of solid waste with reference to location.	NOT STARTED
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C& D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area

IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin

Singal
16.01.24
Nirman Sahayak
Dumurdaha-Nityanandapur-II
Gram Panchayat

Rathindar
Pradhan
Dumurdaha- Nityanandapur
Gram Panchayat No.- 2

Anir 16/01/24
Executive Assistant
Dumurdaha- Nityanandapur
2No. Gram Panchayat

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors	
Balagarh Development Block/ GP NAME:JIRAT	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APPLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	6.61 TON (Solid waste management tagged with sripur balagarh unit & segregation unit & storage shade tender process in our gram panchayat .
b) Quantity of solid waste treated per day, in each city/town of the District.	3.87 ton collect from 4 nos IMIS village
c) The gap in treatment of solid waste.	7 days
d) Legacy waste and the time bound plan to treat legacy waste.	2.74 ton (Tender Floated for this work) and 7 days
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Collected waste is tagged in place for 7 days then the staggd waste turns in Fertilizer then this fertilizer was done marketing for sale
f) Current status of dumping of solid waste with reference to location.	Solid waste unit tagged with Sripur Balagarh GP
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C&D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin

28.02.24
Nimmi Sahayak
Jirat Gram Panchayat

27/2/24
Proddhan
JIRAT GRAM PANCHAYET
Balagarh, Hooghly

28/02/24
Executive Assistant
Jirat Gram Panchayat
Jirat, Balagarh, Hooghly

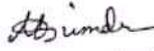
Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors

Balagarh Development Block/ GP NAME:SOMRA 2

Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	CONSTRUCTION WORK RUNNING
b) Quantity of solid waste treated per day, in each city/town of the District.	CONSTRUCTION WORK RUNNING
c) The gap in treatment of solid waste.	CONSTRUCTION WORK RUNNING
d) Legacy waste and the time bound plan to treat legacy waste.	CONSTRUCTION WORK RUNNING
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	CONSTRUCTION WORK RUNNING
f) Current status of dumping of solid waste with reference to location.	CONSTRUCTION WORK RUNNING
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C&D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit

e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	No Bio- Medical waste
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassi
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassi


NIKMAN SAHAY
 Somra No 2 GP


 Executive Assistant
 Somra No-II Gram Panchayat


 Prochen
 Somra No.-2 Gram Panchayat

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors.



Balagarh Development Block/ GP NAME: CHARKRISHNABATI

Report	Remarks
a) Per day generation of sewage in each city/town within the District.	110 K.L./Day. (no drain connected with the Ganga River. No such type of high water treatment plant in our area our panchayat completed Tender Process to collect sewage waterlike structure vertical filter chamber with silt-chamber and soakpit)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	CONSTRUCTION COMPLETED BUT NOT RUNNING
b) Quantity of solid waste treated per day, in each city/town of the District.	CONSTRUCTION COMPLETED BUT NOT RUNNING
c) The gap in treatment of solid waste.	CONSTRUCTION COMPLETED BUT NOT RUNNING
d) Legacy waste and the time bound plan to treat legacy waste.	CONSTRUCTION COMPLETED BUT NOT RUNNING
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	CONSTRUCTION COMPLETED BUT NOT RUNNING
f) Current status of dumping of solid waste with reference to location.	CONSTRUCTION COMPLETED BUT NOT RUNNING
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C&D waste creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the	No such Industry/ In GP area Industrial Unit
c) The manner of treatment of the industrial waste so	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	

07/02/2024
Executive Assisian
Charkrishnabati G. P.
Chhatimtala, Hooghly

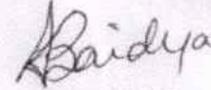
07/02/2024
Nirman Sahayak
Charkrishnabati G. P.
Chhatimtala, Hooghly

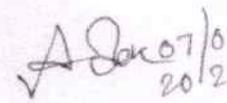
Pradhy
Prodhan
Charkrishnabati G. P.
Chhatimtala, Hooghly

f) If the flood plain zone has been demarcated and the extent	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	No Bio- Medical waste
a) The per day total generation of bio medical waste in the	No Bio- Medical waste is discharged in the River Basin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Basin


 07/02/2024
 Executive Assis.an
 Charkrishnabati G P.
 Chhatimtala, Hooghly




 Pradhan
 Charkrishnabati G P.
 Chhatimtala, Hooghly


 07/02/2024
 Nirman Sahayak
 Charkrishnabati G.
 Chhatimtala, Hooghly

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors	
Balagarh Development Block/ GP NAME: SIJA KAMALPUR	
Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL.(AS APLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	(150 GM Per day per head. Total population of GP= 21472 X 150/1000000=3.22 TON (already DPR approved for decentralized solid waste management project , tagged with centralised unit of DN 1 GP)
b) Quantity of solid waste treated per day, in each city/town of the District.	0 BUT AT PRESENT THE WASTE IS TREATED AT HOUSE
c) The gap in treatment of solid waste.	7 days
d) Legacy waste and the time bound plan to treat legacy waste.	1.5 tone and time 7 days
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	collected waste is tagged in place for 7 days then the staged waste turns in Fertilizer then this fertilizer was done marketing for wale
f) Current status of dumping of solid waste with reference to location.	NA
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C& D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit
b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
c) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	
No Bio- Medical waste	
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin

Pradhan
Pradhan 8/02/24
Sija Kamalpur Gram Panchayat

EA-In-Charge
EA-In-Charge
Sija Kamalpur G.P.

Nirman Sahayak
Nirman Sahayak
Sija-Kamalpur Gram Panchayat
Khamarqachi, Hooghly

Submission of report vide order of dt 24.11.2023 in O.A. No. 200/2014 by Honble National Green Tribunal, Principal Bench, New Delhi in the matter of MC Mehta vs Union of India & Ors

Balagarh Development Block/ GP NAME:GUPTIPARA 1

Report	Remarks
a) Per day generation of sewage in each city/town within the District.	80-100 KL(AS APPLICABLE)
b) Quantity of sewage treated per day, city/town wise.	No Treatment Plant is within our Block jurisdiction- Water is through Proper Filter Chamber & Pit
e) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	As no Treatment Plant- process is same as whole
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	No Plant- hence does not arise
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	No Plant- hence does not arise
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Concern
g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	12
II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in each city/town within the District.	5.26 Ton
b) Quantity of solid waste treated per day, in each city/town of the District.	0
c) The gap in treatment of solid waste.	7 days
d) Legacy waste and the time bound plan to treat legacy waste.	2 ton and time 7 DAYS
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Collected waste is staged in place for 7 days then the stagged wase turns in fertilization then fertilization was done marketing for wale
f) Current status of dumping of solid waste with reference to location.	solid waste unit tagged with charkrishnabati gp
III. Construction and Demolition waste:	
a) Total per day generation of C&D Waste within the District.	No such C& D waster creation as no plant exist in GP area
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No plant in GP area
IV. Industrial Effluent discharge	
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industry/ In GP area Industrial Unit

Abjunder
Executive Assistant
Guptipara I No. Gram Panchayat
Balagarh, Hooghly

Amrit Chetty
Nirmen Senayak
Guptipara No.-I.G.P.
Balagarh, Hooghly

Das
09/02/2024
Pradhan
Guptipara I No. Gram Panchayat
Guptipara, Hooghly

b) Total daily generation of such industrial waste within the District.	No such Industry/ In GP area Industrial Unit
e) The manner of treatment of the industrial waste so generated.	No such Industry/ In GP area Industrial Unit
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	No such Industry/ In GP area Industrial Unit
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	No such Industry/ In GP area Industrial Unit
V. Regulation of Flood Plain Zone:	
f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	No such Encroachment found. Hence not demarcated
g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	No such Encroachment found. Hence not demarcated
VI. Bio medical Waste:	No Bio- Medical waste
a) The per day total generation of bio medical waste in the District.	No Bio- Medical waste is discharged in the River Bassin
b) The manner of its treatment and disposal.	No Bio- Medical waste is discharged in the River Bassin

Abhimanyu
Executive Assistant
Guptipara I No. Gram Panchayat
Balagarh, Hooghly

Amil Dutta
Nirman Schayak
Guptipara No.-I.G.P.
Balagarh, Hooghly

09/01/2024
Pradhan
Guptipara I No. Gram Panchayat
Guptipara, Hooghly

Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India & Ors.]. Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200

Sukdeb Das <ngt.udma@gmail.com>

Thu, Jan 25, 2024 at 6:15 PM

To: dm-hoog@nic.in

Cc: ms.wbpcb@gmail.com, dg@nmcg.nic.in, psecy.env-wb@gov.in, khalilias@rediffmail.com, ceokmda@gmail.com, secykmda@gmail.com, ed-technical@nmcg.nic.in, ed-admn@nmcg.nic.in, Sukdeb Das <sukdebdaslaw@gmail.com>, spmg.programdirector@gmail.com, Nandini Ghosh <nandinighosh.jsudma@gmail.com>, admn.nmcg@nic.in, revenue.munshikhana@gmail.com, spmg phe <spmg.phe@gmail.com>, acsenvwb@gmail.com, cta.wbpcb@gmail.com, Pausali Pahari <slo.env.dept@gmail.com>, Amrita Paul <amritapaul24@gmail.com>

Sir/Madam,

With reference to the trailing mail, I am directed to attach herewith the letter dated 24.01.2024 along with enclosure in connection with corrigendum on Sewage [1. I(a) to 1. I(g) excepting 1. I(f) of the order dated 24.11.2023] for your kind perusal and taking necessary action.

Please see the attached documents.

This is URGENT.

Regards,

NGT Cell,

UD & MA Department

Nagarayan, Govt. of West Bengal.

[Quoted text hidden]

2 attachments

 Corrigendum letter dated 24.01.2024 (Sewage).pdf
875K

 Format regarding OA 200 - Hooghly revised .xlsx
17K

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 20(9)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 24.01.2024

From: Smt. Nandini Ghosh, IAS,
 Senior Special Secretary to the Govt. of West Bengal.

To:

1. Chairperson – Howrah District Ganga Protection Committee
2. Chairperson – Hooghly District Ganga Protection Committee
3. Chairperson – North 24 Parganas District Ganga Protection Committee
4. Chairperson – South 24 Parganas District Ganga Protection Committee
5. Chairperson – Nadia District Ganga Protection Committee
6. Chairperson – Malda District Ganga Protection Committee
7. Chairperson – Murshidabad District Ganga Protection Committee
8. Chairperson – Purba Burdwan District Ganga Protection Committee
9. Chairperson – Purba Medinipur District Ganga Protection Committee

Sub: *Corrigendum in connection with submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta –Vs- Union of India &Ors.]*

Ref:

1. Our letter(s) dated 16.01.2024 with regard to *Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta –Vs- Union of India &Ors.]*
2. *Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200.*

Sir/Madam,

With reference to the above subject, I am directed to forward herewith the corrigendum and data pertaining to point no. 1 (I) 'a' to 'g' excepting 'f' of the order of Hon'ble NGT dated 24.11.2023.

You are kindly requested to provide a copy of the affidavit filed by you to the Environment Department with intimation to this Department and WBSPMG.

You may kindly like to contact the under mentioned Officials for any other query relating to filing of affidavit:

1. Special Law Officer (Dr. S.Das), UD & MA Department (+918777838130)
2. Senior Law Officer (Mr. P.Chakraborty), UD & MA Department (+918777578990)

This may kindly be treated as extremely urgent.

Encl: *Corrigendum and data pertaining in connection with point no 1 (I) 'a' to 'g' excepting 'f' of the order of Hon'ble NGT dated 24.11.2023.*

N.B.: *The earlier communication in connection with point no. 1 (I) 'a' to 'g' excepting 'f' only of the order of Hon'ble NGT dated 24.11.2023 as forwarded vide our letter(s) dated 16.01.2024 may kindly be ignored.*

Yours faithfully,


 Senior Special Secretary to the Govt. of West Bengal

No. 20(9)/I(12)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 24.01.2024

Copy forwarded for kind information to:

1. The Member Secretary, WBPCB.
2. The Director General, NMCG.
3. The Principal Secretary, Environment Department
4. The Principal Secretary, UD & MA Department & Executive Chairperson, WBSPMG.
5. The Municipal Commissioner, KMC and CEO, KMDA.
6. The Secretary, KMDA.
7. The Executive Director (Technical), NMCG.
8. The Executive Director (Admin), NMCG.
9. The Special Law Officer, UD & MA Department.
10. The Engineering Wing, WBSPMG.
11. Sr. PS to the Principal Secretary, UD & MA Department
12. Sr. PS to the Sr. Special Secretary, UD & MA Department.


 Senior Special Secretary to the Govt. of West Bengal

I. Sewage												
Name of the District: Hooghly												
SL No	Name of Town	Sewage Generation per day (in MLD) *	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)			Mode of disposal in each town	Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)	
				Number of STP	Built up Capacity in MLD	Capacity Utilization in (%) **						
		[a]	[b]	[c]				[d]	[e]	[f]	[g]	
1	Bansberia	12.09	0.27	1	0.30	95.00%						Water Quality report including Faecal Coliform for the month of Oct - Dec, 2023 is enclosed in Annexure-A The report is received from WBPCB.
2	Hooghly - Chinsurah	21.06	-	-	-	-		a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019	a) 26.50 MLD capacity STP under construction at Hooghly Chinsurah : Time of Completion : March 2024			
3	Chandannagar	20.83	10.00	2	22.66	44.13%		b) Balance treated water is being discharged in surface water body	b) 160 MLD capacity STPs (Champdani, Serampore) are under proposal.			
4	Bhadreswar	12.81	2.98	1	7.60	39.20%						
5	Champdani	13.33	-	-	-	-						
6	Baidyabati	15.27	4.62	1	6.00	77%						
7	Serampore	22.05	-	-	-	-						
8	Rishra	15.21	-	-	-	-						
9	Konnagar	9.20	16.2	1	22.0	73.60%						
10	Utaipara - Kotrung	20.98	-	1	22.0	73.60%						
Total		162.83		6	58.56							

* Sewage generation is based on the estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

** Utilization capacity is worked out on the basis of as on date design flow of each STP.

Graphical representation of Biochemical Oxygen Demand (BOD) level upto the month of Dec'23 as received from WBPCB is enclosed in Annexure - B


OFFICE OF THE BOARD OF COUNCILLORS OF BANSBERIA MUNICIPALITY

Rudra Main Road ,P.O: Bansberia,Dist: Hooghly ,West Bengal,Pin -712502.
Ph.no :033-26346324,Fax No. 033-26346806,Email address: bansb_04 @yahoo.com



Memo No: 5316

Date: 31.01.2024

From: - Executive Officer,
Bansberia Municipality.

To :- The,
District Magistrate & Collector,
Govt. of West Bengal,
Hooghly.

Subject: - Submission of Report regarding different issues in compliance with Soleman Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi, in the matter of M.C.Mehta-vs-Union of India & Ors.

Your Office Ref. No.: 160(2)/RM, **Dated:** 30th January, 2024.

Sir/Madam,

With reference to the above we are herewith submitting the Report regarding different issues in compliance with Solemn Order passed by Hon'ble NGT (Principal Bench) under jurisdiction of Bansberia Municipality.

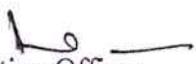
1. Details are hereby listed below for your kind information:

Sewage		
Sl No.	Particulars	Unit(No)
1.	Hotels	9
2.	Dharmashala	Nil
3.	Ashram (Without proper concent)	4(Small)

2. Action taken:

- We have already installed Double Stand Bin as required to gather their solid waste.
- We have already installed iron net into all the drains connect with those places.
- We have already engaged sufficient S.W.M. worker for collecting solid waste material, ceaning untreated effluent from connecting drains on a regular basis twice daily and send it in S.W.M. Project area.

Yours faithfully


Executive Officer
Bansberia Municipality
Executive Officer
Bansberia Municipality
Dated:

Memo No.:-

Copy forwarded for information and taking necessary action to:-

- The Officer-in Charge, M.A.Section, Hooghly.
- The Chairman, Bansberia Municipality.

Executive Officer
Bansberia Municipality



OFFICE OF THE MUNICIPAL COUNCILLORS
BHADRESWAR MUNICIPALITY
G.T. ROAD, BHADRESWAR, HOOGHLY

Memo No. : 466

Date : 25-01-2024

To
The District Magistrate & Collector
Hooghly

Ref. : 105(10)/RM dt. 18-01-2024

Sir / Madam

We are sending following the report for your perusal.

Sewage :

Questionnaires :

a). Details of hotels, Dhamashala and Ashram operating without proper consent and discharging untreated effluent and action taken against them.

Answer : In our Municipal jurisdiction area have some small Hotels & Ashram and there are generating waste handover to our Municipal Nirmal Bandhu through two separate bins (wet & dry) as per SWM rules.

Executive Officer
Bhadreswar Municipality

[Handwritten Signature]
25/1/24



☎ 2632-655.
OFFICE: 2632-044.
SATYAJIT ROY BHAWAN: 2632-360.
FAX: 91-33-2632-044.

OFFICE OF THE MUNICIPAL ADMINISTRATORS BAIDYABATI
P.O. – SHEORAPHULI, DIST. – HOOGHLY, PIN – 712 223

Memo No. – 0181/C-42/ /2023-24

Date - 31/01/2024

To,
The District Magistrate & Collector,
Hooghly

Sub: Details Report regarding different issues in compliance with the solemn order that passed by Hon'ble NGT(Principal Bench), New Delhi dated. 06.12.2023 Ref. no. 160(2)/R.M dated. 30.01.2024

Sir/Madam,

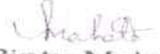
With reference to the above cited subject, undersigned would like to give you the detail report on behalf of Baidyabati Municipality regarding the subject matter, details report given below,

I.

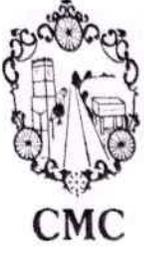
a) In our Municipality there are total 15(fifteen) Hotels and 5(five) Ashrams, and no Dharmashala present and they operated with proper consent and waste treated properly, segregated waste collected from all the hotels and Ashrams in daily wise with proper manner.

Thanking you,

Yours Faithfully,


Pintu Mahato
Chairman
Baidyabati Municipality

Chairman
Baidyabati Municipality



CHANDERNAGORE MUNICIPAL CORPORATION

Vivekananda Sarani, Marie Park, P.O. Chandernagore, Dist. Hooghly, PIN 712 136, West Bengal

Phone : 033 2683 5297 / 2562; 2685 0057 | Fax : 033 26835068 | 2683 6706 (Ambulance)

E-mail : chandernagorecorporation@yahoo.co.in | Website : www.chandernagoremunicipalcorporation.in

Complaint / Grievance : chandernagoremcorporation@gmail.com | Whatsapp : +91 9874110110

No. XII / Conservancy/ 2023 – 24 / 49

Date: 08.02.2024

From: The Commissioner
Chandernagore Municipal Corporation

To: The District Magistrate & Collector,
Hooghly

Sub: Seeking report regarding different issues in compliances with Solemn Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-Union of India & Others.

Ref: Memo no. 160(2)/R.M., Dated 30.01.2024

Madam,

In connection with the above the establishments with valid recognition from CMC, have been mentioned hereunder-

- (A) Hotels – Ten (10).
- (B) Dharmashala – Nil
- (C) Ashrams – Eight (8)

The mentioned establishments having their own conventional sewage disposal systems at present.

In order to upgrade the operational methodology, with respect to the proper consent and discharge of treated effluent, Chandernagore Municipal Corporation is issuing notices to the respective owners/ bodies for compliance of the relevant N.G.T directives within a period of three months.

Subsequent administrative action(s) will be taken accordingly.

Yours faithfully

Commissioner
Chandernagore Municipal Corporation



Hooghly-Chinsurah Municipality
Mahendra Mitra Road, Pipulpati, PO & Dist. – Hooghly
Tel.: 2680-2899/2319, Telefax.: 2680-6092

From: The Chairman/ Executive Officer
Hooghly-Chinsurah Municipality

Memo No: 5226/HD-HC /HCM
Dt.: 06/02/2024

To :- The District Magistrate
Hooghly

Sub: - Seeking report regarding different issues in compliance with Soleman Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta -vs-Union of India & Ors.
Ref.: Your letter vide memo no 160(2)/R.M, Dated. 30.01.2024

Madam,

I would like to submit the report as desired by you under referred above as follows.:

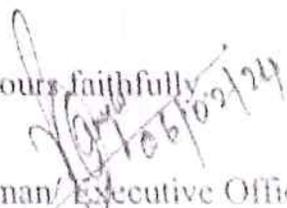
1. **Total No. of Hotels :**
 - i) Hotel Renu
 - ii) Hotel Standard
 - iii) Hotel Blue Diamond
 - iv) Hotel River View
 - v) Hotel City Club
2. **Total No. of Dharamshala : NIL**
3. **Total No. of Ashram :**
 - i) Madhabananda Giri Ashram
 - ii) Arabinda Ashram
 - iii) Sri Sri Ramkrishna Vakta Sangha
 - iv) Hooghly Zila Sri Ramkrishna Seva Sangha
 - v) Prabhata Bharat Sangha
 - vi) Sri Maa Sarada Sangha
 - vii) Keota Sri Ramkrishna Vakta Anuragi Sangha

The above mentioned Hotels are operating with proper consent from the Municipal author & we are regularly collecting segregated solid waste from the Hotels & disposed of un SWM programme.

The authorities of the aforesaid Ashrams have been requested to provide necessary document whether they are running with proper consent of the competent authorities or not. However are collecting segregated solid waste from them regularly.

Thanking you.

Yours faithfully,

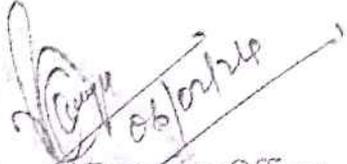

 Chairman/ Executive Officer
 Hooghly-Chinsurah Municipality
 Executive Officer
 Hooghly Chinsurah Municipality

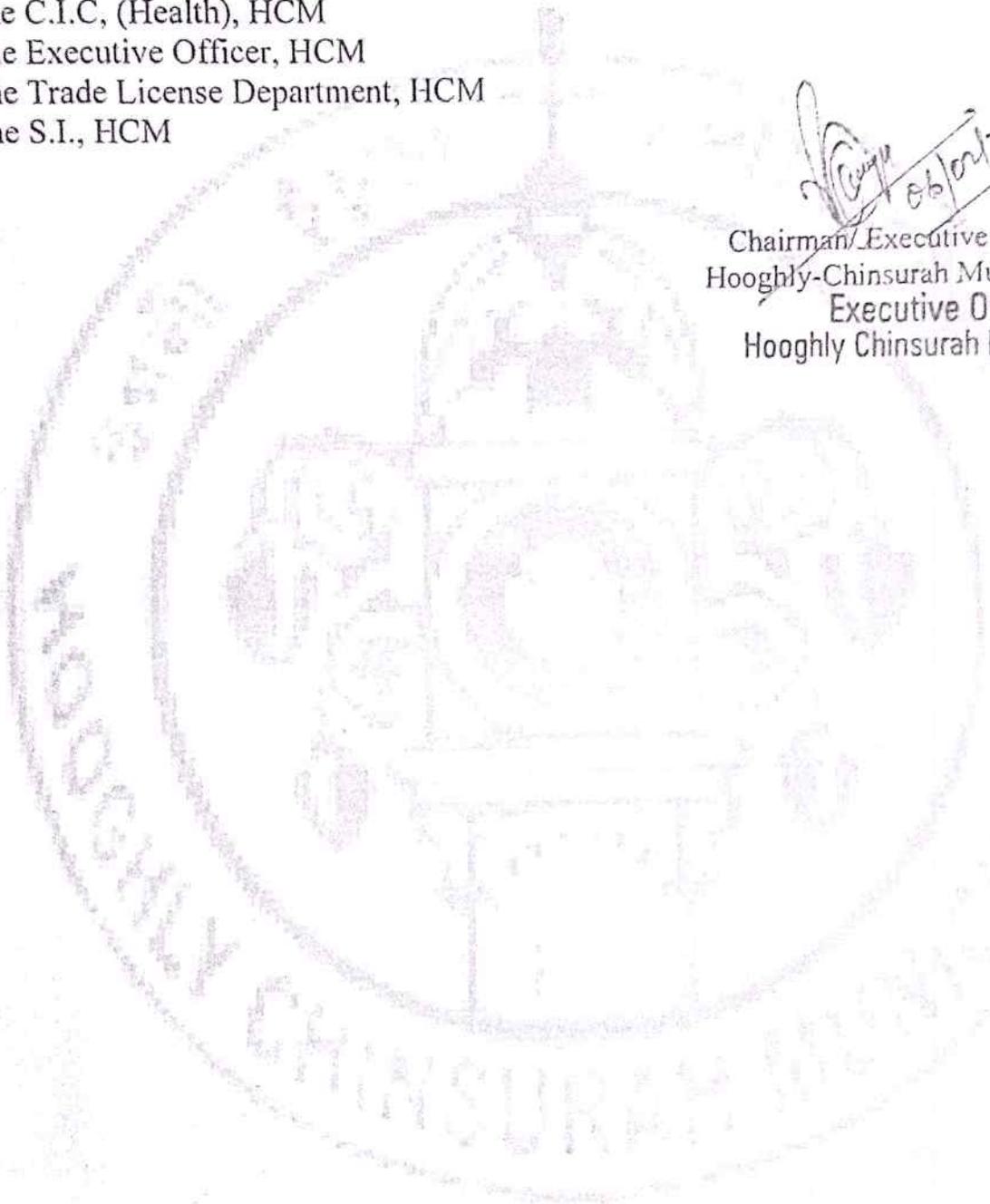
Memo No. 5226/8/HD-HC/HCM

Dt. 06 / 02 / 2024

Copy forwarded for information and taking necessary action to:

- 1) The Sub Divisional Officer, Sadar, Hooghly
- 2) The Vice-Chairman, HCM
- 3) The Executive Engineer, Pollution Control Board, Himalaya Bhawan.
- 4) The General Manager, DIC, Anupam Bhawan, Hooghly
- 5) The C.I.C, (Health), HCM
- 6) The Executive Officer, HCM
- 7) The Trade License Department, HCM
- 8) The S.I., HCM


Chairman/Executive Officer
Hooghly-Chinsurah Municipality
Executive Officer
Hooghly Chinsurah Municipality



Ph. No.2632-34

Fax No. 033-2632-62

e-mail:champdanyulb@gmail.Co

OFFICE OF THE COUNCILLORS OF CHAMPDANY MUNICIPALITY
 1, POURA BHAWAN ROAD, CHAMPDANY
 P.O. BAIDYABATI, DIST.-HOOGHLY, PIN-712222

Memo No. : 1750/23-24/C.M.

Date : 02-Feb-2024

To,
The District Magistrate,
 Hooghly, Cinsurah.

SUB :Report regarding different issues in compliance with Solemn Order date 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C Meheta-VS- Union of India & Ors.

Ref. Memo No. : 160(2)/R.M Dated : 30.01.2024

Madam,

Refer to the above subject , the undersigned is furnishing the report for the following point :

Details of Hotels, Dharmashala and Ashram operating without proper conser and discharging untreated effluent and the action taken against them : NIL

This is for your kind information and necessary action.

Thanking You.

Yours Faithfully,




 Chairmen
 Champdany Municipality



OFFICE OF THE MUNICIPAL COUNCILLORS
KONNAGAR MUNICIPALITY
73, G.T.ROAD (WEST), KONNAGAR, HOOGHLY, (Pin- 712235)

Memo No: - KM/ADMN/28/SWM/4198

Date: - 25/01/2024

To,
The District Magistrate & Collector, Hooghly
Government of West Bengal
Office of the District Magistrate & Collectorate,
Hooghly Revenue Munshikhana Section

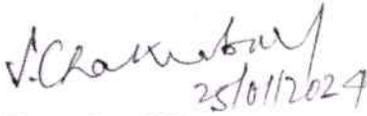
Sub: - Seeking report regarding different issues in compliance with Solemn Order dated
06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi
in the matter of M.C. Meheta-vs- Union Of India &Ors.

Ref Memo No: - 105(10)/RM Dated - 18.01.2024

Sir,

As per your instruction we surveyed and the report is given bellow

1.Sewage – There is no institution who discharge untreated effluent in
Konnagar Municipality


25/01/2024
Executive Officer
Konnagar Municipality

Telephone: 033-2674-2123

Website: www.konnagarmunicipality.org

E-mail: Konnagar.municipality@gmail.com

Smiti Kumar Guchhait
Executive Officer



Office of the Board of Councillors,
Rishra Municipality,
Rishra, Hooghly, West Bengal

Phone: 2672-1373, 2953, 6794

Fax: 2672-0306

E-mail: rishramunicipality@yahoo.com

Ref. No. 2328/VIII

Dated, Rishra The 25.1.24

To,

The Additional District Magistrate (Dev.)
Hooghly.

Sub:- Report regarding different issues in compliance with solemn order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-
Union of India & ors.

Ref:- 105/(10)/RM dt. 18/1/24.

Sir,

In response to the above memo the report as desired of Sewerage of Municipality is furnished below.

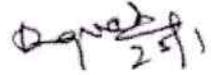
I. Sewage

- a) No such Hotel, Dharmasala etc. operating and discharging untreated effluent.

This is for your kind information.

Thanking You,

Yours faithfully,



Executive Officer,
Rishra Municipality

Executive Officer
Rishra Municipality



**OFFICE OF THE BOARD OF COUNCILLORS
SERAMPORE MUNICIPALITY**

1, N.S. Avenue, Serampore, Dist - Hooghly, West Bengal : 712201
Phone No. : (033) 2662-0310, Fax No. : (033) 2662-3651
Email ID : seramporemunicipality@hotmail.com

Ref. Memo No:2820 /HS-38

Date: 02.02.2024

To
The District Magistrate & Collector
Hooghly

Sub: - Submitting the report regarding Sewage report
Ref: Memo No.160(2)/RM, dated 30th Jan,2024

Sir/Madam,

Reference above

The desired report in connection with Hotels, Dharmashala and Ashram without proper consent and discharging untreated effluence related to the sewage is reported as under

Questions	Answers
1 Sewage Details of Hotels, Dharmashala and Ashram Operating without proper consent and discharging untreated effluence and the action taken against them.	Nil

This is for favour of youyr kind perusal

Executive Officer
Serampore Municipality

Ref. Memo No: 2820(1)/HS-38

Date: 02.02.2024

Copy forwarded for kind information to

1 The Officer-in-Charge, M.A. Section

Executive Officer
Serampore Municipality

UTTARPARA-KOTRUNG MUNICIPALITY

No. UKM/06- Consv./320

February 2, 2024

From : Executive Officer

To : The District Magistrate & Collector
Hooghly
E Mail ID : revenue.munshikhana@gmail.com
Admdhoogh2023@gmail.com

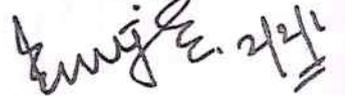
Ref. Memo No. 105(10) R.M. dated 18.01.2024

Madam,

With reference to the abovenoted memo we would like to inform you that there is only one Hotel in the name of **Reda Taste** within the jurisdiction of this Municipality who are operating without proper consent and discharging untreated effluent at Ganga.

It may be mentioned that there is no other Dharmasala and Ashram presently operated within the jurisdiction of this Municipality.

Yours faithfully,



SHANKAR BANERJEE
EXECUTIVE OFFICER
Uttarpara-Kotrung
Municipality

New G. T. Road, Uttarpara, Dist. Hooghly (West Bengal), Pin - 712 258

Visit us at - www.uttarparamunicipality.in

Mail us at - uttarparakotrungmunicipality@gmail.com

Tele : 033 2663 4095 / 7298



Government of West Bengal
Office of the District Magistrate & Collectorate, Hooghly
Revenue Munshikhana Section
(Email: revenue.munshikhana@gmail.com)

Memo No: 201 /R.M

Dated: 05/02/2024

From : The District Magistrate & Collector,
Hooghly
To : The Executive Officer,
Uttarpara-Kotrang
Municipality

Sub: Seeking report regarding different issues in compliance with Solemn Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs- Union of India & Ors.
Ref: Memo No.UKM/06-consv. /320 dated 02.02.2024.

Apropos, the subject cited above this is to inform you that vide your good office Memo No. under reference you have intimated that a hotel namely Reda Taste within jurisdiction of your Municipality is operating without proper consent and discharging untreated effluent in River Ganga.

In this context you are requested to submit a report mentioning what action has been taken by you against the said Reda Taste Hotel running within the jurisdiction of your Municipality.

Encl: As stated.

Your Faithfully,

Additional District Magistrate (Development)
Hooghly

Memo No: 201/1(3) /R.M

Dated: 05/02/2024

Copy forwarded for information to:

1. The Chairman, Baidyabati/Bansberia/ /Champdani/ Hooghly- Chinsurah/ /Serampore/Uttarpara-Kotrang.
2. The Officer-in-Charge, M.A. Section
3. The C.A. to the District Magistrate, Hooghly.

For District Magistrate &
Collector, Hooghly



67

Annexure-230

Revenue Munshikhana <revenue.munshikhana@gmail.com>

Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India &Ors.]. Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200

Sukdeb Das <ngt.udma@gmail.com>

Wed, Jan 17, 2024 at 5:56 PM

To: dm-hoog@nic.in

Cc: ms.wbpcb@gmail.com, dg@nmcg.nic.in, psecy.env-wb@gov.in, khalilias@rediffmail.com, ceokmda@gmail.com, secykmda@gmail.com, ed-technical@nmcg.nic.in, ed-admn@nmcg.nic.in, Sukdeb Das <sukdebdaslaw@gmail.com>, spmg.programdirector@gmail.com, Nandini Ghosh <nandinighosh.jsudma@gmail.com>, admn.nmcg@nic.in, revenue.munshikhana@gmail.com

Sir/Madam,

With reference to the above subject matter, I am directed to forward herewith the copy of the letter dated 16.01.2024 along with enclosures for your kind information and taking necessary action.

Please see the attached documents.

This is URGENT.

Regards,
NGT Cell,
UD & MA Department
Nagarayan, Govt. of West Bengal.

9 attachments

-  **Letter to DGPC - Hooghly.pdf**
1406K
-  **06.12.2023 order wb.pdf**
254K
-  **Hooghly BMW-Ganga-District.docx**
15K
-  **Hooghly Format regarding OA 200 - revised.xlsx**
14K
-  **November 2023 Water quality Report.pdf**
945K
-  **24.11.2023 order uk.pdf**
284K
-  **December 2023 Water Quality Report.pdf**
2230K
-  **order dated 25 09 2023.pdf**
163K
-  **October 2023 Water Quality Report.pdf**
2439K

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during November 2023**

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.58	6.9	2.5	170000	27000	49
	Mahananda	Ramghat(Downstream)	7.37	5.5	11	900000	110000	7800
II	Vidyadhari	Haroa bridge (upstream)	7.62	0.81	10.44	110000	43000	400
	Vidyadhari	Malancha (downstream)	7.49	0.61	6	79000	34000	460
II	Churni	Downstream of Ranaghat town	7.56	1	2.71	46000	22000	1100
	Churni	Majhdia	7.63	3.5	2.42	17000	3500	330
III	Matha bhanga	Gobindapur	7.82	1.5	2.85	70000	24000	1700
IV	Ganga	Farakka	7.26	7.9	2.1	3500	1300	46
	Ganga	Farakka	7.43	8	2.25	3500	1700	33
	Ganga	Khagra	7.49	7.5	1.85	3500	1700	110
	Ganga	Khagra	7.89	8.1	1.75	5400	1300	49
	Ganga	Baharampore	7.32	7.4	1.65	13000	3500	330
	Ganga	Baharampore	7.49	8.1	2	17000	3500	490
	Ganga	Gorabazar	7.31	7.2	1.9	14000	2800	460
	Ganga	Gorabazar	7.64	8.1	2.2	13000	2400	330
	Ganga	Nabadip	7.36	7.8	1.6	4900	1700	110
	Ganga	Nabadip	7.43	7.3	2.1	5400	1400	130
	Ganga	Tribeni	7.5	6.5	2.5	5400	1700	130
	Ganga	Tribeni	7.6	7.6	1.8	9200	3500	130
	Ganga	Palta Shitalatala	7.49	7.3	2.4	22000	7900	330
	Ganga	Palta Shitalatala	7.61	6.9	2.8	33000	11000	790
	Ganga	Palta,	7.75	7.4	2.9	31000	7900	490
	Ganga	Palta	7.69	7.2	2.3	23000	7000	460
	Ganga	Serampore	7.11	7.3	2.4	46000	14000	790
	Ganga	Serampore	7.76	7.0	2.6	49000	17000	700
	Ganga	Dakshmineswar	6.88	5.5	2.83	140000	84000	470
	Ganga	Dakshmineswar	7.02	5.5	2.83	130000	79000	460
	Ganga	Garden reach	7.69	5.4	2.67	140000	79000	490
	Ganga	Garden reach	7.17	5.39	2.71	140000	84000	490
	Ganga	Howrah-shivpur	7.52	5.4	2.77	120000	70000	400
	Ganga	Howrah-shivpur	7.26	5.87	2.79	120000	79000	460
	Ganga	Uluberia,	7.76	5.6	2.62	40000	21000	270
	Ganga	Uluberia,	7.04	5.77	2.64	39000	22000	240
	Ganga	Durgachak near Pathikhali,	8.00	6.30	1.35	9400	4700	170
	Ganga	Durgachak near Pathikhali,	7.80	6.40	1.20	14000	7900	220
	Ganga	Diamond harbour,	7.67	5.88	2.51	7800	4000	27
	Ganga	Diamond harbour,	7.53	6.27	2.5	9200	6800	24

Water Quality of Polluted River stretches of 17 rivers in West Bengal during November 2023

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform(MPN/100 ml)	Fecal Coliform(MPN/100 ml)	Fecal Streptococci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	7.20	5.90	2.45	4600	2300	110
IV	JALANGI,	Downstream of Krishna nagar	7.67	4	2.85	7900	2200	330
V	Damodar	Dishergarh	7.54	7.9	2.05	2400	1400	21
	Damodar	IISCO near Dhenna Village,	7.65	7.9	2.25	3300	2100	26
	Damodar	Narainpur	7.44	7.9	2.25	2100	1700	26
	Damodar	Near Mujher Mana Village	8.1	8.1	2.25	2600	1700	21
	Damodar	Andal D/s	7.5	8	2.3	2200	1700	21
	Damodar	Andal U/s	7.4	7.9	2.15	2600	2100	17
	Damodar	Asansol U/s	7.76	8	1.95	2600	2100	22
	Damodar	Durgapur U/s	7.53	7.9	2.45	3300	2200	26
	Damodar	Raniganj D/s	7.58	8	2.15	2700	2200	26
	Damodar	Water intake point for Burdwan Town	7.75	7.9	2.05	2200	1400	17
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeh ghat	7.66	7.7	2.25	3300	2200	21
	Dwarka,	Downstream of Tarapith Satighat	7.46	7.5	2.65	4700	2600	17
V	Barakar	Asansol	7.8	8	2.15	2100	1700	17
V	Rupnarayan	Geonkhali	7.50	6.40	1.55	7900	3300	92
	Rupnarayan	Kolaghat (Down Stream)	8.40	8.10	1.15	7000	3300	120
V	Dwarakeshwar	Bankura town	7.9	7.9	2.25	2100	1700	26
V	Teesta	At Jalpesh	7.69	8.3	2.8	17000	2200	27
	Teesta	At Sevoke	7.56	8.9	0.9	11000	5000	22

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal streptococci (MPN/100 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	,500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e. , Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore Polluted River Stretches in West Bengal stands with 13 rivers.

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December 2023**

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.43	7.3	2.2	140000	50000	70
	Mahananda	Ramghat(Downstream)	7.31	4.9	14	1300000	270000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.11	0.99	11.44	94000	32000	460
	Vidyadhari	Malancha (downstream)	7.29	0.69	9.36	63000	26000	390
II	Churni	Downstream of Ranaghat town	8	2.3	2	49000	24000	1300
	Churni	Majhdia	7.82	2.5	2.31	22000	5400	490
III	Mathabhanga	Gobindapur	7.76	2.6	2.63	79000	24000	2200
IV	Ganga	Farakka	7.67	8.2	1.35	2400	790	33
	Ganga	Farakka	7.29	9	2.3	3500	1300	79
	Ganga	Khagra	7.21	8.3	1.4	3500	1100	46
	Ganga	Khagra	7.44	8.6	1.7	2400	790	46
	Ganga	Baharampore	7.4	8	1.8	13000	3500	330
	Ganga	Baharampore	7.61	8.5	1.7	11000	3500	330
	Ganga	Gorabazar	7.34	8	1.5	7900	1300	130
	Ganga	Gorabazar	7.07	8.5	1.9	9400	1700	230
	Ganga	Nabadip	7.76	7.8	2.8	3500	1400	79
	Ganga	Nabadip	7.49	8.5	1	2400	790	78
	Ganga	Tribeni	7.96	7.8	2.9	3500	1300	79
	Ganga	Tribeni	7.94	8.2	1.6	2400	1100	70
	Ganga	Palta Shitalatala	7.84	7.5	2.5	31000	7000	700
	Ganga	Palta Shitalatala	7.15	8	2.5	24000	5400	490
	Ganga	Palta,	7.79	7.4	2.8	33000	9400	490
	Ganga	Palta	7.31	8	2.5	22000	5400	330
	Ganga	Serampore	7.72	7.6	2.9	49000	17000	940
	Ganga	Serampore	7.29	8.2	2.8	33000	13000	700
	Ganga	Dakshmineswar	7.39	6.27	2.66	120000	63000	490
	Ganga	Dakshmineswar	7.26	6.94	2.5	110000	58000	470
	Ganga	Garden reach	7.17	6.25	2.74	130000	70000	460
	Ganga	Garden reach	7.35	7.01	2.52	120000	63000	470
	Ganga	Howrah-shivpur	7.08	6.15	2.69	110000	58000	390
	Ganga	Howrah-shivpur	7.43	7.11	2.47	94000	47000	400
	Ganga	Uluberia,	7.18	5.83	2.6	33000	21000	220
	Ganga	Uluberia,	7.56	6.72	2.69	32000	22000	270
	Ganga	Durgachak near Pathikhali,	7.9	4.1	1.4	13000	7900	240
	Ganga	Durgachak near Pathikhali,	8.4	7.5	1.1	14000	7000	240
	Ganga	Diamond harbour,	6.79	6.65	2.2	9200	6100	17
	Ganga	Diamond harbour,	7.19	6.96	2.3	7800	4500	14

Water Quality of Polluted River stretches of 17 rivers in West Bengal during December 2023

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	8	8.3	2.15	4900	2600	110
IV	JALANGI,	Downstream of Krishna nagar	7.78	5.1	2.6	11000	2400	490
V	Damodar	Dishergarh	7.4	8.2	1.95	2600	1700	14
	Damodar	IISCO near Dhenna Village,	7.15	8.1	2.15	3300	2100	21
	Damodar	Narainpur	7.68	8.2	2.2	2200	1700	17
	Damodar	Near Mujher Mana Village	6.9	8.2	2.3	3300	2100	22
	Damodar	Andal D/s	7.45	8.2	2.35	2700	2200	26
	Damodar	Andal U/s	7.58	8.1	2.25	3300	2600	22
	Damodar	Asansol U/s	7.9	8.3	1.75	2200	1700	17
	Damodar	Durgapur U/s	7.48	8.2	2.4	3200	2000	21
	Damodar	Raniganj D/s	7.5	8.3	2.25	3300	2100	26
	Damodar	Water intake point for Burdwan Town	7.12	8.3	2.15	2200	1400	17
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.85	7.9	2.45	3900	2600	17
	Dwarka,	Downstream of Tarapith Satighat	7.9	7.8	2.75	4900	2200	27
V	Barakar	Asansol	7.75	8.4	2.25	2700	1700	27
V	Rupnarayan	Geonkhali	8.4	7	1.7	6300	3200	93
	Rupnarayan	Kolaghat (Down Stream)	8	7.5	2.9	8400	4600	140
V	Dwarakeshwar	Bankura town	7.84	8.3	2.2	3200	1700	20
V	Teesta	At Jalpesh	7.65	8.6	2.1	50000	7000	33
	Teesta	At Sevoke	7.41	8.2	1	13000	3000	15

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci (MPN/100ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	≤500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e. , Silabat Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore Polluted River Stretches in West Bengal stands with 13 rivers.

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during October 2023**
[Priority changed based on Polluted River stretches for Restoration of Water Quality -
2022 (Draft) , published by CPCB]

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100 ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.2	6.2	1.6	220000	33000	70
	Mahananda	Ramghat(Downstream)	6.75	4.5	23.5	1100000	220000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.29	0.59	8.53	94000	40000	390
	Vidyadhari	Malancha (downstream)	7.32	0.88	10.1	70000	34000	460
II	Churni	Downstream of Ranaghat town	6.79	2.3	3	79000	33000	1400
	Churni	Majhdia	7.01	2.9	1.71	17000	5400	490
III	Matha bhanga	Gobindapur	7.1	4.8	1.71	28000	13000	790
IV	Ganga	Farakka	7.3	6	1.35	5400	1300	33
	Ganga	Farakka	7.96	6.9	2.8	2200	940	49
	Ganga	Baharampore	7.34	6.2	1.3	11000	5400	490
	Ganga	Baharampore	7.85	6.9	1.9	17000	5400	460
	Ganga	Gorabazar	7.14	7	1.8	14000	3500	330
	Ganga	Gorabazar	7.82	7.5	2.5	13000	3500	310
	Ganga	Khagra	7.37	6.3	2.3	3500	1700	49
	Ganga	Khagra	7.92	6.9	2.1	2400	1100	70
	Ganga	Nabadip	7.52	6.3	1.4	7000	2400	140
	Ganga	Nabadip	7.97	6.6	2.1	11000	3500	230
	Ganga	Tribeni	7.36	5.9	1.05	11000	5400	230
	Ganga	Tribeni	7.94	6.5	2.6	7900	2400	170
	Ganga	Palta Shitalatala	7.23	5.4	2.9	33000	11000	490
	Ganga	Palta Shitalatala	7.09	5.7	2.8	23000	7900	490
	Ganga	Palta,	7.46	5.4	2.6	46000	13000	790
	Ganga	Palta	7.43	6.5	2.85	33000	11000	700
	Ganga	Serampore	7.3	5.7	2.7	46000	17000	790
	Ganga	Serampore	7.42	6.8	2.65	49000	17000	940
	Ganga	Dakshmineswar	7.34	5.46	2.43	120000	70000	490
	Ganga	Dakshmineswar	6.91	5.59	2.5	110000	63000	400
	Ganga	Garden reach	7.24	5.56	2.53	130000	84000	490
	Ganga	Garden reach	7.1	5.39	2.74	120000	70000	470
	Ganga	Howrah-shivpur	7.26	5.46	2.48	110000	63000	400
	Ganga	Howrah-shivpur	7.1	5.29	2.79	84000	33000	330
	Ganga	Uluberia,	7.68	5.29	2.69	43000	21000	260
	Ganga	Uluberia,	7.46	5.49	2.59	32000	23000	220
	Ganga	Durgachak near Pathikhali,	8.1	5.4	2.25	9400	4900	210
	Ganga	Durgachak near Pathikhali,	8.1	5.9	1.8	11000	6300	210
Ganga	Diamond harbour,	7.3	5.56	2.24	11000	6800	22	
Ganga	Diamond harbour,	7.3	5.78	2.43	9200	4500	17	

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during October 2023**
[Priority changed based on Polluted River stretches for Restoration of Water Quality -
2022 (Draft) , published by CPCB]

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MP N/100 ml)	Fecal Colifor m(MP N/100 ml)	Fecal Strept cocci (MPN 100ml)
IV	KANSI	Downstream at Midnapore	8.1	8.4	1.9	4900	2200	68
IV	JALANGLI,	Downstream of Krishna nagar	7.01	4.7	1.8	11000	3500	460
V	Damodar	Dishergarh	7.4	7.8	1.95	3200	2100	17
	Damodar	HSCO near Dhenna Village,	7.1	7.7	2	3300	2700	17
	Damodar	Narainpur	7.85	7.8	2.1	2600	1700	17
	Damodar	Near Mujher Mana Village	7.68	7.5	2.35	1700	1400	21
	Damodar	Andal D/s	7.55	7.6	2.45	3300	2600	21
	Damodar	Andal U/s	7.45	7.7	2.25	3200	2100	17
	Damodar	Asansol U/s	7.1	7.8	1.8	3200	2200	26
	Damodar	Durgapur U/s	8.43	7.6	2.55	2700	2200	26
	Damodar	Raniganj D/s	7.9	7.7	2.05	3900	3200	22
	Damodar	Water intake point for Burdwan Town	7.39	7.8	2.2	1700	1100	22
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	6.91	7.6	2.35	4000	1700	21
	Dwarka,	Downstream of Tarapith Satighat	6.89	7.5	2.75	3300	2600	17
V	Barakar	Asansol	7.36	7.8	2.1	3400	2100	21
V	Rupnarayan	Geonkhali	8.1	5.1	2.9	7000	3300	140
	Rupnarayan	Kolaghat (Down Stream)	7.9	5.4	2.8	11000	4900	170
V	Dwarakesh war	Bankura town	7.6	7.8	2.4	2600	2100	17
V	Teesta	At Jalpesh	7.55	6	2.8	22000	3300	49
	Teesta	At Sevoke	7.87	8.9	0.9	7000	3000	17

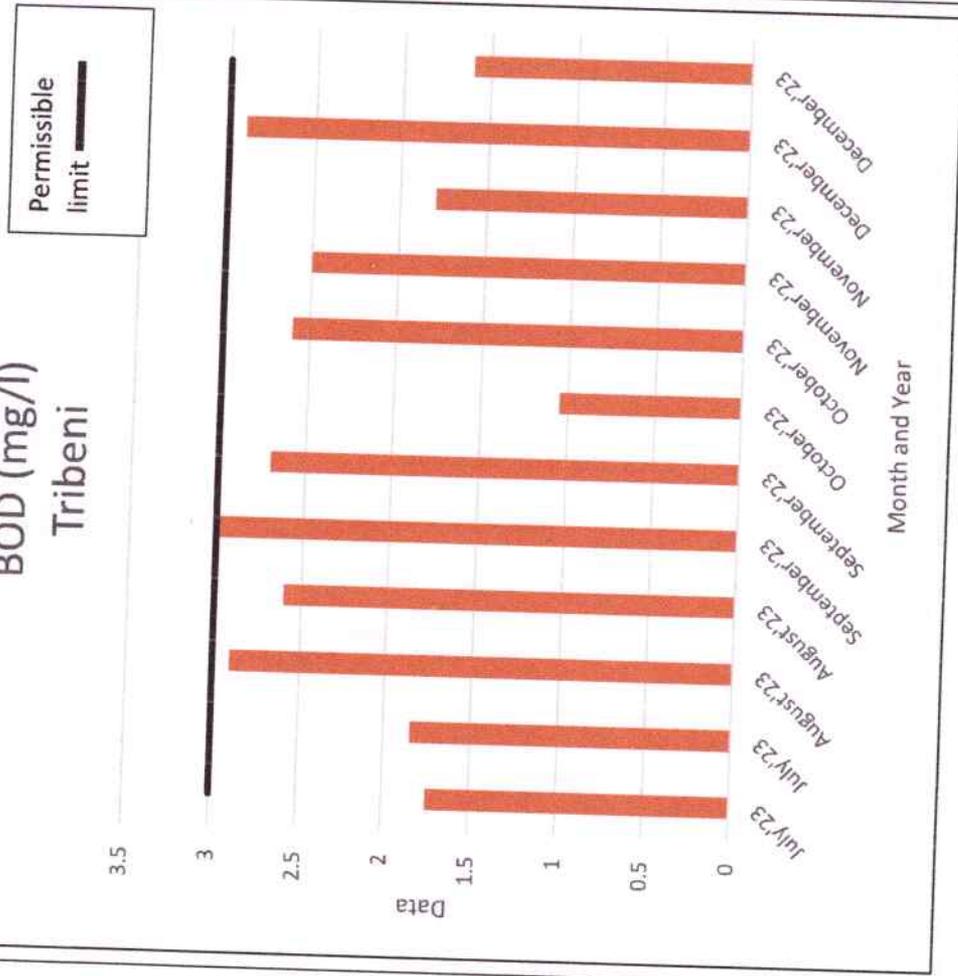
The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform(MPN/100 ml)	Fecal Colifor m(MP N/100 ml)	Feca stepto cci (MPN/ 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14

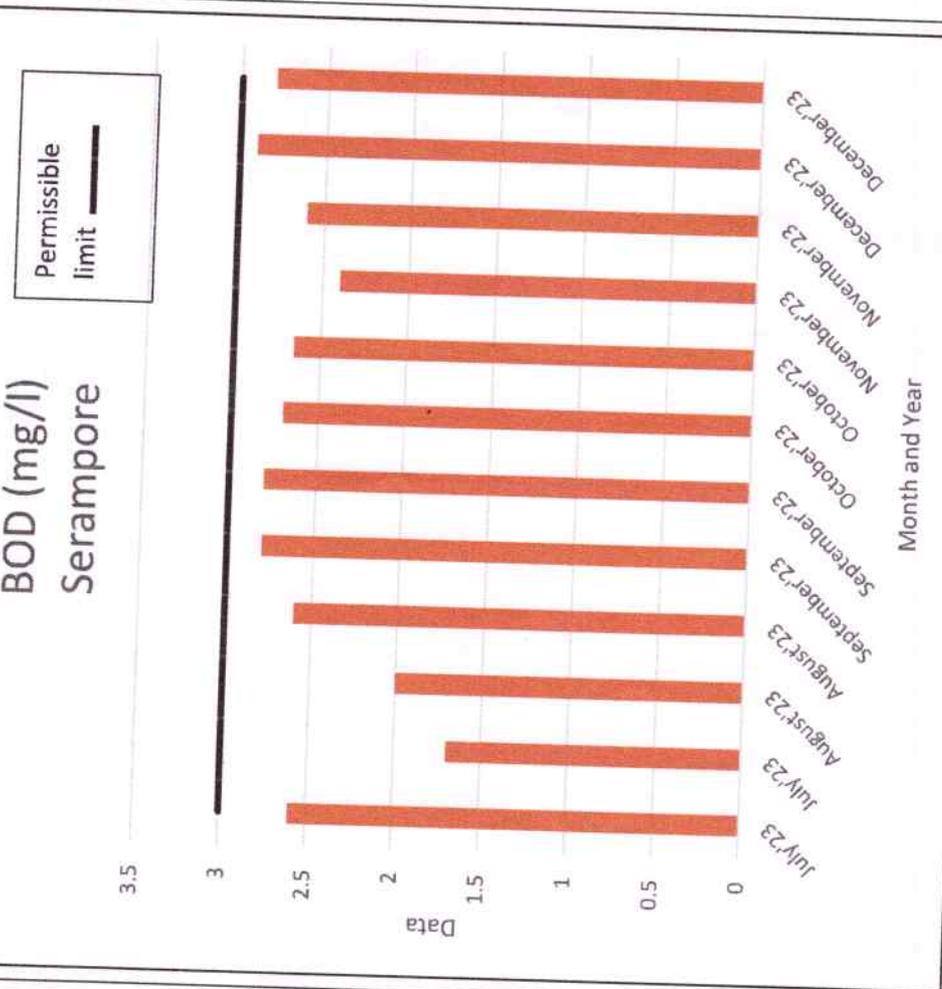
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥ 5	≤ 3		<2500	.500

District- Hooghly

BOD (mg/l) Tribeni



BOD (mg/l) Serampore



32239

2/1/24, 4:47 PM

Gmail - Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No...



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Annexure R/10'

Revenue Munshikhana <revenue.munshikhana@gmail.com>

Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India &Ors.]. Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200

Sukdeb Das <ngt.udma@gmail.com>

Thu, Jan 18, 2024 at 5:12 PM

To: dm-hoog@nic.in

Cc: ms.wbpcb@gmail.com, dg@nmcg.nic.in, psecy.env-wb@gov.in, khalilias@rediffmail.com, ceokmda@gmail.com, secykmda@gmail.com, ed-technical@nmcg.nic.in, ed-admn@nmcg.nic.in, Sukdeb Das <sukdebdaslaw@gmail.com>, spmg.programdirector@gmail.com, Nandini Ghosh <nandinighosh.jsudma@gmail.com>, admn.nmcg@nic.in, revenue.munshikhana@gmail.com, spmg phe <spmg.phe@gmail.com>, acsenvwb@gmail.com, cta.wbpcb@gmail.com, Pausali Pahari <slo.env.dept@gmail.com>, Amrita Paul <amritapaul24@gmail.com>

Sir/Madam,

With reference to the trailing mail, I am directed to attach herewith the District Wise Fresh Waste, Legacy Waste and C & D Waste reports for Ganga town and O.A. 200 Ganga town Quarterly Report for October to December, 2023 as received from SUDA.

Please see the attached document.

This is URGENT.

Regards,
NGT Cell,
UD & MA Department
Nagarayan, Govt. of West Bengal.

[Quoted text hidden]

4 attachments

-  **2- District Wise_Legacy Waste_Ganga Town.xlsx**
17K
-  **3- District wise C&D waste of 43 Ganaga towns.xlsx**
13K
-  **1- District Wise _Fresh Waste Report for Gangaa Town.xlsx**
18K
-  **Ganga Town Report_December. 2023 (O.A. 200).pdf**
840K

Fresh Waste Processing Status of Ganga Towns

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation		Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)		Collection and Transportati on Total In TPD	Waste Processing in TPD TOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
				Total Fresh Waste	Generatio		Total Waste being collected in Segregated Manner (TPD)	TPD					
1	HOOGHLY	Baidyabati	23	66.45	23	66.45	66.45	66.45	65	1.45	LOA cum Work Order issued	Earlier Legacy waste sites	
2	HOOGHLY	Bansberia	22	40	22	37.00	40	40	29.5	10.5	Work started	Earlier Legacy waste sites	
3	HOOGHLY	Bhadreswar	22	22.53	22	22.53	22.53	22.53	22.53	0	LOA cum Work Order issued	Earlier Legacy waste sites	
4	HOOGHLY	Champdany	22	19.06	22	13.04	3.238	3.238	20	-0.94	LOA cum Work Order issued	Earlier Legacy waste sites	
5	HOOGHLY	Chandannagor e MC	33	71.44	33	71.44	71.44	71.44	71.44	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites	
6	HOOGHLY	Hooghly Chinsurah	30	75	30	39.78	75	75	39.78	35.22	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites	
7	HOOGHLY	Konnagar	20	25.4	20	24.12	25.4	25.4	25	0.4	LOA cum Work Order issued	Earlier Legacy waste sites	
8	HOOGHLY	Rishra	23	53.87	21	51.97	53.87	53.87	45	8.87	LOA cum Work Order issued	Earlier Legacy waste sites	
9	HOOGHLY	Serampore	29	95	29	18.82	95	95	78	17	LOA cum Work Order issued	Earlier Legacy waste sites	
10	HOOGHLY	Uttarpara Kotrung	24	89.945	24	89.95	89.95	89.945	40	49.945	LOA cum Work Order issued	Earlier Legacy waste sites	
		TOTAL	248	558.695	246	435.095	542.873	436.25	122.445				
77													
11	HOWRAH	Howrah MC	50	911	29	206.18	911	911	10.57	900.43	Standalone Tender to be floated. ASCI is preparing the DPR for collection, transportation and setting up Fresh Waste Processing Unit including Waste to Energy Plant for remaining waste at HMC	Earlier Legacy waste sites	
12	HOWRAH	Uluberia	32	120	32	92.78	120	120	0	120	LOA cum Work Order Issued	Earlier Legacy waste sites	
		TOTAL	82	1031	61	298.96	1031	10.57	1020.43				
13	KOLKATA	Kolkata MC	144	4236	144	1091.00	4236	550	3686	500 MTD Plant in operation. Tender for remaining waste under process	Earlier Legacy waste sites		
14	MURSHIDABAD	Berhampore	28	100	18	77.00	100	0	100	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites		
15	MURSHIDABAD	Dhulian	21	38.23	4	6.01	38.23	0	38.23	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites		
16	MURSHIDABAD	Jangipur	21	48	9	19.90	48	0	48	To be processed through SHG/ HUB & Spoke Model	Earlier Legacy waste sites		
17	MURSHIDABAD	Jiaganj- Azinganj	17	16.33	17	11.17	16.33	0	16.33	To be processed through SHG/ HUB & Spoke Model	Earlier Legacy waste sites		
18	MURSHIDABAD	Murshidabad	16	30.524	16	22.43	30.52	2.5	28.024	To be processed through SHG/ HUB & Spoke Model	Earlier Legacy waste sites		
		TOTAL	103	233,084	64	136,513	233,08	2.5	230,584				

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPD/TOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
19	NADIA	Chakdah	21	51	0	0.00	51	0	51	Standalone Tender to be floated	Earlier Legacy waste sites
20	NADIA	Gayeshpur	18	23.477	18	16.50	19.477	0	23.477	Standalone Tender to be floated	Earlier Legacy waste sites
21	NADIA	Kalyani	21	51	18	26.22	51	2.65	48.35	Standalone Tender to be floated	Earlier Legacy waste sites
22	NADIA	Krishnanagar	25	150	25	107.06	130	130	20	Already Existing	Earlier Legacy waste sites
23	NADIA	Nabadwip	24	60	24	60.00	60	10.6	49.4	Standalone Tender to be floated	Earlier Legacy waste sites
24	NADIA	Santipur	24	83	12	31.09	83	83	83	LoA cum Work Order Issued	Earlier Legacy waste sites
		TOTAL	133	418.477	97	240.8689	394.477	143.25	275.227		
25	NORTH 24-PGS	Baranagar	34	167	34	150.43	167		167	LoA cum Work Order Issued	Earlier Legacy waste sites
26	NORTH 24-PGS	Barrackpore	24	50	24	50.00	50		50	LoA cum Work Order Issued	Earlier Legacy waste sites
27	NORTH 24-PGS	Bhatpara	35	205	35	205.00	205	15.98	189.02	Standalone Tender to be floated	Earlier Legacy waste sites
28	NORTH 24-PGS	Garulia	21	35.77	17	24.60	35.77	21	14.77	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
29	NORTH 24-PGS	Halisahar	23	52	23	40.60	52	11.3	40.7	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
30	NORTH 24-PGS	Kamrathi	35	160	28	135.97	160		160	LoA cum Work Order Issued	Earlier Legacy waste sites
31	NORTH 24-PGS	Kanchrapara	24	53.84	19	37.33	53.84	20.33	33.51	LoA cum Work Order Issued	Earlier Legacy waste sites
32	NORTH 24-PGS	Khardah	22	46.437	22	30.18	46.437		46.437	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
33	NORTH 24-PGS	Naihati	31	107	31	80.55	107	8.76	98.24	Work Started	Earlier Legacy waste sites
34	NORTH 24-PGS	North Barrackpore	23	73	23	73.00	73		73	Tender to be floated	Earlier Legacy waste sites
35	NORTH 24-PGS	Panihati	35	176	35	129.77	176		176	After resolving the local issues by the Hon'ble MP (Sri Sougata Roy), decision will be taken.	Earlier Legacy waste sites
36	NORTH 24-PGS	Titagarh	23	47.7	14	26.00	47.7	5.73	41.97	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste	Earlier Legacy waste sites
		TOTAL	330	1173.747	305	983.4316	1173.747	83.1	1090.647		

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPD/TOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
37	Purba BARDHAMAN	Katwa	20	47.09	10	20.79	47.09		47.09	Tender to be floated alongwith Dainhat in Cluster	Earlier Legacy waste sites
38	PURBA MEDINIPUR	Haldia	29	168	29	68.00	168	80	88	Already Existing	Earlier Legacy waste sites
39	SOUTH 24-PGS	Budge Budge	20	30	8	16.14	27.13	28.54	1.46	LoA cum Work Order Issued	Earlier Legacy waste sites
40	SOUTH 24-PGS	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	6.84	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing	Earlier Legacy waste sites
41	SOUTH 24-PGS	Maheshtala	35	210	22	159.60	210	27.32	182.68	LoA cum Work Order Issued	Earlier Legacy waste sites
42	SOUTH 24-PGS	Pujali	16	12.63	4	2.90	12.63	2.53	10.1	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing	Earlier Legacy waste sites
TOTAL			87	272.16	50	191.32	269.29	71.08	201.08		
43	UTTAR DINAJPUR	Raiganj	27	95	17	44.50	95		95	Soil testing completed, Designing, drawing and estimate under preparation for SHG Mode ULBs in Fresh Waste Processing	Earlier Legacy waste sites
Total			1203	8233.253	1023	3510.48	8190.56	1376.75	6856.50		

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Revenue Munshikhana <revenue.munshikhana@gmail.com>

Annexure 'R/11'

Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta –Vs- Union of India &Ors.]. Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200

Sukdeb Das <ngt.udma@gmail.com>

Thu, Jan 18, 2024 at 5:12 PM

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Sir/Madam,

With reference to the trailing mail, I am directed to attach herewith the District Wise Fresh Waste, Legacy Waste and C & D Waste reports for Ganga town and O.A. 200 Ganga town Quarterly Report for October to December, 2023 as received from SUDA.

Please see the attached document.

This is URGENT.

Regards,

NGT Cell,

UD & MA Department

Nagarayan, Govt. of West Bengal.

[Quoted text hidden]

4 attachments

-  **2- District Wise_Legacy Waste_Ganga Town.xlsx**
17K
-  **3- District wise C&D waste of 43 Ganaga towns.xlsx**
13K
-  **1- District Wise _Fresh Waste Report for Gangaa Town.xlsx**
18K
-  **Ganga Town Report_December. 2023 (O.A. 200).pdf**
840K

Status of supply of SWM Vehicles and Equipments

SI No	ULB	District	BINS Supplied	Battery Operated Tipper Seperated Supplied	TOTAL FUEL OPERATED TIPPER, Seperated Supplied	TRI-CYCLE VAN supplied	BACK HOE LOADER	DUMPER	MOVABLE COMPACTOR, LARGE, 14 cum	MOVABLE COMPACTOR, SMALL, 8 cum	STATIONARY COMPACTOR, 10.5 cum	HOOK LOADER	Community Bin
1	Katwa	Bardwanan	48000	6	5	70		1	1				399
2	KMC	Kolkata			0								
3	Howrah MC	Howrah	549344		8	200							1716
4	Uluberia	Howrah	148408	6	14	180		1	2	1	1	1	696
5	Baidyabati	Hooghli	79800	12	15	154	1	1	2				528
6	Bhadreswar	Hooghli	56000	12	14	100	1	1	2				528
7	Chandannagore MC	Hooghli	68000	4	4	100		1	2				528
8	Chandannagore MC	Hooghli	95242	14	16	140	1	1	2	1	1	1	858
9	Hooghly Chinsurah	Hooghli	92042	5	5	80	1	1	2	1			720
10	Konnagar	Hooghli	48374	5	4	72	1	1	1				420
11	Rishra	Hooghli	60138	10	14	95	1	1	2				552
12	Serampore	Hooghli	84000	6	5	132	1	1	2	1			696
13	Uttarpara Kotrung	Hooghli	104370	5	16	195	1	1	2				576
14	Berhampore	Murshidabad	96400	6	5	170	1	1	2	1			672
15	Dhuliyani	Murshidabad	43484	7	8	60	1	1	2				456
16	Jangipur	Murshidabad	42016	6	6	20	1	1	2				480
17	Jiaganj-Azinganj	Murshidabad	30228	5	4	30	1	1	1				357
18	Murshidabad	Murshidabad	25490	6	5	80	1	1	1				336
19	Chakdah	Nadia	60750	5	4	50	1	1	2				504
20	Gayeshpur	Nadia	37562	4	9	50	1	1	1				378
21	Kalyani	Nadia	71000	9	9	143	1	1	2				480
22	Krishnanagar	Nadia	84616	8	8	140	1	1	2				800
23	Nabadwip	Nadia	70926	10	16	100	1	1	2				504
24	Santipur	Nadia	78124		8	160	1	1	2				800
25	Baranagar	North 24 Pgs	110000	5	15	160	1	1	2	3	1	1	200
26	Barrackpore	North 24 Pgs	75312	4	16	80	1	1	2				576
27	Bhatpara	North 24 Pgs	0	6	8	241	1	1	2	1	1	1	510
28	Garulia	North 24 Pgs	37764	5	13	102	1	1	2				378
29	Halisahar	North 24 Pgs	71000	5	16	33	1	1	2				552
30	Kamarhati	North 24 Pgs	190000	10	21	220	1	1	2	1	1	1	840
31	Kanchrapara	North 24 Pgs	59588	5	10	105	1	1	2				525
32	Khairdah	North 24 Pgs	52000	4	13	113	1	1	2				528
33	Naihati	North 24 Pgs	26300	5	15	80	1	1	2	1	1	1	800
34	North Barrackpore	North 24 Pgs	65128	5	5	60	1	1	2		1	1	552
35	Panihati	North 24 Pgs	180000	5	15	320	1	1	2	1	1	1	552
36	Titagarh	North 24 Pgs	47738	6	5	102	1	1	2				552
37	Haldia	Purba Medinipur	114014	6	15	40	1	1	2	1			624
38	Budge Budge	South 24 Pgs	29476	5	4	100	1	1	1				420
39	Diamond Harbour	South 24 Pgs	33484	5	4	82	1	1	1				336
40	Maheshtala	South 24 Pgs	192943	11	6	270	1	1	3	1	1	1	840
41	Pujali	South 24 Pgs	18600	5	5	32	1	1	0				315
42	Raiganj	Uttar Dinajpur	66388	14	0	50	1	1	2	1			600
	TOTAL		3444049	262	388	4711	15	40	72	15	9	9	23684

Status Report for Installation of Screen at the Drains

Serial No.	Name of the Ganga Town	No. of Nallahs discharging into Ganga	Nallahs having screens	No. of Nallahs where Screens yet to be installed	Date for completing installation of Screens	How many screens are temporary?	Date for making screens permanent	Whether regular cleaning arrangement exists	Remarks
1	Baidyabati	24	24	0	-	0	N. A.	Yes	
2	Bansberia	16	16	0	-	0	N. A.	Yes	
3	Baranagar	5	5	0	-	0	N. A.	Yes	
4	Barrackpore	2	2	0	-	0	N. A.	Yes	
5	Bhadreswar	6	6	0	-	0	N. A.	Yes	
6	Bhatpara	21	21	0	-	0	N. A.	Yes	
7	Budge Budge	3	3	0	-	0	N. A.	Yes	
8	Chakdah	0	0	0	-	-	-	-	
9	Chandernagore MC	9	9	0	-	0	N. A.	Yes	
10	Dhuliyani	13	13	0	-	0	N. A.	Yes	
11	Diamond Harbour	7	7	0	-	0	N. A.	Yes	
12	Gayeshpur	0	0	0	-	-	-	-	
13	Halisahar	11	11	0	-	0	N. A.	Yes	
14	Jangipur	16	16	0	-	0	N. A.	Yes	
15	Jiaganj-Azimganj	5	5	0	-	0	N. A.	Yes	
16	Kalyani	2	2	0	-	0	N. A.	Yes	
17	Kamarhati	11	11	0	-	0	N. A.	Yes	
18	Kanchrapara	0	0	0	-	0	N. A.	Yes	
19	Katwa	7	7	0	-	0	N. A.	Yes	
20	Khardah	12	12	0	-	0	N. A.	Yes	
21	Konnagar	6	6	0	-	0	N. A.	Yes	
22	Krishnanagar	0	0	0	It is not a Ganga Town	0	N. A.	Yes	
23	Murshidabad	8	8	0	-	0	N. A.	Yes	
24	Nabadwip	3	3	0	-	0	N. A.	Yes	
25	Naihati	4	4	0	-	0	N. A.	Yes	
26	North Barrackpore	11	11	0	-	0	N. A.	Yes	
27	Panihati	7	7	0	-	0	N. A.	Yes	
28	Pujali	2	2	0	-	0	N. A.	Yes	
29	Santipur	0	0	0	-	0	N. A.	Yes	
30	Serampore	15	15	0	-	0	N. A.	Yes	
31	Titagarh	3	3	0	-	0	N. A.	Yes	
32	Uttarpara-Kotrung	9	9	0	-	0	N. A.	Yes	
33	Rishra	4	4	0	-	0	N. A.	Yes	
34	Hooghly-Chinsurah	42	42	0	-	0	N. A.	Yes	
35	Uluberia	10	10	0	-	0	N. A.	Yes	
36	Maheshtala	10	10	0	-	0	N. A.	Yes	
37	Champdany	3	3	0	-	0	N. A.	Yes	
38	Berhampur	33	33	0	-	0	N. A.	Yes	
39	Garulia	10	10	0	31.10.2019	0	N. A.	Yes	
40	Haldia	8	8	0	13.02.2020	0	N. A.	Yes	
41	Kolkata MC	14	14	0	-	0	N. A.	Yes	
	TOTAL	372	372	0					
1	Howrah MC	30	28	2	-	0	N. A.	Yes	2 belongs to KMDA, 2nos under Irrigation Dept. As per Exe. Engg. all the works for installation of screen, has been awarded to KMDA & 2 nos screen has already been installed.
	TOTAL	30	28	2					
	GRAND TOTAL	402	400	2					

IHHL and ODF Status : 43 ULBs (Ganga Town)									
1. ODF Inspection done by Gol Third Party Org. - 38 ULBs									
2. ODF Declared by Gol Third Party Org.- 38 ULBs									
3. Self Declared as ODF- 43 ULBs									
4. ODF Inspection need to be done-5 ULBs									
Sl No	District	ULB	Initial Target	Final Revised Target	Construction completed	Online uploaded	ODF Inspection done by Gol Third Party Org.	ODF Certified by Gol Third Party Org.	Self Declared as ODF
1	HOOGHLY	Baidyabati	1303	632	632	629	Yes	Yes	Yes
2	HOOGHLY	Bansberia	2993	1140	1140	1140	Yes	Yes	Yes
3	HOOGHLY	Bhadreswar	3006	1200	1200	1200	Yes	Yes	Yes
4	HOOGHLY	Chandpany	2666	2315	1780	1633	Yes	Yes	Yes
5	HOOGHLY	Chandannagore MC	2860	144	144	144	Yes	Yes	Yes
6	HOOGHLY	Hooghly Chinsurah	6355	710	707	651	Yes	Yes	Yes
7	HOOGHLY	Konnagar	409	47	47	47	Yes	Yes	Yes
8	HOOGHLY	Rishra	1716	616	616	616	Yes	Yes	Yes
9	HOOGHLY	Serampore	1821	582	547	547	Yes	Yes	Yes
10	HOOGHLY	Uttarpara Kotrung	2409	183	183	183	Yes	Yes	Yes
11	HOWRAH	Howrah MC	6822	0	0	0	No	Not visited Gol Third Party Org.	Yes
12	HOWRAH	Uluberia	8837	8670	8670	8670	Yes	Yes	Yes
13	KOLKATA	Kolkata MC	68868	0	0	0	No	Not visited Gol Third Party Org.	Yes
14	MURSHIDABAD	Berhampore	1953	2837	2837	2837	Yes	Yes	Yes
15	MURSHIDABAD	Dhulian	6104	7990	7990	7990	Yes	Yes	Yes
16	MURSHIDABAD	Jangipur	2132	2702	2702	2702	Yes	Yes	Yes
17	MURSHIDABAD	Jiaganj-Azimganj	1888	2017	2017	2017	Yes	Yes	Yes
18	MURSHIDABAD	Murshidabad	1221	1500	1500	1500	Yes	Yes	Yes
19	NADIA	Chakdah	495	705	517	436	Yes	Yes	Yes
20	NADIA	Gayeshpur	574	519	519	519	Yes	Yes	Yes
21	NADIA	Kalyani	659	654	654	651	Yes	Yes	Yes
22	NADIA	Krishnanagar	1736	1817	1817	1817	Yes	Yes	Yes
23	NADIA	Nabadwip	2454	2454	2454	2454	Yes	Yes	Yes
24	NADIA	Santipur	2629	1852	1852	1852	Yes	Yes	Yes
25	NORTH 24-PGS	Baranagar	1355	516	516	516	Yes	Yes	Yes
26	NORTH 24-PGS	Barrackpore	2115	335	300	300	Yes	Yes	Yes
27	NORTH 24-PGS	Bhatpara	2346	1618	1575	1398	Yes	Yes	Yes
28	NORTH 24-PGS	Garulia	1323	222	222	222	Yes	Yes	Yes
29	NORTH 24-PGS	Halisahar	4502	163	163	163	No	Not visited Gol Third Party Org.	Yes
30	NORTH 24-PGS	Kamarhati	2621	342	300	300	Yes	Yes	Yes
31	NORTH 24-PGS	Kanchrapara	1366	704	704	702	Yes	Yes	Yes
32	NORTH 24-PGS	Khardah	908	208	208	205	Yes	Yes	Yes
33	NORTH 24-PGS	Naihati	1520	1115	1115	1115	No	Not visited Gol Third Party Org.	Yes
34	NORTH 24-PGS	North Barrackpore	2132	302	302	302	Yes	Yes	Yes
35	NORTH 24-PGS	Panihati	4193	1000	1000	985	Yes	Yes	Yes
36	NORTH 24-PGS	Titagarh	440	440	440	438	Yes	Yes	Yes
37	Purba BARDHAMAN	Katwa	832	1232	1232	1232	Yes	Yes	Yes
38	PURBA MEDINIPUR	Haldia	2813	2813	2813	2813	Yes	Yes	Yes
39	SOUTH 24-PGS	Budge Budge	2707	977	977	977	Yes	Yes	Yes
40	SOUTH 24-PGS	Diamond Harbour	896	1595	1595	1595	Yes	Yes	Yes
41	SOUTH 24-PGS	Maheshtala	45658	6562	6562	6562	Yes	Yes	Yes
42	SOUTH 24-PGS	Pujali	716	510	510	510	Yes	Yes	Yes
43	UTTAR DINAJPUR	Raiganj	5431	5911	5203	5203	No	Not visited Gol Third Party Org.	Yes
			215784	67851	66262	65773	Yes=38 No=5	Yes=38	Yes=43

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Revenue Munshikhana <revenue.munshikhana@gmail.com>

Annexure 'R/12'

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13K
-  **1- District Wise _Fresh Waste Report for Gangaa Town.xlsx**
18K
-  **Ganga Town Report_December. 2023 (O.A. 200).pdf**
840K

Legacy Waste Processing Status of Ganga Towns

Sl. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
1	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	214950	2.91	
2	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Completed	126266	6.00	
3	HOOGHLY	Baidyabati							
4	HOOGHLY	Champdany							
5	HOOGHLY	Rishra							
6	HOOGHLY	Serampore	1	52.00	2,20,794	Started/ March, 2025			Good Earth for land filling; RDF being carried to Integrated Cement plant
7	HOOGHLY	Uttarparakotrung							
8	HOOGHLY	Konnagar							
9	HOOGHLY	Bhadreswar	1	0.42	14,238	Started/ September, 2024	2150	0.1	
10	HOOGHLY	Bansberia	2	2.79	7354.00	Tender finalised/ September, 2024			
	TOTAL		6	67	242386	0	343366	9	
11	HOWRAH	Howrah MC	1	21.99	9,61,567	Started/ March, 2025	92969	1.0	Good Earth for land filling; RDF being carried to Integrated Cement plant
12	HOWRAH	Uluberia	2	6.50	28394.00	Completed	28394	6.5	
	TOTAL		3.00	28.49	989961.00	0.00	121363.00	7.50	
13	KOLKATA	Kolkata MC	2	79.00	4150000.00	Started/ March, 2026	1326194	18.00	
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00	
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started/ September, 2024	0		Good Earth for land filling; RDF being carried to Integrated Cement plant
16	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28	
17	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3	
18	MURSHIDABAD	Murshidabad	1	5.38	94,059	Completed	0	5.38	
	TOTAL		5	12.82	242745.21		171229	10.66	

Sl. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
19	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5	Good Earth for land filling; RDF being carried to Integrated Cement plant
20	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14	
21	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8	
22	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35	
23	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55	Good Earth for land filling; RDF being carried to Integrated Cement plant
24	NADIA	Chakdah	1	5.00	19426	Started/ September, 2024			
TOTAL			8	48.897798	250300		224368.91	43.9	
25	NORTH 24-PARGANAS	New Barrackpore	1	22.68	854726	Started/ December, 2024	68116	11.75	
26	NORTH 24-PARGANAS	Baranagar							
27	NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Completed	58100	2.57	
28	NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started/ September, 2024	22650	0.50	
29	NORTH 24-PARGANAS	Hallsahar	1	0.84	6799	Started/ September, 2024	2290	0.34	Good Earth for land filling; RDF being carried to Integrated Cement plant
30	NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Started/ September, 2024	26000	3.00	
31	NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	24082.6	3	
32	NORTH 24-PARGANAS	Khardah	1	2.75	46118	Completed	46120	2.34	
33	NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Started	220000	15.12	Good Earth for land filling; RDF being carried to Integrated Cement plant
34	NORTH 24-PARGANAS	Panhati	1	1.50	51767	Completed	51769	1.5	
35	NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Completed	119935.00	1.40	
TOTAL			13	71.98	1671051	0	639062.60	41.5219	
36	SOUTH 24-PARGANAS	Budge Budge	1	3.48	20,721	Completed	20721	3.48	Good Earth for land filling; RDF being carried to Integrated Cement plant
37	SOUTH 24-PARGANAS	Diamond Harbour	1	2.00	9350	Completed	9350	2	
38	SOUTH 24-PARGANAS	Maheshala	1	19.61	2,30,517	Completed	230622	19.61	
TOTAL			3	25.09	260588		260693	25.09	
39	PURBA BARDHAMAN	Katwa	1	2.00	3885	Started/ September, 2024			Good Earth for land filling; RDF being carried to Integrated Cement plant
TOTAL			41	334.92	7810916		3086276.51	156	



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Annexure-R/132250

Revenue Munshikhana <revenue.munshikhana@gmail.com>

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Regards,

NGT Cell,

UD & MA Department

Nagarayan, Govt. of West Bengal.

[Quoted text hidden]

4 attachments

-  **2- District Wise_Legacy Waste_Ganga Town.xlsx**
17K
-  **3- District wise C&D waste of 43 Ganaga towns.xlsx**
13K
-  **1- District Wise _Fresh Waste Report for Gangaa Town.xlsx**
18K
-  **Ganga Town Report_December. 2023 (O.A. 200).pdf**
840K

Construction and Demolition waste of Ganga Towns

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Hooghly	Baidyabati	7	0	
2	Hooghly	Bansberia	6	0	
3	Hooghly	Bhadreswar	5.58	0	
4	Hooghly	Champdany	6	0	
5	Hooghly	Chandannagore MC	9.25	0	
6	Hooghly	Hooghly Chinsurah	9.63	0	
7	Hooghly	Konnagar	3.85	0	
8	Hooghly	Rishra	5.98	0	
9	Hooghly	Serampore	7.68	0	
10	Hooghly	Uttarpara Kotrung	6.89	0	
11	Howrah	Howrah MC	45.59	0	
12	Howrah	Uluberia	10.85	0	
13				0	
14	Murshidabad	Berhampore	7.9	0	
15	Murshidabad	Dhulian	4.36	0	
16	Murshidabad	Jangipur	4.25	0	
17	Murshidabad	Jiaganj-Azimganj	1.75	0	
18	Murshidabad	Murshidabad	2.5	0	
19	Nadia	Chakdah	4.86	0	
20	Nadia	Gayeshpur	3.25	0	
21	Nadia	Kalyani	5.15	0	
22	Nadia	Krishnanagar	8.5	0	
23	Nadia	Nabadwip	6.75	0	
24	Nadia	Santipur	8.65	0	
25	Kolkata	Kolkata MC	245.65	500	It has been decided that C&D waste of following 16 ULBs of North 24 Parganas District to be feeded at this plant
26	North 24 Parganas	BaranagarC28:C42 C28:C41C28:C40 C28:C39	13.55	0	
27	North 24 Parganas	Barrackpore	8.75	0	
28	North 24 Parganas	Bhatpara	19.56	0	
29	North 24 Parganas	Garulia	4.55	0	
30	North 24 Parganas	Halisahar	5.95	0	
31	North 24 Parganas	Kamarhati	17.39	0	
32	North 24 Parganas	Kanchrapara	7.09	0	
33	North 24 Parganas	Khardah	6	0	
34	North 24 Parganas	Naihati	12	0	
35	North 24 Parganas	North Barrackpore	7.3	0	
36	North 24 Parganas	Panihati	15.86	0	
37	North 24 Parganas	Titagarh	6.41	0	
38	Purba Bardhaman	Katwa	3.95	0	
39	Purba Medinipur	Haldia	11	0	
40	South 24 Parganas	Budge Budge	4.19	0	
41	South 24 Parganas	Diamond Harbour	2.25	0	
42	South 24 Parganas	Maheshtala	25	0	
43	South 24 Parganas	Pujali	2	0	
44	Uttar Dinajpur	Raiganj	8.92	0	

Annexure 'R/H'



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Govt. of West Bengal)

Hooghly Regional Office

'Himalaya Bhawan', Delhi Road, PO: Dankuni, Dist: Hooghly, Pin - 712311

Phone No.: (033) 2659-0957

Website: www.wbpcb.gov.in, Email: nct.wbpcb-wb@bangla.gov.in

Memo No.: 65 - 2/WBPCB/HGY/OC (41)/2006

Date: 17 /01/2024

To,
The Additional District Magistrate (Development),
Office of the District Magistrate & Collector,
Revenue Munshikhana Section,
Dist.- Hooghly, Pin - 712 101.

Subject: Report of industrial units which are discharging industrial effluent into the river Hooghly.

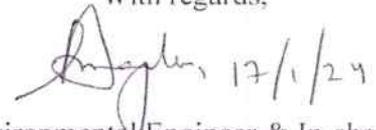
Ref. vide letter Memo No. 32/R.M dated: 09/01/2024.

Sir,

With regard to the reference and subject cited above, please note that there are 11 (*eleven*) nos. identified Grossly Polluting Industries (*GPIs*) which discharge their treated industrial effluent into the river Hooghly. Out of them, M/s Dankuni Coal Complex has closed down. The State Board monitors these units on a regular basis besides third party monitoring which are conducted by reputed institutions engaged by the Central Pollution Control Board.

Further, as per records maintained by this office, there are 349 nos. of Red category industries and 1967 nos. of Orange category industries within the district of Hooghly. As advised by competent authority of the State Board, details of effluent and solid waste generated from the GPIs are enclosed.

With regards,

 17/1/24

Environmental Engineer & In-charge
Hooghly Regional Office, WBPCB

Encl.: As stated.

Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries

SL No.	Name of Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report		Industrial solid waste generation and manner of its disposal
				(a)	(b)	
1	M/s ITC LTD (P.S.P.D) Unit : Tribeni	17495	ETP exists and treated effluent complies with environmental norms.	BOD(3Days@27 °C) COD Copper Iron O&G Phosphate -P pH (Units) TDS(@180°C) Cr (Total) TSS SAR BDL: Below Detection Limit.	Not Done 19.61 mg/L BDL 0.40 mg/L BDL 0.02 mg/L 7.40 698.00 mg/L BDL 12.00 mg/L 2.29 Units BDL: Below Detection Limit.	<ul style="list-style-type: none"> • Fly Ash - 6060 MT/month – Disposal to brick fields & land filling. • Cinder Ash - 1500 MT/month - Land filling.
2	M/s. PMC Rubber Chemicals India Pvt. Ltd.	220	ETP exists and treated effluent complies with environmental norms.	BOD(3Days@27 °C) COD Cyanide O&G Phenols pH (Unit) TSS BDL: Below Detection Limit.	Not Done 12.64 mg/L BDL BDL BDL 7.06 36.00 mg/L BDL: Below Detection Limit.	<ul style="list-style-type: none"> • Spent Solvents - 1200 Kg/month – Disposal to authorized recycler. • Spent Oil – 30 Kg/month – Disposal to authorized recycler. • Distillation Residues - 24 MT/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).

			Last effluent analysis report dt.31/10/2023 compliant with prescribed standards.	<ul style="list-style-type: none"> • ETP Sludge - 0.12 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). • Ash - 1500 Kg/month – Land filling. 																										
3	M/s. Berger Paints India Ltd.	65	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>Arsenic</td> <td>BDL</td> </tr> <tr> <td>BOD(3Days@27 °C)</td> <td>Not Done</td> </tr> <tr> <td>Chromium (6+)</td> <td>BDL</td> </tr> <tr> <td>COD</td> <td>27.78 mg/L</td> </tr> <tr> <td>Copper</td> <td>BDL</td> </tr> <tr> <td>Lead</td> <td>BDL</td> </tr> <tr> <td>Nickel</td> <td>BDL</td> </tr> <tr> <td>O&G</td> <td>1.20 mg/L</td> </tr> <tr> <td>Phenols</td> <td>0.24 mg/L</td> </tr> <tr> <td>pH (Unit)</td> <td>7.27</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> </tr> <tr> <td>TSS</td> <td>22.00 mg/L</td> </tr> <tr> <td>Zinc</td> <td>BDL</td> </tr> </table> <p>BDL: Below Detection Limit.</p> <p>Last effluent analysis report dt.09/11/2023 compliant with prescribed standards.</p> <ul style="list-style-type: none"> • Wooden Box - 01 MT/month – Disposal to local vendor. • Carton Box - 04 MT/month – Disposal to local vendor. • ETP Sludge – 0.917 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). • Sweeping Dust – 0.291 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). • Solvent Recovery Residue – 0.231 Ton/month -Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). • Spent Oil -0.034 Ton/month – Disposal to authorized recycler. 	Arsenic	BDL	BOD(3Days@27 °C)	Not Done	Chromium (6+)	BDL	COD	27.78 mg/L	Copper	BDL	Lead	BDL	Nickel	BDL	O&G	1.20 mg/L	Phenols	0.24 mg/L	pH (Unit)	7.27	Total Chromium	BDL	TSS	22.00 mg/L	Zinc	BDL
Arsenic	BDL																													
BOD(3Days@27 °C)	Not Done																													
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Phenols	0.24 mg/L																													
pH (Unit)	7.27																													
Total Chromium	BDL																													
TSS	22.00 mg/L																													
Zinc	BDL																													
4	M/s. Mother Dairy Calcutta.	400	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>15.01 mg/L</td> </tr> <tr> <td>O&G</td> <td>1.20 mg/L</td> </tr> <tr> <td>pH (Unit)</td> <td>7.24</td> </tr> <tr> <td>TSS</td> <td>48.00 mg/L</td> </tr> </table> <p>Last effluent analysis report dt.03/11/2023 compliant with prescribed standards.</p> <ul style="list-style-type: none"> • Plastic Waste - 11.3 MT/month – Disposal to authorized recycler. 	BOD(3Days@27 °C)	15.01 mg/L	O&G	1.20 mg/L	pH (Unit)	7.24	TSS	48.00 mg/L																		
BOD(3Days@27 °C)	15.01 mg/L																													
O&G	1.20 mg/L																													
pH (Unit)	7.24																													
TSS	48.00 mg/L																													

5	M/s. Bandel Thermal Power Station (B.T.P.S)	549642.79	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>7.02 mg/L</td> </tr> <tr> <td>COD</td> <td>65.66 mg/L</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>pH(Unit)</td> <td>7.31</td> </tr> <tr> <td>TSS</td> <td>30.00 mg/L</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">Last effluent analysis report dt.02/11/2023 compliant with prescribed standards.</td> </tr> </table>	BOD(3Days@27 °C)	7.02 mg/L	COD	65.66 mg/L	O&G	BDL	pH(Unit)	7.31	TSS	30.00 mg/L	BDL: Below Detection Limit.		Last effluent analysis report dt.02/11/2023 compliant with prescribed standards.		<ul style="list-style-type: none"> • Bottom Ash -12521 Ton/month –Used in road construction activities etc. and land filling. • Fly Ash-50084 Ton/month –Disposal to brick fields and sale. 						
BOD(3Days@27 °C)	7.02 mg/L																								
COD	65.66 mg/L																								
O&G	BDL																								
pH(Unit)	7.31																								
TSS	30.00 mg/L																								
BDL: Below Detection Limit.																									
Last effluent analysis report dt.02/11/2023 compliant with prescribed standards.																									
6	M/s. Bengal Beverages Pvt Ltd.	700	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>Not Done</td> </tr> <tr> <td>Cadmium</td> <td>BDL</td> </tr> <tr> <td>COD</td> <td>16.70 mg/L</td> </tr> <tr> <td>Lead</td> <td>BDL</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>pH (Unit)</td> <td>7.39</td> </tr> <tr> <td>TSS</td> <td>26.00 mg/L</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">Last effluent analysis report dt.08/12/2023 compliant with prescribed standards.</td> </tr> <tr> <td colspan="2">(Test report has been downloaded from the State Board website)</td> </tr> </table>	BOD(3Days@27 °C)	Not Done	Cadmium	BDL	COD	16.70 mg/L	Lead	BDL	O&G	BDL	pH (Unit)	7.39	TSS	26.00 mg/L	BDL: Below Detection Limit.		Last effluent analysis report dt.08/12/2023 compliant with prescribed standards.		(Test report has been downloaded from the State Board website)		<ul style="list-style-type: none"> • Wooden Scrap - 50 MT/month – Disposal to local vendor. • Carton Paper -35 MT/month – Disposal to local vendor. • Plastic Waste - 45 MT/month – Disposal to authorized recycler. • Broken Glass - 120 MT/month – Disposal to authorized recycler.
BOD(3Days@27 °C)	Not Done																								
Cadmium	BDL																								
COD	16.70 mg/L																								
Lead	BDL																								
O&G	BDL																								
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BDL: Below Detection Limit.																									
Last effluent analysis report dt.08/12/2023 compliant with prescribed standards.																									
(Test report has been downloaded from the State Board website)																									
7	M/s. Bengal Beverages Pvt. Ltd. (Unit-II)	590	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>Not Done</td> </tr> <tr> <td>Cadmium</td> <td>BDL</td> </tr> <tr> <td>COD</td> <td>10.44 mg/L</td> </tr> <tr> <td>Lead</td> <td>BDL</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>pH (Unit)</td> <td>7.66</td> </tr> <tr> <td>TSS</td> <td>64.00 mg/L</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">Last effluent analysis report dt.08/12/2023 compliant with prescribed standards.</td> </tr> <tr> <td colspan="2">(Test report has been downloaded from the State Board website)</td> </tr> </table>	BOD(3Days@27 °C)	Not Done	Cadmium	BDL	COD	10.44 mg/L	Lead	BDL	O&G	BDL	pH (Unit)	7.66	TSS	64.00 mg/L	BDL: Below Detection Limit.		Last effluent analysis report dt.08/12/2023 compliant with prescribed standards.		(Test report has been downloaded from the State Board website)		<ul style="list-style-type: none"> • Wooden Scrap -10 MT/month – Disposal to local vendor. • Plastic waste -20 MT/month – Disposal to authorized recycler. • Carton Paper - 500 Kg/month – Disposal to local vendor.
BOD(3Days@27 °C)	Not Done																								
Cadmium	BDL																								
COD	10.44 mg/L																								
Lead	BDL																								
O&G	BDL																								
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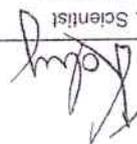
8	M/s. Cygnnet Industries Ltd.	11670	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>17.43 mg/L</td> </tr> <tr> <td>COD</td> <td>39.22 mg/L</td> </tr> <tr> <td>Copper</td> <td>BDL</td> </tr> <tr> <td>Iron</td> <td>0.30 mg/L</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>Phosphate – P</td> <td>0.04 mg/L</td> </tr> <tr> <td>pH(Unit)</td> <td>7.52</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> </tr> <tr> <td>TSS</td> <td>32.00 mg/L</td> </tr> <tr> <td>Zinc</td> <td>0.65 mg/L</td> </tr> <tr> <td>Sulfide</td> <td>NT</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">NT: Not Traceable.</td> </tr> </table> <p>Last effluent analysis report dt.09/11/2023 compliant with prescribed standards.</p>	BOD(3Days@27 °C)	17.43 mg/L	COD	39.22 mg/L	Copper	BDL	Iron	0.30 mg/L	O&G	BDL	Phosphate – P	0.04 mg/L	pH(Unit)	7.52	Total Chromium	BDL	TSS	32.00 mg/L	Zinc	0.65 mg/L	Sulfide	NT	BDL: Below Detection Limit.		NT: Not Traceable.		<ul style="list-style-type: none"> • ETP sludge (Zinc bearing) - 1.154 MT/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWT/SDF). • Process Wastes - 14.252 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWT/SDF). • Lime & Salt Bags -0.144 MT/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWT/SDF). • Construction & Demolition (C&D) Wastes - 1.25 MT/month –Disposal to authorized recycler. • Boiler Cinder – 52.50 MT/month –Land filling. • Cardboard Paper -1.54 MT/month – Disposal to local vendor. • Metallic Scrap -7.61 MT/month - Disposal to local vendor. • Rejected Bearing -0.185 MT/month - Disposal to local vendor. • Non-metallic scrap – 0.307 MT/month - Disposal to local vendor. • Solid wastes containing Sulphur –12.67 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWT/SDF). • Lead Scrap –1.69 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWT/SDF). • Drums, Jars- 144 Pcs/month – Disposal to authorized recycler. • Electrical goods/Cable -0.097 MT/month - Disposal to authorized recycler.
BOD(3Days@27 °C)	17.43 mg/L																														
COD	39.22 mg/L																														
Copper	BDL																														
Iron	0.30 mg/L																														
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NT: Not Traceable.																															

9	M/s Nalco Water India Limited.	34	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD(3Days@27 °C)</td> <td>13.07 mg/L</td> </tr> <tr> <td>COD</td> <td>133.34 mg/L</td> </tr> <tr> <td>Copper</td> <td>BDL</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>Phosphate – P</td> <td>0.20 mg/L</td> </tr> <tr> <td>pH(Unit)</td> <td>6.16</td> </tr> <tr> <td>TSS</td> <td>94.00 mg/L</td> </tr> <tr> <td>Zinc</td> <td>0.08 mg/L</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> </table> <p>Last effluent analysis report dt.07/11/2023 compliant with prescribed standards. (Test report has been downloaded from the State Board website)</p>	BOD(3Days@27 °C)	13.07 mg/L	COD	133.34 mg/L	Copper	BDL	O&G	BDL	Phosphate – P	0.20 mg/L	pH(Unit)	6.16	TSS	94.00 mg/L	Zinc	0.08 mg/L	BDL: Below Detection Limit.		<ul style="list-style-type: none"> • Scrap containers -10000 kg/month – Disposal to authorized recycler. • ETP Sludge – 0.435 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). 								
BOD(3Days@27 °C)	13.07 mg/L																														
COD	133.34 mg/L																														
Copper	BDL																														
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Zinc	0.08 mg/L																														
BDL: Below Detection Limit.																															
10	M/s Grasim Industries Ltd, (Unit Jayashree Textiles.)	2100	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>Ammoniacal Nitrogen</td> <td>6.80 mg/L</td> </tr> <tr> <td>BOD(3Days@27 °C)</td> <td>Not Done</td> </tr> <tr> <td>COD</td> <td>19.05 mg/L</td> </tr> <tr> <td>O&G</td> <td>BDL</td> </tr> <tr> <td>Phenols</td> <td>BDL</td> </tr> <tr> <td>pH(Unit)</td> <td>5.97</td> </tr> <tr> <td>TDS(@180°C)</td> <td>368.00 mg/L</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> </tr> <tr> <td>TSS</td> <td>32.00 mg/L</td> </tr> <tr> <td>SAR</td> <td>6.21</td> </tr> <tr> <td>Sulfide</td> <td>NT</td> </tr> <tr> <td colspan="2">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="2">NT: Not Traceable.</td> </tr> </table> <p>Last effluent analysis report dt.07/11/2023 compliant with prescribed standards.</p>	Ammoniacal Nitrogen	6.80 mg/L	BOD(3Days@27 °C)	Not Done	COD	19.05 mg/L	O&G	BDL	Phenols	BDL	pH(Unit)	5.97	TDS(@180°C)	368.00 mg/L	Total Chromium	BDL	TSS	32.00 mg/L	SAR	6.21	Sulfide	NT	BDL: Below Detection Limit.		NT: Not Traceable.		<ul style="list-style-type: none"> • ETP sludge -20 Ton/month – Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). • Waste Flax dust & Boiler Ash -750 Ton/month – Land filling.
Ammoniacal Nitrogen	6.80 mg/L																														
BOD(3Days@27 °C)	Not Done																														
COD	19.05 mg/L																														
O&G	BDL																														
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SAR	6.21																														
Sulfide	NT																														
BDL: Below Detection Limit.																															
NT: Not Traceable.																															

Copy To-
 1. Chief Engineer, Planning / EIM Cell, WBPCB
 2. OSD (O & E), WBPCB
 3. Hooghly Regional Office, WBPCB

Authorised Signatory :

Jr. Scientist (Checked by)



Scientist (Verified by)



Chief, Scientist (Issued by)



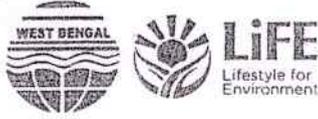
Remarks:-

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 528/2023 Dated: 10/11/2023. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method
 4) The Test Report shall not be reproduced except in full, without the written permission of the Laboratory.
 The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

parameters	Result	Unit	LOD	Method
pH (Unit)	7.40	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TDS(@180°C)	698.00	mg/L	4 mg/L	APHA 2540 C (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
TSS	12.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Issue Date: 15/12/2023

10: 543


WEST BENGAL POLLUTION CONTROL BOARD


Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 502

TEST REPORT

Issue Date: 28/11/2023

Sample Details	Industry (Effluent)	A.R.F No.	488/2023
Sample Received From	Hooghly Regional Office	Sampling Date	31/10/2023
Test Material	ETP sample	Sample Received on	01/11/2023
Sampling Location	ETP outlet to Bagh Khal	Total no of Sample	1
Height/Depth	NA	Period of Analysis	01/11/2023 to 24/11/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	PMC Rubber Chemicals India Pvt. Ltd.	Address	City/Vill.-Rishra, P.S.-Rishra, Dist.-Hooghly, P.O.-Rishra, PIN-712248
Sample Collected by	Ranu Naskar		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1215	ETP outlet to Bagh Khal

parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	Not Done	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
COD	12.64	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017), USEPA Method 410.4, revision 2.0, August 1993
Cyanide	BDL	mg/L	0.1 mg/L	APHA 4500-CN C, (Distillation), 4500-CN F (determination), 23rd edition, 2017
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phenols	BDL	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
pH (Unit)	7.06	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TSS	36.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 488/2023 Dated: 01/11/2023. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method.

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Remarks:-

RN, MR
31/10/23

Authorised Signatory :

Jr. Scientist
(Checked by)

Scientist
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Chief. Scientist
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WEST BENGAL POLLUTION CONTROL BOARD

Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953



Report No: 545

TEST REPORT

Issue Date: 12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	530/2023
Sample Received From	Hooghly Regional Office	Sampling Date	09/11/2023
Test Material	ETP samples	Sample Received on	10/11/2023
Sampling Location	ETP outlet/Reuse & Drain near ETP	Total no of Sample	2
Height/Depth	NA	Period of Analysis	10/11/2023 to 11/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Berger Paints India Ltd. (BAICL Divn.)	Address	City/Vill.-Rishra, P.S.-Rishra, Dist.-Hooghly, P.O.-Rishra, PIN-712248
Sample Collected by	Ranu Naskar		

sl Treated/Untreated Collection Time Sampling Details (Collection / Discharge)

1 Treated 1215 Outlet of ETP/Reuse

parameters	Result	Unit	LOD	Method
Arsenic	BDL	mg/L	0.005 mg/L	APHA 3030 E, 3030 K & 3113 B (23rd edition, 2017)
BOD(3days@27°C)	Not Done	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
Chromium (6+)	BDL	mg/L	0.10 mg/L	APHA 3500-Cr B (23rd edition, 2017)
COD	27.78	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4,revision 2.0, August 1993
Copper	BDL	mg/L	0.11 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
Lead	BDL	mg/L	0.25 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
Nickel	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	1.20	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phenols	0.24	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
pH (Unit)	7.27	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
TSS	22.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)
Zinc	BDL	mg/L	0.08 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)

2 Untreated 1230 Drain near ETP

parameters	Result	Unit	LOD	Method
Arsenic	BDL	mg/L	0.005 mg/L	APHA 3030 E, 3030 K & 3113 B (23rd edition, 2017)
BOD(3days@27°C)	4.74	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
Chromium (6+)	BDL	mg/L	0.10 mg/L	APHA 3500-Cr B (23rd edition, 2017)

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rt No: 545

Issue Date:12/12/2023

parameters	Result	Unit	LOD	Method
COD	39.22	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4,reviion 2.0,August 1993
Copper	BDL	mg/L	0.11 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
Lead	BDL	mg/L	0.25 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
Nickel	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phenols	0.21	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
pH (Unit)	7.60	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
TSS	42.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)
Zinc	BDL	mg/L	0.08 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable,ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 530/2023 Dated: 10/11/2023. 2) Results are reported based on preserved materials.

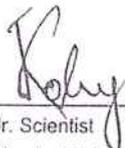
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Tel: (033) 2335-5953



Report No: 522

TEST REPORT

Issue Date: 24/11/2023

Sample Details	Industry (Effluent)	A.R.F No.	507/2023	Hooghly Regional Office
Sample Received From	Hooghly Regional Office	Sampling Date	03/11/2023	Diary No... 17
Test Material	ETP sample	Sample Received on	06/11/2023	Date 04/01/24
Sampling Location	ETP outlet to Dankuni canal	Total no of Sample	1	Initial Rahman
Height/Depth	NA	Period of Analysis	06/11/2023 to 22/11/2023	
Sample Condition	Good	Climate Condition	NA	
Name of Industry	Mother Dairy Calcutta	Address	City/Vill.-Dankuni, P.S.-Dankurdi, Dist.-Hooghly, P.O.-Dankuni Coal Complex, PIN-712310	
Sample Collected by	Ranu Naskar			

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1130	ETP outlet to Dankuni canal	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	15.01	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
O&G	1.20	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.24	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TSS	48.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 507/2023 Dated: 06/11/2023. 2) Results are reported based on preserved materials.

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RN, AAP
04/01/24

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Report No: 605

TEST REPORT

Issue Date:05/01/2024

Sample Details	Industry (Effluent)	A.R.F No.	590/2023
Sample Received From	Hooghly Regional Office	Sampling Date	08/12/2023
Test Material	ETP sample	Sample Received on	09/12/2023
Sampling Location	ETP outlet	Total no of Sample	1
Height/Depth	NA	Period of Analysis	11/12/2023 to 28/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Bengal Beverages Pvt. Ltd.	Address	City/Vill.-Dankuni, P.S.-Dankuni, Dist.-Hooghly P.O.-Dankuni Coal Complex, PIN-712310
Sample Collected by	Ranu Naskar		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1220	ETP Outlet	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	Not Done	mg/L	0.20 mg/L	CLWW/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
Cadmium	BDL	mg/L	0.055 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
COD	16.70	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4,revision 2.0,August 1993
Lead	BDL	mg/L	0.25 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.39	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TSS	26.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 590/2023 Dated: 09/12/2023. 2) Results are reported based on preserved materials.

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Tel: (033) 2335-5953

Report No: 606

TEST REPORT

Issue Date:05/01/2024

Sample Details	Industry (Effluent)	A.R.F No.	591/2023
Sample Received From	Hooghly Regional Office	Sampling Date	08/12/2023
Test Material	ETP sample	Sample Received on	11/12/2023
Sampling Location	ETP outlet	Total no of Sample	1
Height/Depth	NA	Period of Analysis	11/12/2023 to 28/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Bengal Beverages Pvt. Ltd. (Unit - 2)	Address	City/Vill.-Dankuni, P.S -Dankuni, Dist.-Hooghly P.O.-Dankuni Coal Complex, PIN-712310
Sample Collected by	Ranu Naskar		

sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1155	ETP outlet

parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	Not Done	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
Cadmium	BDL	mg/L	0.055 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
COD	10.44	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4,reviion 2.0,August 1993
Lead	BDL	mg/L	0.25 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.66	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TSS	64.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable,ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 591/2023 Dated: 11/12/2023. 2) Results are reported based on preserved materials.

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Tel: (033) 2335-5953

Report No: 544

TEST REPORT

Issue Date:12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	529/2023
Sample Received From	Hooghly Regional Office	Sampling Date	09/11/2023
Test Material	ETP sample	Sample Received on	10/11/2023
Sampling Location	Outlet of ETP/River Hooghly & Reuse	Total no of Sample	1
Height/Depth	NA	Period of Analysis	10/11/2023 to 08/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Kesoram Rayon - Unit of Cygnet Industries Ltd.	Address	City/Vill.-Nayasarai, P.S.-Mogra, Dist.-Hooghly, P.O.-Nayasarai, PIN-712513
Sample Collected by	Rahul Chakraborty		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
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1	Treated	1330	Outlet of ETP/River Hooghly & Reused
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parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	17.43	mg/L	0.20 mg/L	CLWI/5.4/19 issue # 2 issue Date 13/02/2015, 2015.
COD	39.22	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017), USEPA Method 410.4, revision 2.0, August 1993
Copper	BDL	mg/L	0.11 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
Iron	0.30	mg/L	0.14 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phosphate-P	0.04	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination), 23rd edition, 2017
pH (Unit)	7.52	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
TSS	32.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)
Zinc	0.65	mg/L	0.08 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 529/2023 Dated: 10/11/2023. 2) Results are reported based on preserved materials.
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Kalyan
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(Checked by)

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Chief. Scientist
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Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 544

TEST REPORT

Issue Date:12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	529/2023
Sample Received From	Hooghly Regional Office	Sampling Date	09/11/2023
Test Material	ETP sample	Sample Received on	10/11/2023
Sampling Location	Outlet of ETP/River Hooghly & Reuse	Total no of Sample	1
Height/Depth	NA	Period of Analysis	10/11/2023 to 08/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Kesoram Rayon - Unit of Cygnet Industries Ltd.	Address	City/Vill.-Nayasarai, P.S.-Mogra, Dist.-Hooghly, P.O.-Nayasarai, PIN-712513
Sample Collected by	Rahul Chakraborty		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1330	Outlet of ETP/River Hooghly & Reused	
parameters	Result	Unit	LOD	Method
Sulfide	NT	mg/l	--	APHA 4500-S(-2)F (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

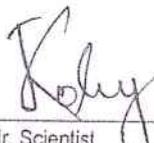
1) For Sampling details pl. refer to A.R.F No. 529/2023 Dated: 10/11/2023. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method

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Tel: (033) 2335-5953

Report No: 540

TEST REPORT

Issue Date:12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	525/2023
Sample Received From	Hooghly Regional Office	Sampling Date	07/11/2023
Test Material	ETP sample	Sample Received on	08/11/2023
Sampling Location	Outlet of ETP/Reuse	Total no of Sample	1
Height/Depth	NA	Period of Analysis	08/11/2023 to 08/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Nalco Water India Limited	Address	City/Vill.-Konnagar, P.S.-Uttarpara, Dist.- Hooghly, P.O.-Konnagar, PIN-712235
Sample Collected by	Rahul Chakraborty		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1540	Outlet of ETP/Reuse	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	13.07	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
COD	133.34	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4,revision 2.0, August 1993
Copper	BDL	mg/L	0.11 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phosphate-P	0.20	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination);23 edition, 2017
pH (Unit)	6.16	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TSS	94.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)
Zinc	0.08	mg/L	0.08 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 525/2023 Dated: 08/11/2023. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Methods.

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Tel: (033) 2335-5953



Report No: 539

TEST REPORT

Issue Date: 12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	524/2023
Sample Received From	Hooghly Regional Office	Sampling Date	07/11/2023
Test Material	ETP sample	Sample Received on	08/11/2023
Sampling Location	Outlet of ETP/Reuse	Total no of Sample	1
Height/Depth	NA	Period of Analysis	08/11/2023 to 08/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Grasim Industries Limited (Unit - Jayashree Textiles)	Address	City/Vill.-Riahra , P.S.-Rishra, Dist.-Hooghly, P.O.-Prabasnagar, PIN-712249
Sample Collected by	Rahul Chakraborty		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1335	Outlet of ETP/Reuse

parameters	Result	Unit	LOD	Method
Ammoniacal Nitrogen	6.80	mg/L	0.1 mg/L	APHA 4500-NH3 D (23rd edition, 2017)
BOD(3days@27°C)	Not Done	mg/L	0.20 mg/L	CLM/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
COD	19.05	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017),USEPA Method 410.4, revision 2.0, August 1993
O&G	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
Phenols	BDL	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
pH (Unit)	5.97	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
TDS(@180°C)	368.00	mg/L	4 mg/L	APHA 2540 C (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
TSS	32.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 524/2023 Dated: 08/11/2023 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method

4) The Test Report shall not be reproduced except in full, without the written permission of the Laboratory.

The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Authorised Signatory :

Rahul
Jr. Scientist
(Checked by)

AB
Scientist
(Verified by)

B. Saha
Chief. Scientist
(Issued by)

Copy To-

- Chief Engineer, Planning / EIM Cell, WBPCB
- OSD (O & E), WBPCB
- Hooghly Regional Office, WBPCB

R.S.H. 12/12/23
End of Report


WEST BENGAL POLLUTION CONTROL BOARD
Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 539

TEST REPORT

Issue Date:12/12/2023

Sample Details	Industry (Effluent)	A.R.F No.	524/2023
Sample Received From	Hooghly Regional Office	Sampling Date	07/11/2023
Test Material	ETP sample	Sample Received on	08/11/2023
Sampling Location	Outlet of ETP/Reuse	Total no of Sample	1
Height/Depth	NA	Period of Analysis	08/11/2023 to 08/12/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Grasim Industries Limited (Unit - Jayashree Textiles)	Address	City/Vill.-Riahra, P.S.-Rishra, Dist.-Hooghly, P.O.-Prabasnagar, PIN-712249
Sample Collected by	Rahul Chakraborty		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1335	Outlet of ETP/Reuse

parameters	Result	Unit	LOD	Method
SAR	6.21	Units	--	By Calculation
Sulfide	NT	mg/l	--	APHA 4500-S(-2)F (23rd edition, 2017)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

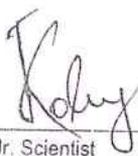
1) For Sampling details pl. refer to A.R.F No. 524/2023 Dated: 08/11/2023. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method

4) The Test Report shall not be reproduced except in full, without the written permission of the Laboratory.

Remarks:-

Authorised Signatory :


 Jr. Scientist
 (Checked by)


 Scientist
 (Verified by)


 Chief Scientist
 (Issued by)

Copy To-

1. Chief Engineer, Planning / EIM Cell, WBPCB

2. OSD (O & E), WBPCB

3. Hooghly Regional Office, WBPCB

----- End of Report -----

Annexure-R/15

পশ্চিমবঙ্গ সরকার
সেচ ও জলপথ অধিকার
নির্বাহী বাস্তবকার - এর করণ
নিম্ন দামোদর সেচ ভুক্তি
সিঙ্গুর, হুগলী, পিনকোড-৭১২৪০৯
দূরভাষ: - (০৩৩)-২৬৩০-২২৬০
ই-মেল :- ee2ldid@gmail.com



GOVERNMENT OF WEST BENGAL
IRRIGATION AND WATERWAYS DIRECTORATE
OFFICE OF THE EXECUTIVE ENGINEERS
LOWER DAMODAR IRRIGATION DIVISION
P.O & P.S- SINGUR, DIST- HOOGHLY, PIN- 712409
PHONE NO: - 033-2630-2260
Email ID: - ee2ldid@gmail.com

Memo. No. 46

Dated : 10.01.24

To,
The Additional District Magistrate(Dev.)
Office of the District Magistrate & Collectorate,
Revenue Munshikhana Section,
Hooghly.
Email: revenue.munshikhana@gmail.com

Sub: Seeking report regarding different issues in connection with ULB's under Hooghly District in compliance with Order dated 06.12.2023 passed by Hon'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-Vs-Union of India & Ors.

Ref: Your office Memo No. 31/R.M. Dated: 09.01.24

In connection with the above cited subject and reference, the undersigned is submitting herewith the report to your kind disposal .

Regulation of Flood Plain Zone:

1. If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in District.

Remarks :

No such flood zone relates with River Ganga under District- Hooghly.

2. The details of direct discharge of pollutants by the encroachers by the side of river Ganga and its tributaries.

Remarks :

No such record is available at this office.

Encl: As stated.


10/01/24

(GOUTAM ADHIKARI)
Executive Engineer-II
Lower Damodar Irrigation Division
Singur, Hooghly

Ma
10.01.24



111

Revenue Munshikhana <revenue.munshikhana@gmail.com>

Annexure 32274

Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India &Ors.]. Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200

Sukdeb Das <ngt.udma@gmail.com>

Wed, Jan 17, 2024 at 5:56 PM

To: dm-hoog@nic.in

Cc: ms.wbpcb@gmail.com, dg@nmcg.nic.in, psecy.env-wb@gov.in, khalilias@rediffmail.com, ceokmda@gmail.com, secykmda@gmail.com, ed-technical@nmcg.nic.in, ed-admn@nmcg.nic.in, Sukdeb Das <sukdebdaslaw@gmail.com>, spmg.programdirector@gmail.com, Nandini Ghosh <nandinighosh.jsudma@gmail.com>, admn.nmcg@nic.in, revenue.munshikhana@gmail.com

Sir/Madam,

With reference to the above subject matter, I am directed to forward herewith the copy of the letter dated 16.01.2024 along with enclosures for your kind information and taking necessary action.

Please see the attached documents.

This is URGENT.

Regards,

NGT Cell,

UD & MA Department

Nagarayan, Govt. of West Bengal.

9 attachments

-  **Letter to DGPC - Hooghly.pdf**
1406K
-  **06.12.2023 order wb.pdf**
254K
-  **Hooghly BMW-Ganga-District.docx**
15K
-  **Hooghly Format regarding OA 200 - revised.xlsx**
14K
-  **November 2023 Water quality Report.pdf**
945K
-  **24.11.2023 order uk.pdf**
284K
-  **December 2023 Water Quality Report.pdf**
2230K
-  **order dated 25 09 2023.pdf**
163K
-  **October 2023 Water Quality Report.pdf**
2439K

VI. Report on Bio-medical Waste**Name of District: Hooghly**

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio- medical Waste Treatment Facilities
1.	Hooghly	634	1694.91	1694.91



GOVERNMENT OF WEST BENGAL
 OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
 DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
 JIBAN PAUL'S GARDEN, HOOGHLY - 712103
 PH. - (033) 26802097/98, FAX - 91-33-26800578
 Email : dllrohugli@gmail.com

Memo No. IX-08 / N G T / 616 / MM

Date- 01/02/2024

To
 The Additional District Magistrate (Dev)
 Hooghly

Sub : Seeking report regarding different issues in connection with ULB's under Hooghly District in compliance with Order dated 06.12.2023 passed by on'ble NGT (Principal Bench), New Delhi in the matter of M.C. Meheta-vs-Union of India & Ors.

Ref: His office Memo No. 30/R.M. 06.01.2024.

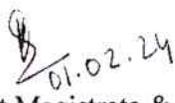
Sir,

Reference above.

In the district of Hooghly, regular action is being taken as per guidelines as well as the provisions for penal measures laid down in the acts and rules related to sand mining. Cases have been registered against vehicles that are found not maintaining the rules and locking of vehicle has been done in the WBMDTCL portal. Penalty has been realized against 110 number of vehicles from February'2023 to January'2024 (list enclosed) and total Rs.92,15,000/- has been realized.

Moreover, in the case of vehicles that are locked through the portal but no penalty has been paid, cases have been sent to Regional Transport Officer, Hooghly, who has proposed to different RTOs for blacklisting of vehicles through VAHAN data base (copy enclosed).

Encl : As stated.


 01.02.24
 Additional District Magistrate &
 District Land & Land Reforms Officer, Hooghly

COLLECTION FROM RAID PROGRAMME

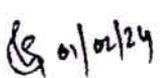
Sl. No.	Case ID	Vehicle No.	GRN/Payment ID	Date of GRN	Amount Realised	Date of realise
1	2043	WB 23 D 7232	19202230296917332	13.02.2023	50000	16.02.2023
2	1916	WB 15 C 5998	192022302843212	20.02.2023	40000	22.02.2023
3	1608	WB 17 N 1425	240220232031018271	24.02.2023	70000	28.02.2023
4	1833	WB 18 TA 4461	240220232031034062	24.02.2023	30000	28.02.2023
5	2032	WB 67 A 9552	19202230314800192	28.02.2023	80000	16.03.2023
6	1752	WB 15 C 1149	270320232035105057	27.03.2023	40000	29.03.2023
7	2268	WB 78 6065	280320232035201149	28.03.2023	80000	31.03.2023
8	2264	WB 15 B 7796	230320232034681619	29.03.2023	50000	31.03.2023
9		WB 88 E 3834	310320232035657219	31.03.2023	40000	04.04.2023
10	2262	WB 15 D 7061	200320232034059863	20.03.2023	100000	05.04.2023
11		WB 41 G 8152	060420232000847916	06.04.2023	80000	10.04.2023
12	2266	WB 76 B 2891	100420232601244407	10.04.2023	80000	12.04.2023
13	2267	WB 11 D 7429	100420232001240731	10.04.2023	80000	13.04.2023
14	2584	WB 17 N 1024	192023240019348258	19.04.2023	40000	19.04.2023
15	2341	WB 18 TB 8239	192023240019501308	19.04.2023	40000	19.04.2023
16	2597	WB 18 TA 5623	250420232002761366	25.04.2023	40000	28.04.2023
17	2644	WB 39 B 7030	080520232004459281	08.05.2023	80000	08.05.2023
18	2712	WB 18 TA 9306	150520232005387076	15.05.2023	40000	18.05.2023
19	2723	WB 23 D 5020	170520232005759753	17.05.2023	50000	24.05.2023
20	2660	WB 17 N 2907	190520232006081115	19.05.2023	50000	25.05.2023
21	2661	WB 15 C 7985	190520232006083558	19.05.20123	50000	25.05.2023
22	2554	WB 48 E 0890	310520232007686981	31.05.2023	40000	06.06.2023
23	2828	WB 17 N 0913	060620232008596207	06.06.2023	40000	07.06.2023
24	2829	WB 18 TB 6335	060620232008594884	06.06.2023	40000	07.06.2023
25	2817	WB 61 B 7293	50620232008335719	06.06.2023	80000	09.06.2023
26		WB 41 K 0428	160620232010072666	17.06.2023	100000	19.06.2023
27	2936	WB 23 D 7233	240620232011006152	24.06.2023	50000	26.06.2023
28	2902	WB 91 6260	130720232012646699	13.07.2023	200000	18.07.2023
29	3021	WB 27 4342	010820232015120710	01.08.2023	90000	01.08.2023
30	3016	WB 25 L 0992	310720232015050695	31.07.2023	100000	01.08.2023
31	3039	WB 15 D 9851	310720232015024803	31.07.2023	100000	02.08.2023
32	3041	WB 25 L 4586	010820232015134027	01.08.2023	90000	02.08.2023
33	3018	WB 97 6192	010820232015130794	01.08.2023	100000	02.08.2023
34	3070	WB 67 B 2295	192023240153135071	02.08.2023	100000	02.08.2023
35	3068	WB 33 C 1908	040820232015655006	04.08.2023	80000	04.08.2023
36	3124	WB 25 K 0922	192023240156661478	04.08.2023	75000	04.08.2023
37	3119	WB 41 K 1998	192023240156796672	04.08.2023	100000	07.08.2023
38	2813	WB 37 E 2599	250720232014181262	25.07.2023	100000	07.08.2023
39	3147	WB 41 F 6221	070820232015944670	07.08.2023	100000	07.08.2023
40	3106	WB 19 L 4835	192023240157044401	04.08.2023	100000	08.08.2023
41	3152	WB 18 TA 0470	192023240160992001	08.08.2023	40000	08.08.2023
42	3103	WB 97 6419	192023240160768478	08.08.2023	100000	08.08.2023
43	3077	WB 23 E 6170	192023240161136398	08.08.2023	80000	08.08.2023
44	3097	WB 15 D 4913	192023240161550808	08.08.2023	100000	09.08.2023
45	3133	WB 15 E 0807	192023240161328182	08.08.2023	100000	09.08.2023
46	3118	WB 23 F 8767	192023240159650012	07.08.2023	100000	10.08.2023
47	3065	WB 41 J 5869	192023240159123322	07.08.2023	100000	10.08.2023
48	3117	WB 51 C 0984	192023240159484202	07.08.2023	100000	10.08.2023
49	3125	WB 11 E 5749	192023240165105438	10.08.2023	100000	10.08.2023
50	3092	WB 25 L 2169	192023240165256121	10.08.2023	100000	10.08.2023
51	3120	WB 15 E 0047	192023240159601702	07.08.2023	100000	11.08.2023
52	3147	WB 19 L 4662	192023240161241941	08.08.2023	100000	11.08.2023
53	3158	WB 15 E 0086	"070820232015981051	07.08.2023	100000	16.08.2023
54	3175	WB 29 B 9055	"192023240169482118	14.08.2023	100000	14.08.2023
55	3062	WB 25 L 5489	"14082023016977929	19.08.2023	100000	15.08.2023
56	3160	WB 41 K 0856	"19202340172108841	16.08.2023	100000	16.08.2023
57	3080	WB 41 F 4275	"160820232017196089	16.08.2023	80000	16.08.2023
58	3150	WB 33 F 0777	"170820232017312750	17.08.2023	100000	21.08.2023
59	3236	WB 91 8235	"192023240179065181	21.08.2023	100000	22.08.2023
60	3191	WB 41 D 1966	"192023240179229998	21.08.2023	50000	22.08.2023
61	2891	WB 41 G 9958	"192023240179286328	21.08.2023	100000	22.08.2023
			"192023240173940958	17.08.2023	50000	23.08.2023
62	3066	WB 97 3009	"19202324013930818	17.08.2023	50000	23.08.2023

Assistant Director, WBLRS
Office of the ADM & DL & LRO
Hooghly

Adm. District Magistrate &
District Land & Land Reforms Officer
Hooghly

63	3071	WB 95 A 6366	"192023240184484761	23.08.2023	100000	25.08.2023
64	3127	WB 15 D 5898	"192023240186239898	24.08.2023	100000	25.08.2023
65	3183	WB 19 L 0249	"192023240184884298	23.08.2023	100000	25.08.2023
66	3189	WB 19 K 8049	"192023240186423248	24.08.2023	100000	25.08.2023
67	3182	WB 19 L 4549	"192023240186467888	24.08.2023	100000	25.08.2023
68	3238	WB 19 J 8834	"192023240188228508	25.08.2023	100000	25.08.2023
69	3275	WB 41 K 2048	"192023240187900101	25.08.2023	100000	28.08.2023
70		WB 95 A 5722	"192023240185914152	24.08.2023	100000	31.08.2023
71		WB 33 B 2174	"192023240197241381	31.08.2023	80000	31.08.2023
72	3259	WB 25 G 5286	"192023240191821798	28.08.2023	100000	28.08.2023
73	2927	WB 95 A 5722	"192023240185914152	24.08.2023	100000	31.08.2023
74	3276	WB 33 B 2174	"192023240197241381	31.08.2023	80000	31.08.2023
75	3142	WB 33 C 7604	19202324019548# 678	30.08.2023	80000	01.09.2023
			"192023240196416278	30.08.2023	20000	01.09.2023
76	3137	WB 67 B 2295	"192023240202766101	04.09.2023	50000	04.09.2023
77	2190	WB 18 TD 1225	"192023240208468232	08.09.2023	40000	13.09.2023
78	3194	WB 97 2265	"192023240221456038	15.09.2023	100000	18.09.2023
79	3353	WB 19 L 6170	"1920232402217863308	15.09.2023	100000	19.09.2023
80	3303	WB 19 K 8263	"192023240235707388	26.09.2023	100000	27.09.2023
81	3105	WB 33 D 0915	"192023240240406041	29.09.2023	80000	03.10.2023
82	3164	WB 17 N 1385	"192023240248319081	06.10.2023	40000	09.10.2023
83	3064	WB 41 J 9201	"192023240251646781	09.10.2023	100000	09.10.2023
84	3363	WB 25 L 6581	"192023240253234421	10.10.2023	80000	12.10.2023
85	3075	WB 23 D 3797	"192023240255331531	11.10.2023	100000	13.10.2023
86	3159	WB 25 J 6109	"192023240255796688	11.10.2023	100000	13.10.2023
87		WB 41 K 1113	"192023240271015682	01.11.2023	100000	18.11.2023
88	1926	WB 17 N 2467	"192023240276750972	06.11.2023	40000	18.11.2023
89	3474	WB 41 E 0262	"192023240274183621	03.11.2023	40000	18.11.2023
90	3490	WB 53 B 2021	"192023240286493461	17.11.2023	40000	22.11.2023
91	3256	WB 95 1542	"192023240298132501	28.11.2023	100000	30.11.2023
92	3468	WB 18 TA 8993	"192023240281749402	09.11.2023	40000	30.11.2023
93	3045	WB 57 D 7717	"192023240301108151	30.11.2023	80000	05.12.2023
94	3550	WB 17 4013	"192023240307441145	05.12.2023	50000	07.12.2023
95		WB 78 7485	"192023240307607848	05.12.2023	100000	07.12.2023
95		WB 41 J 7079	"192023240306942208	05.12.2023	100000	07.12.2023
95	3205	WB 41 H 0404	"192023240311882898	08.12.2024	100000	13.12.2024
96	3300	WB 19 L 5726	"192023240315364451	12.12.2023	100000	14.12.2023
97	3139	WB 41 F 8297	"192023240301735791	30.11.2023	80000	15.12.2023
98	3526	WB BA 7206	"192023240309071042	06.12.2023	40000	17.12.2023
99	3625	WB 49 N 2045	"192023240320541908	19.12.2023	100000	20.12.2023
100	3627	WB 49 N 2182	"192023240320554858	19.12.2023	100000	20.12.2023
101	3488	WB 76 B 0964	"192023240327035368	26.12.2023	80000	19.12.2023
102	3189	WB 23 D 1318	"192023240330816558	29.12.2023	100000	01.01.2024
103	3628	WB 17 N 0999	"192023240330694812	29.12.2023	80000	04.01.2024
104	3853	WB 17 N 3823	"192023240333780828	02.01.2024	100000	04.01.2024
105	3750	WB 41 J 0533	"192023240335534998	04.01.2024	50000	05.01.2024
106	3804	WB 23 F 8383	"192023240334798188	03.01.2024	100000	05.01.2024
107	3805	WB 23 F 8484	"192023240334805658	03.01.2024	100000	05.01.2024
108	3803	WB 11 F 2286	"192023240337483631	05.01.2024	100000	05.01.2024
109	3558	WB 53 C 5633	"192023240349946038	16.01.2024	100000	16.01.2024
110	3091	WB 19 L 1525	"192023240351267601	17.01.2024	100000	17.01.2024
Total penalty realised amounting to Rs. 92,15,000/- from 110 vehicles from 13.02.2023 to 17.01.2024						


 Addl. District Magistrate &
 District Land & Land Reforms Officer
 Hooghly


 Assistant Director, WBLRS
 Office of the ADM & DL & LRO
 Hooghly

Government of West Bengal
Office of the District Magistrate & Collector
Chinsurah, Hooghly.
New Administrative Building, Ground Floor,
Chinsurah, Pin-712101



Motor Vehicles Section

Email-Id:- rtoghly@gmail.com
Contact No. 033-2681-2676

Memo No. 134/MV

Dated : 30-01-2024

To

- 1-8) The RTO,
24 PGS (SOUTH) / PURBA BURDWAN / BARASAT/ KALIMPONG/ PASCHUM BURDWAN/ DARJEELING/
BIRBHUM and KOHIMA-NAGALAND
- 9-13) The ARTO,
ARAMBAGH / BARRACKPORE/ CHANCHOL/ DIAMOND HARBOUR/ RAMPURHAT

Ref: Memo No. IX-08/e-Blocking/5955 , dt 13.10.2023, IX-08/e-Blocking/5821 dt 09.10.2023, IX-08/e-Blocking/5541 dt 21.09.2023, IX-08/e-Blocking/5320 dt 12.09.2023, IX-08/e-Blocking/4707 dt 11.08.2023, IX-08/e-Blocking/3721 dt 22.06.2023 and IX-08/e-Blocking/1603 dt 22.03.2023 Issued by the Additional District Magistrate and Land & Land Reforms Officer, Hooghly.

Sub: Blacklisting of vehicles through "Not to be transacted" in VAHAN database.

Sir,

In reference to the above mentioned Memo Nos, this is to inform you that a good number of vehicles were intercepted during raids from the end of SDL & LRO, Chandannagar, BL & LRO, Polba-Dadpur, Hooghly, SDL & LRO, Arambagh and BL & LRO, Pandua for carrying sand unauthorisedly and blocked online through WBMDC portal but despite ample time passing, the owners or the representatives of the vehicles have not deposited the penalty as applicable.

I am directed to request you to blacklist all the above mentioned vehicles through "Not to be transacted" in VAHAN database.

Registration numbers of the vehicles along with the dates of interception and the names of the Registering Authorities are submitted below:

SL NO	VEHICLE NO	DATE OF INTERCEPTION	REGISTERING AUTHORITY
1	WB19H 0742	29.08.2023	24 PGS (SOUTH) RTO
2	WB19L 0678	31.08.2023	24 PGS (SOUTH) RTO
3	WB19L 5726	31.08.2023	24 PGS (SOUTH) RTO
4	WB19L2517	02.08.2023	24 PGS (SOUTH) RTO
5	WB97 2265	21.09.2023	24 PGS (SOUTH) RTO
6	WB18Z 5010	07.06.2023	ARAMBAGH ARTO
7	WB97 0702	06.08.2023	BARASAT RTO
8	WB23D 4409	23.12.2022	BARRACKPORE ARTO
9	WB23E 8688	21.08.2023	BARRACKPORE ARTO
10	WB23E 8788	09.08.2023	BARRACKPORE ARTO
11	WB53C 5400	01.08.2023	BIRBHUM RTO

12	WB17N 2035	20.07.2023	CHANCHOL ARTO
13	WB76B 1767	31.07.2023	DARJEELING RTO
14	WB97 6017	31.08.2023	DIAMOND HARBOUR, ARTO
15	WB97 6288	31.07.2023	DIAMOND HARBOUR, ARTO
16	WB41J 3443	29.08.2023	KALIMPONG RTO
17	WB78 6131	02.08.2023	KALIMPONG RTO
18	WB78 7485	03.08.2023	KALIMPONG RTO
19	NL01G 7153	31.08.2023	KOHIMA RTO, NAGALAND
20	WB37E 2599	31.05.2023	PASCHIM BURDWAN
21	WB15D 0716	11.08.2023	PURBA BURDWAN RTO
22	WB19H 1903	01.08.2023	PURBA BURDWAN RTO
23	WB41G 9958	31.05.2023	PURBA BURDWAN RTO
24	WB41H 0283	02.08.2023	PURBA BURDWAN RTO
25	WB41H 0995	24.04.2023	PURBA BURDWAN RTO
26	WB41H 5768	15.03.2023	PURBA BURDWAN RTO
27	WB41H 5801	15.03.2023	PURBA BURDWAN RTO
28	WB41H 6424	01.04.2023	PURBA BURDWAN RTO
29	WB41H 6512	09.01.2023	PURBA BURDWAN RTO
30	WB41H 7208	15.03.2023	PURBA BURDWAN RTO
31	WB41H 7474	17.11.2022	PURBA BURDWAN RTO
32	WB41H 8678	10.03.2023	PURBA BURDWAN RTO
33	WB41J 2323	02.12.2022	PURBA BURDWAN RTO
35	WB41J 2370	27.02.2023	PURBA BURDWAN RTO
36	WB41J 2486	12.08.2023	PURBA BURDWAN RTO
37	WB41J 4147	17.05.2023	PURBA BURDWAN RTO
38	WB41J 6421	08.12.2022	PURBA BURDWAN RTO
39	WB41J 6422	24.02.2023	PURBA BURDWAN RTO
40	WB41J 6686	07.08.2023	PURBA BURDWAN RTO
41	WB41J 6762	15.12.2022	PURBA BURDWAN RTO
42	WB41J 6885	31.05.2023	PURBA BURDWAN RTO
43	WB41J 7464	17.11.2022	PURBA BURDWAN RTO
44	WB41J 7686	10.03.2023	PURBA BURDWAN RTO
45	WB41J 9898	16.08.2023	PURBA BURDWAN RTO
46	WB41J 6376	12.08.2023	PURBA BURDWAN RTO
47	WB41J 6638	18.08.2023	PURBA BURDWAN RTO
48	WB41K 0195	29.08.2023	PURBA BURDWAN RTO
49	WB41K 0537	10.08.2023	PURBA BURDWAN RTO
50	WB65C 1020	19.08.2023	PURBA BURDWAN RTO
51	WB41G 0299	02.08.2023	RAMPURHAT ARTO

Yours faithfully,

Regional Transport Officer
Hooghly

Memo No. 134 /MV /1(7)

Dated: 30-01-2024

Copy forwarded for information:

1. SDL & LRO, Chandannagar, Hooghly,
2. SDL & LRO, Arambagh, Hooghly,
3. BL & LRO, Pandua, Hooghly,
4. BL & LRO, Polba-Dadpur, Hooghly,
5. CA to District Magistrate, Hooghly
6. CA to Additional District Magistrate and Land & Land Reforms Officer, Hooghly.
7. CA to Additional District Magistrate, (Transport), Hooghly.


Regional Transport Officer
Hooghly



GOVERNMENT OF WEST BENGAL
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
JIBAN PAUL'S GARDEN, HOOGHLY - 712103
PH. - (033) 26802097/98, FAX - 91-33-26800578
Email : dllrohugli@gmail.com

Memo No. IX-08/ e-Blocking/ 5821 /MM

Date- 09/10/2023

To
The Regional Transport Officer
Hooghly

Sub :- To take action against the vehicle intercepted during raid.

Ref: BL & LRO, Polba-Dadpur No. Raid/1233/P-D/2023 dtd. 27.09.2023.

Reference above, this is to inform you that the following vehicles were intercepted during raid from the end of BL & LRO, Polba-Dadpur, Hooghly for carrying unauthorisedly & blocked online through WBMDTCL portal, but sufficient time have passed, no one has come forwarded to deposit penalty.

The Vehicles are :

Sl. No.	Case No. with Date	Number of vehicles
1	3109 dtd. 02.08.2023	WB 19 L 2516
2	3067 dtd. 31.07.2023	WB 97 6288
3	3300 dtd. 31.08.2023	WB 19 L 5726
4	3301 dtd. 31.08.2023	WB 19 L 0678
5	3302 dtd. 31.08.2023	NL 01 G 7153
6	3304 dtd. 31.08.2023	WB 97 6017

In this context you are requested to take offline action against the vehicles at an early date.

Encl : As stated.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly

Memo No. IX-08/ e-Blocking/ 5821/1 /MM

Date- 09/10/2023

Copy forwarded to the BL & LRO, Polba-Dadpur, Hooghly for information.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly



GOVERNMENT OF WEST BENGAL
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
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Email : dllrohugli@gmail.com

Memo No. IX-08/ e-Blocking / 5541 / MM

Date- 21/09/2023

To
The Regional Transport Officer
Hooghly

Sub :- To take action against the vehicle intercepted during raid.

Ref: SDL & LRO, Chandannagar No: Raid/709/SDC/23 dtd. 12.09.2023.

Reference above, this is to inform you that the following vehicles were intercepted during raid from the end of SDL & LRO, Chandannagar, Hooghly for carrying sand unauthorisedly & blocked online through WBMDTCL portal, but sufficient time have passed no one has come forwarded to deposit penalty.

The Vehicles are :

Sl. No.	Date of Raid	Number of vehicles	Sl. No.	Date of Raid	Number of vehicles
1	31.07.2023	WB 76 B 1767	12	10.08.2023	WB 97 2265
2	01.08.2023	WB 53 C 5400	13	11.08.2023	WB 15 D 0716
3	01.08.2023	WB 19 H 1903	14	12.08.2023	WB 41 J 6376
4	02.08.2023	WB 78 6131	15	12.08.2023	WB 41 J 2486
5	02.08.2023	WB 41 G 0299	16	16.08.2023	WB 41 J 9898
6	02.08.2023	WB 41 H 0283	17	18.08.2023	WB 41 J 6638
7	03.08.2023	WB 78 7485	18	19.08.2023	WB 65 C 1020
8	06.08.2023	WB 97 0702	19	21.08.2023	WB 23 E 8688
9	07.08.2023	WB 41 J 6686	20	29.08.2023	WB 41 J 3443
10	09.08.2023	WB 23 E 8788	21	29.08.2023	WB 41 K 0195
11	10.08.2023	WB 41 K 0537	22	31.08.2023	WB 19 H 0742

In this context you are requested to take offline action against the vehicles at an early date.

Encl : As stated.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly

Memo No. IX-08/ e-Blocking / 5541 / MM

Date- 21/09/2023

Copy forwarded to the SDL & LRO, Chandannagar, Hooghly for information.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly



GOVERNMENT OF WEST BENGAL
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Memo No. IX-08/ e-Blocking / 5320 / MM

Date- 12/9/2023

To
The Regional Transport Officer
Hooghly

Sub :- To take action against the vehicle intercepted during raid.

Ref: This office earlier No. IX-08/e-Blocking/3721/MM dt. 22.06.2023 and
SDL & LRO, Chandannagar No. Raid/502/SDC/23 dtd. 12.06.2023 &
RAID/688/CGR/23 dt. 04.09.2023.

Reference above, this is to inform you that the following vehicles were intercepted during raid from the end of SDL & LRO, Chandannagar, Hooghly for carrying sand unauthorisedly & blocked online through WBMDTCL portal, but sufficient time have passed no one has come forwarded to deposit penalty.

The Vehicles are :

Sl. No.	Date of Raid	Number of vehicles	Sl. No.	Date of Raid	Number of vehicles
1	17.11.2022	WB 41 H 7464	10	10.03.2023	WB 41 J 7686
2	02.12.2022	WB 41 J 2323	11	10.03.2023	WB 41 H 8678
3	08.12.2022	WB 41 J 6421	12	15.03.2023	WB 41 H 7208
4	15.12.2022	WB 41 J 6762	13	15.03.2023	WB 41 H 5801
5	23.12.2022	WB 23 D 4409	14	15.03.2023	WB 41 H 5768
6	09.01.2023	WB 41 H 6512	15	01.04.2023	WB 41 H 6424
7	01.02.2023	WB 15 D 0239	16	24.04.2023	WB 41 H 0995
8	24.02.2023	WB 41 J 6422	17	31.05.2023	WB 41 G 9958
9	27.02.2023	WB 41 J 2370	18	31.05.2023	WB 41 J 6885

In this context you are requested to take offline action against the vehicles at an early date.

Encl : As stated.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly

Memo No. IX-08/ e-Blocking / 5320/1 / MM

Date- 12/9/2023

Copy forwarded to the SDL & LRO, Chandannagar, Hooghly for information.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly



GOVERNMENT OF WEST BENGAL
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
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Email : dllrohugli@gmail.com

Memo No. IX-08/ e-Blocking/ 4717 / MM

Date- 11/08/23

To
The Regional Transport Officer
Hooghly

Sub :- To take action against the vehicle No. WB 17 N 2035 was intercepted during raid.

Ref: Raid/579/SDC/23 dtd. 20.07.2023 (copy enclosed).

Reference above, this is to inform you that the vehicle No. WB 17 N 2035 was intercepted during raid from the end of SDL & LRO, Chandannagar as the validity of the challan had expired and & blocked online through WBMDTCL portal, but sufficient time has passed he has not come forwarded to deposit penalty.

He is requested to take offline action against the vehicle at an early date.

Encl : As stated.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly

Memo No. IX-08/ e-Blocking/ 4717/1(1) / MM

Date- 11/08/23

Copy forwarded to the SDL & LRO, Chandannagar, Hooghly for information.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly



GOVERNMENT OF WEST BENGAL
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
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PH. - (033) 26802097/98, FAX - 91-33-26800578
Email : dlrohugli@gmail.com

Memo No. IX-08/ e-Blocking/ 3721 / MM

Date- 22/6/2023

To
The Regional Transport Officer
Hooghly

Sub :- To take action against the vehicle intercepted during raid.

Ref: Raid/502/SDC/23 dtd. 12.06.2023, IX-7/852/SDA/23 dt. 07.06.2023
& 552/PND/2023 dt. 14.06.2023 (copy enclosed).

Reference above, this is to inform you that the vehicles were intercepted during raid from the end of SDL & LRO, Chandannagar, Arambagh and BL & LRO, Pandua for carrying sand unauthorisedly & blocked online through WBMDTCL portal, but sufficient time have passed no one has come forwarded to deposit penalty.

The Vehicles are :

Sl. No.	Number of Vehicle	Date of interception
1	WB 41 H 7208	15.03.2023
2	WB 41 H 5801	15.03.2023
3	WB 41 H 5768	15.03.2023
4	WB 41 H 6424	01.04.2023
5	WB 41 H 7464	04.04.2023
6	WB 41 H 0995	24.04.2023
7	WB 37 E 2599	31.05.2023
8	WB 41 J 6885	31.05.2023
9	WB 41 G 9958	31.05.2023
10	WB 18 Z 5010	07.06.2023
11	WB 41 J 4147	17.05.2023

He is also requested to make arrangement for blockage these vehicle in Vahaan portal as WBMDTCL enforcement module and Vahaan portal are not integrated still now.

Encl : As stated.


Additional District Magistrate &
District Land & Land Reforms Officer, Hooghly



GOVERNMENT OF WEST BENGAL
 OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
 DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
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 Email : dllrohugli@gmail.com

Memo No. IX-8/e-Blocking/ 1603 /MM

Dated : 22.03.2023

To
 The RTO, Hooghly.

Sub: Intimation regarding vehicles intercepted during raid.

Ref: Memo No. 235/SDC/23 dt. 15.03.2023.

Reference above this is for your information that the following vehicles were intercepted during raid program conducted by SDL & LRO, Arambagh and these vehicles were locked through WBMDTCL portal. It is also informed that no one has turned up to deposit fine till date. Though these vehicles were locked on-line, you are requested to take offline action from your end as per law.

Sl NO.	Date of raid	Number of vehicles
1	17.11.2022	WB41H-7464
2	02.12.2022	WB41J-2323
3	08.12.2022	WB41J-6421
4	15.12.2022	WB41J-6762
5	23.12.2022	WB23D-4409
6	09.01.2023	WB41H-6512
7	01.02.2023	WB15D-0239
8	24.02.2023	WB41J-6422
9	27.02.2023	WB41J-2370
10	10.03.2023	WB41J-7686
11	10.03.2023	WB41H-8678


 Additional District Magistrate
 And District Land & Land Reforms Officer,
 Hooghly

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Original Application No.200/2014
(C.W.P. No.3727 /1985)
(I.A.No.340/2022)

In the matter of:

M.C. Mehta

..... Applicant

Versus

Union of India & others.

..... Respondents

AFFIDAVIT SUBMITTED BY THE
DISTRICT MAGISTRATE & COLLECTOR,
DISTRICT HOOGHLY



MBS
Madhumita Bhattacharjee

Advocate
For the State of West Bengal

Amitabha Ghoshal
AMITABHA GHOSHAL
NOTARY
Govt. of W. B.
Regd. No. 89/2007

12 FEB 2024